

16

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

(C) MVD 148/2007 order pg-1 to 3 *ab initio* deft 11.10.2017
(C) 19 P 19/2009 order pg-1

INDEX

✓
O.A/T.A No. O.A.218/2007

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet..... *OA* Pg..... 1 to 9

2. Judgment/Order dtd 25.2.2010 Pg..... 1 to 3 8.10

3. Judgment & Order dtd..... Received from H.C/Supreme Court

4. O.A..... *218/2007* Pg..... 1 to 4.8

5. E.P/M.P. 148/2008 Pg..... 1 to 27

6. R.A/C.P. *19/2009* Pg..... 1 to 9

7. W.S. *10182/2010* Pg..... 1 to 52

8. Rejoinder..... Pg..... 1 to

9. Reply..... Pg..... 1 to 2.5

10. Any other Papers..... Pg..... 1 to 12

11. Memo of Appearance.....

12. Additional Affidavit *on Reply* Pg..... 1 to 31

13. Written Arguments.....

14. Amendement Reply by Respondents.....

15. Amendment Reply filed by the Applicant.....

16. Counter Reply.....

SECTION OFFICER (Judl.)

Sarkar
06.10.17

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDERS SHEET

1. Original Application No. 218/07
2. Mise Petition No. _____
3. Contempt Petition No. _____
4. Review Application No. _____

Applicant(s) Kishore Kr. Sauma -vs- Union of India & Ors

Advocate for the Applicants:- T. Kohler, H. Thakuria, B. Sauma

H. H. Sauma

Advocate for the Respondents Addl. CG Secy. Al-Dar

Notes of the Registry	Date	Order of the Tribunal
<p>This application is in form No. 218/07 is filed/C. F. for Rs. 50/- and same deposited via IPO/BD No. 326/040744</p> <p>Dated 6.8.07</p> <p>Regd. by <u>Registrar</u></p> <p>Pg</p> <p>Petitions Com's box None notices are received with envelops</p>	29.8.07	Counsel for the applicant is absent. Post on 29.8.07 for order.
<p>Adv. H. H. Sauma for the Respondents T. Kohler for the Applicants None notices are received with envelops</p> <p>Pg</p>	13.9.07	Counsel for the applicant is absent. Post on 13.9.07 for order.

Vice-Chairman

Vice-Chairman

Vice-Chairman

6. A. 218/07

17.9.07

None appears for the parties.

Post the matter on 10.10.07.

WB not filed.

9.10.07

lm

10. 10.2007

None appears for the applicant nor the applicant is present. On 21st August, on 29th August, 13th September and 17th September when this matter was listed none also appear to prosecute the case.

Perused, Issue Notice to the Respondents calling upon to file their Written Statement / reply by 04.12.2007.

Call this matter on 04.12.2007.

(Khushiram
Member(A))

(M. R. Mohanty)
Vice-Chairman

10. 10.2007

Received on behalf of the applicant.

Prerna
Prerna Patra
Advocate
8/11/07

None appears for the Applicant nor the Applicant is present. On 21st August, 29th August, 13th September and 17th September, when this matter was listed, none also appeared to prosecute the case.

Perused the materials on record. Issue Notice to the Respondents calling upon to file their Written Statement / reply by 04.12.2007.

Call this matter on 04.12.2007.

Mrs. Manjula Das, learned Addl. Standing Counsel for the Central Government undertakes to file her appearance memo in this case to take steps for filing reply.

Send copies of this order to the Applicant in the address given in the Original Application.

10. 10.07

Pl. issue notice to the Respondents and send order copies to Applicant

lm

(Khushiram
Member(A))

(M. R. Mohanty)
Vice-Chairman

lm

3
O.A.218/07

-3-

Notice & order sent to
D/Section for issuing
to resp. nos 1 to 5
by regd. A/D post.

13/11/07. D/No-1330 to 1334
Dt= 15/11/07

order dated 10/10/07
sent to D/section
for issuing to
applicant.

14/11/07. D/No-1403
Dt= 16/11/07. 08.01.2008

① Service report
awaited.

22
3.12.07.

3.12.07
A/D received
from Respondent No.5.

Notice duly served a/bb/

R-2.

12/12/07.

W/S not b/keel.

3
7.1.08.
Pl. send order copies
to respondents.

No Written Statement has been filed
in this case as yet. Mrs. Manjula Das,
learned Addl. Standing Counsel
appearing for the Union of India, seeks
more time to file Written Statement. Payer
is allowed.

Call this matter on 08.01.2008
awaiting Written Statement from the
Respondents.

7
(Khushiram)
Member(A)

4
(M.R. Mohanty)
Vice-Chairman

Lm

Mrs.M.Das, learned Addl. Standing
(counsel appearing for the Respondents) seeks
more time to file written statement.

Call this matter on 22.02.2008 awaiting
written statement from the Respondents.

Send copies of this order to the
Respondents (in the address given in the O.A.)
who should file their written statement well
before 22nd February, 2008.

8
(Khushiram)
Member (A)

4
(M.R. Mohanty)
Vice-Chairman

Order dt-08/01/08

O.A. 218 of 07

Sent to D/Section
for issuing to
respondent nos. 1 to 5
by post.

D/No-110 to 114

dt-10/1/08

W/S not filed.

21.2.08

21.2.08
W/S filed in
the Respondent No. 4.
copy served.

W/S filed by

R.No-4.

21.3.08

22.02.2008 Heard Mr. J. Kilita learned
counsel appearing for the Applicant and
Mrs. M. Das, learned Addl. Standing
Counsel appearing for the Respondents
No. 1 to 4. Counsel for the Applicant wants
four weeks time to file rejoinder to the
written statement. Prayer is allowed.

Call this matter on 24.3.2008 for
Admission.

JK
(Khushiram)
Member (A)

for the Applicant
nor the Applicant is present. None also
represents Respondents.

Call this matter 20.05.2008 for
hearing.

Send copies of this order to the
Applicant and the Respondents in the
manner given in the O.A.

MR Mohanty
(M.R. Mohanty)
Vice-Chairman

24.03.2008

None appears for the Applicant nor the Applicant is present. None also represents Respondents.

Call this matter 26.05.2008 for hearing.

Send copies of this order to the Applicant and the Respondents in the address given in the O.A.

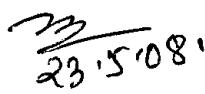
Order dt. 24/03/08
Send to D/Section for
issuing to applicant
and the respondents
by post.

Call
26/3/08. D/No-1457 to 1462
DT 26/3/08.

lm


 (M.R. Mohanty)
Vice-Chairman

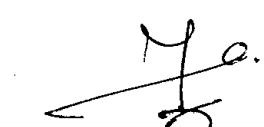
W/S filed on behalf 26.05.2008
at R.No-4.


 23.5.08

On the prayer of Mr H. Thakuria, learned Counsel appearing for the Applicant, made in presence of Mrs M. Das, learned Addl. Standing Counsel for the Union of India, call this matter for hearing on 22.07.2008.

nkm


 (Khushiram)
Member (A)


 (M.R. Mohanty)
Vice-Chairman

27.5.08
W/S filed by the
Respondent No. 1, 2 and 3.
Copy served.



22.07.2008

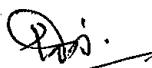
On the prayer of Mr. B. Sarma, learned counsel appearing for the Applicant, this matter stands adjourned to be taken up for hearing on 28th August, 2008.

lm

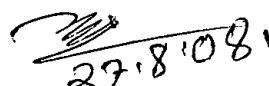

 (Khushiram)
Member (A)


 (M.R. Mohanty)
Vice-Chairman

11.8.08
W/S submitted
by Report. No. 5.
Copy served.



W/S filed.


 27.8.08

W/S filed.

28.08.2008 On the prayer of learned counsel appearing for the Applicant, call this matter on 25.09.2008.

M
24.9.08

S

(Khushiram)
Member(A)

lm

M

(M.R. Mohanty)
Vice-Chairman

W/S filed.

M
25.11.08

25.09.2008. Mr. B. Sarma, learned counsel appearing for the Applicant is present. Mrs. M. Das, learned Addl. Standing counsel appearing for the Union of India is however, absent.

Call this matter on 26.11.2008 for hearing.

1.12.08

lm

S
(S.N. Shukla)
Member(A)

M
(M.R. Mohanty)
Vice-Chairman

Reply submitted by the Applicant against W/S. Copy not served.

26.11.2008 Call this matter on 21st January, 2009 for hearing.

M
11.12.08

lm

M
(M.R. Mohanty)
Vice-Chairman

Reply filed by Applicant against W/S by - Rep't. A. copy not served.

M

21.1.09 Bench is not available.
List on 26.2.09.

b
C.V.

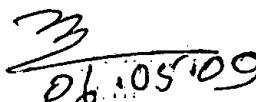
3 7
O.A. No. 218/2009

26.02.2009 On the prayer of learned counsel for both the parties, call this matter on 24.03.2009.


(M.R. Mohanty)
Vice-Chairman

/bb/

24.03.2009 Court work suspended due to sad demise of Hon'ble Justice Guman Mal Lodha (former Chief Justice of Gauhati High Court) and, accordingly, call this matter on 07.05.2009 for hearing.


06.05.09

By Order


Court Officer

/pb/

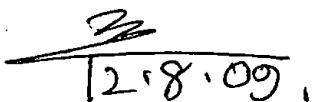
07.05.2009 Call this matter on 22.06.2009 for hearing.


(M.R. Mohanty)
Vice-Chairman

lm

*The case is ready
for hearing.*

22.06.2009 Call this matter on 13.08.2009 for hearing.


12.8.09


(M.R. Mohanty)
Vice-Chairman

/lm/

13.08.2009 None appears for the Applicant nor the Applicant is present. Mrs. M. Das, learned Addl. Standing counsel appearing for the Respondents is present. Mrs. Purobi Das, learned counsel representing the Respondent No.5 is also present.

Call this matter on 15.10.2009 for hearing.

Send copies of this order to the Applicant who should take steps for presenting his case on the date fixed.


(M.K. Chaturvedi)
Member(A)


(M.R. Mohanty)
Vice-Chairman

/lm/

15.10.2009 None appears for the Applicant nor the Applicant is present. However, Mrs. M. Das, learned Sr. Standing counsel representing the Govt. of India is present.

Call this matter on 04.12.2009 for hearing.


(M.K. Chaturvedi)
Member (A)


(M.R. Mohanty)
Vice-Chairman

/bb/

04.12.2009 None appears for Applicant, despite second call. In the interest of justice case is adjourned to 11.01.2010.


(Madan Kumar Chaturvedi)
Member (A)


(Mukesh Kumar Gupta)
Member (J)

/lm/

11.1.2010. None appears for the Applicant despite second call. On last three consecutive dates of hearing namely; 13th August, 15th October and 4th December 2009, there was no appearance for the Applicant. Learned counsel for the Respondents have pointed out that vide order dated 21st November 2009 Applicant has been promoted to the post of Wildlife Inspector purely on adhoc basis. This could be one of the reason for showing no interest in prosecuting the present Application. Accordingly, O.A. is dismissed for default.

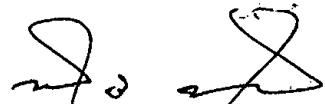
Received on behalf of
Mrs. M. Das
Snr. CGSC

Mukesh Kumar Gupta
27.1.10.

Received copy on
behalf of Mrs. M. Das
Snr. CGSC

Mukesh Kumar Gupta
8.3.10


Madan Kumar Chaturvedi
Member (A)


(Mukesh Kumar Gupta)
Member (J)

/lm/

25.02.2010

Vide order of even date passed in
M.A.19/2010, O.A. was restored to its number
and disposed of for the reasons recorded
separately.


(Madan Kumar Chaturvedi)
Member (A)


(Mukesh Kumar Gupta)
Member (J)

/bb/

16-3-2010

Judgment /Final order
dated 25/2/2010 (Prepared)
Sent to the S/Section
for issuing the all the
Respondents by Post
vide No. 5216594
dated 17-3-2010

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A. No. 218 of 2007

DATE OF DECISION: 25.02.2010

Shri K.K.Sarma

.....Applicant/s.

Mr.J.Kalita

.....Advocate for the
Applicant/s.

- Versus -

U.O.I. & Ors

.....Respondent/s

Mrs. M.Das, Sr.C.G.S.C.

.....Advocate for the
Respondents

CORAM

THE HON'BLE MR.MUKESH KUMAR GUPTA, MEMBER (J)

THE HON'BLE MR.MADAN KUMAR CHATURVEDI, MEMBER (A)

1. Whether Reporters of local newspapers may be allowed to see
the Judgment? Yes/No

2. Whether to be referred to the Reporter or not? Yes/No

3. Whether their Lordships wish to see the fair copy
of the Judgment? Yes/No

Judgment delivered by

Hon'ble Member (J)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 218 of 2007

Date of Decision: This, the 25th day of February, 2010.

HON'BLE SHRI MUKESH KUMAR GUPTA, JUDICIAL MEMBER

HON'BLE SHRI MADAN KUMAR CHATURVEDI, ADMINISTRATIVE MEMBER

Shri K.K.Sarma
(Technical Assistant Wildlife)
C/o Wildlife Sub-Regional Office
Tarun Nagar Main Road
Dispur, Guwahati-5.

...Applicant

By Advocate: Mr.J.Kalita

-Versus-

1. The Union of India represented by the Secretary
Ministry of Environment and Forests
Government of India
Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi-100 003.
2. Additional Director General (Wildlife) &
Director Wildlife Prevention
Ministry of Environment and Forests
Government of India
Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi-100 003.
3. Regional Deputy Director Wildlife Prevention
(Eastern Region)
Ministry of Environment and Forests
Govt. of India, Nizam Palace
2nd MSO Building, 6th Floor
234/4, A.J.C. Bose Road
Kolkata-20.
4. Under Secretary
Staff Selection Commission
Department of Personnel & Training
Ministry of Personnel, Public Grievances & Pensions
Block No.12, CGO Complex, Lodhi Road
New Delhi-3.

5. Madhivanan. S. (Wildlife Inspector)
 S/o Asupathy S.
 R/o Seru Kovan
 P.O: Elanthanu, Dist: Nagapatanam
 State: Tamilnadu.

By Advocate: Mrs. M.Das, Sr. C.G.S.C.

.. Respondents

ORDER (ORAL)

MUKESH KUMAR GUPTA, MEMBER (J):

As present O.A has been restored vide order of even date passed in M.A. No.19/2010, we decided to proceed to hear present O.A. on merits.

2. By present O.A., applicant seeks two distinct reliefs, namely, promotion to the next higher post of Wildlife Inspector in 20% promotional quota. He further seeks parity of pay scale and grant of scale of Rs.5000-8000/- instead of Rs.4500-7000/- in terms of recommendation made by 5th CPC.

3. In our considered view, these two reliefs are not consequential to each other thereby hit by Rule 10 of CAT (Procedure) Rules, 1987. Therefore, relief claimed in present O.A. is confined to first relief, namely, promotion. As such applicant would be at liberty to take appropriate steps in terms of rules and law on the subject as far as relief regarding of pay scale is concerned.

4. It has been admitted that during pendency of present O.A., Applicant had been promoted to said post vide order dated 21.11.2009 on ad-hoc basis. Learned counsel for the Applicant Mr.J.Kalita states that

he would be satisfied if that nomenclature of "ad-hoc" is converted to "regular" promotion. That being the fact, Applicant should make appropriate representation before the competent authority highlighting his eligibility, seniority, zone of consideration as well as suitability in terms of requirements of the Rules framed for the said post. If such a representation is submitted within a fortnight from today, the Respondents shall consider the same and take all appropriate steps by passing reasoned and speaking order at the earliest.

5. Accordingly, O.A. is disposed of. No costs.

Madan Kumar Chaturvedi
(MADAN KUMAR CHATURVEDI)
MEMBER (A)

Mukesh Kumar Gupta
(MUKESH KUMAR GUPTA)
MEMBER (J)

/BB/

10 AUG 2007

गुवाहाटी न्यायपीठ
Guwahati Bench

4X

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :: ASSAM

O.A. Case No. 218.../2007

Sri Kishor Kumar Sarma

..... Applicant.

-VS-

Union of India & Ors.

..... Respondents.

SYNOPSIS

The application is being filed before the Central Administrative Tribunal praying for issuance of a direction and/or order of like nature so as to give adequate relief to the applicant.

The applicant was appointed for the post of Technical Assistant (Wildlife) dated on 3/9/98 under the Ministry of Environment and Forest in the scale of Rs. 4500/- to 7000/- in the Sub-Regional Office, Wildlife Preservation Eastern Region. His service was registered and confirmed on 3/9/2000. The applicant states that after long continuation of 8 years service in the said post, the Respondent Authority intentionally deprived the applicant from getting promotion from the post of Technical Assistant to the post of Wildlife Inspector. As per notification dated 27/9/2000 (Annexure-4) the applicant should be promoted to the post of Wildlife Inspector. Moreover, the applicant has not received the pay scale of Rs. 5000/- to 8000/- as per

18

provisions/sanctioned by Fifth Central Pay Commission report dated 1/1/96 (Annexure-11). The applicant has received the pay scale of Rs. 4500/- to 7000/- from the date of joining to till date (Upto date). Thereafter the applicant has already approached and filed various representation before the Concerned Higher Authority but till today the Respondent Authorities have not taken any steps regarding promotion and to make payment of scale i.e. 5000/- to 8000/- as per laid down by the Fifth Central Pay Commission report dated 1/1/96. It is pertinent to mention that regarding promotion, the Respondent Authorities had already promoted illegally to Respondent No.5. Thereafter, the Hon'ble Tribunal may be directed and/or may be pleased to set aside the impugned selection and promotion of the Respondent No.5. Hence in this case, the Hon'ble Tribunal should be interfered in this case and may be pleased to promote the applicant to the post of Wildlife Inspector and/or to give the scale of Rupees 5000/- to 8000/- as per provision of the Fifth Central Pay Commission report dated on 1/1/96 from the date of joining to till date of the applicant. Hence this application before this Hon'ble Tribunal redressal of the grievance of the applicant.

Filed by :



Hiteswar Thakuria
Advocate

Contd....p/

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :: ASSAM

O.A. Case No. 218/2007

Sri Kishor Kumar Sarma

..... Applicant.

-VS-

Union of India & Ors.

..... Respondents.

LIST OF DATES

SI.	Annexure	Particular
1.	Ann-1	Appointment under order dated 26/8/98.
2.	Ann-2	Service confirmation order dated 3/9/2000.
3.	Ann-3	Notification order dated 25/2/90
4.	Ann-4	Notification order dated 27/9/2000
5.	Ann-5	Adoc-appointment order dated 28/1/1998 passed by the under Secretary.
6.	Ann-6	Representation dated 23/10/2000.
7.	Ann-7	Advertisement of Staff Selection Commission dated 8/9/05.

5

8. Ann-8 Application Rejection order of the applicant by the Staff Selection Commission dated 30/6/06.

9. Ann-9 Service book of Respondent No.5.

10. Ann-9 A Representation dated 28/7/06.

11. Ann-10 Vacancy position order dated 11/7/07.

12. Ann-11 Fifth Central Pay Commission Report 1/1/96.

13. Ann-12. Representation dated 1/12/04.

14. Ann-13. Forwarding order of scale dated 23/12/04 passed by the Regional Deputy Director.

15. Ann-14 series Various representation of the applicant.

16. Ann-15 Forwarding order dated 20/6/03.

17. Ann-16 Forwarding order dated 13/5/05

Filed by



Hiteswar Thakuria

Advocate

Contd....p/

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH, GUWAHATI

O.A. No. 218 /2007

Sri Kishor Kumar Sarma
.... Applicant

-VS-

Union of India & Ors
.... Respondents.

I N D E X

Sl. No.	Particulars	Page Nos.
1.	Petition	
2.	Verification	
3.	Affidavit	
4.	Annexure - 1
5.	Annexure - 2
6.	Annexure - 3
7.	Annexure- 4
8.	Annexure- 5
9.	Annexure- 6
10.	Annexure- 7
11.	Annexure- 8
12.	Annexure- 9(A)
13.	Annexure- 10
14.	Annexure- 11
15.	Annexure- 12
16.	Annexure- 13
17.	Annexure- 14
18.	Annexure- 15
19.	Annexure- 16
20.	DS — 69 — 120	Filed by:
21.	Rejeind — 121 — 167.	<i>Hiteswar Thakuria</i> Hiteswar Thakuria, Advocate
22.	Misc Petition - 168- 177	

Contd....p

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,

GUWAHATI BENCH, GUWAHATI

Kishor Kumar Sarma
52

O.A. No 218 /2007

Sri Kishor Kumar Sarma

.... Applicant

-VS-

Union of India & Ors

.... Respondents.

(1) Particulars of applicant

1. Sri Kishor Kumar Sarma (Technical Assistant Wildlife)
C/o Wildlife Sub-Regional Office
Tarun Nagar Main Road,
Dispur Guwahati-5.

(2) Particular of Respondents

I. Union of India,
represented by the Secretary
Ministry of Environment and Forests
Govt. of India,
Parayanvaran Bhaban, CGO Complex,
Lodhi Road, New Delhi-3.

Contd....p

3
Kumar Samep
Kishan

II. Additional Director General
(Wildlife) & Director Wildlife
Preservation, Ministry of Environment and Forests, Govt. of
India, Parayanvaran Bhawan, CGO
Complex, Lodhi Road, New Delhi-3.

III. Regional Deputy Director,
Wildlife Preservation
(Eastern Region),
Ministry of Environment of Forests,
Govt. of India, Nizam Palace,
2nd MSO Building, 6th Floor,
234/4 A.J.C. Booc Road,
Kolkata-20.

IV. Under Secretary,
Staff Selection Commission,
Department of Personnel & Training,
Ministry of Personnel Public
Grievance & Pension, Block No.12,
CGO Complex, Lodhi Road,
New Delhi-3.

V. Madhivanan.S. (Wildlife Inspector)
S/o Asupathy.S.
R/o Seru Kovan
P.O. : Elanthanu
Dist : Nagapatanam
State : Tamilnadu.

3. The Applicant declares that the subject matter of the order challenged is within the jurisdiction of this Hon'ble Tribunal.

4. That the applicant further declares that the application is within the limitation period under section 21 of the Administrative Tribunal.

5. FACTS OF THE CASE :

5.I. That the applicant being the resident of Assam, Guwahati is a citizen of India and as such entitled to all the rights and privileges guaranteed under the Constitution of India.

5.II. That the applicant most respectfully begs to state that the petitioner was appointed for the post of Technical Assistant (Wildlife) in the scale of Rs. 4500/- to 7000/- dated on 3/9/1998 in the Sub-Regional Office, Wildlife Preservation, Eastern Region, Tarun Nagar, Main Road, Guwahati-5. It is pertinent to mention that the petitioner's service has already been regularised and confirmed dated on 3/9/2000. The appointment letter along with the service confirmation order dated 3/9/1998 and 3/9/2000 respectively were issued by the Regional Deputy Director, Wildlife Preservation, Govt. of India, Eastern Region, Kolkata.

A photocopy of the appointment letter dated 3/9/1998 and service confirmation order dated 3/9/2000 are annexed herewith and marked as ANNEXURE-1 & 2 respectively.

5.III. That the applicant most respectfully begs to state that regarding recruitment to the post of Wildlife Inspector Recruitment Rules, 1983 a notification was published by the Under Secretary to the Govt. of India in the Department of Environment, Forests and Wildlife dated on 25/2/1990. In this notification clearly stated the method of recruitment whether by Direct recruitment or by promotion or by deputation/transfer and percentage of the vacancies to be filled by various methods.

In this regard, for promotion to the post of Wildlife Inspector, 20% through promotion from the Technical Assistant (Wildlife Preservation) with 5 years regular service in the grade and another 80% percentage by Direct recruitment. The essential of qualifications clearly stated below -

(i) Bachelor Degree in Science with Zoology as a subject from a recognised University or equivalent.

(ii) Diploma/Certificate in Wildlife Management amended by the Wildlife Institute of India or equivalent.

A photocopy of notification dated 25/2/1990 is annexed herewith and marked as ANNEXURE-3.

5.IV. That the applicant states and submits that regarding prior notification dated 25/2/1990, by modifying this said prior notification, the another notification was issued by the Under Secretary, Govt. of India, Ministry of Environment and Forests dated on 27/9/2000

under Memo No. F.9-1/98-EF, clearly stated regarding promotion from the post of Technical Assistant to Wildlife Inspector, 20% by promotion from Technical Assistant (Wildlife Preservation) with five years regular service in the grade and another 80% by Direct recruitment.

A photocopy of the notification dated 27/9/2000 is annexed herewith and marked as ANNEXURE-4.

5.V. That the applicant most respectfully begs to state that the concern higher authority has already promoted from the post of Technical Assistant (Wildlife) to the post of Wildlife Inspector viz. Sri Abhijit Ray Choudhury who was promoted to the post of Wildlife Inspector on ad-hoc promotion basis in 1993 and regularised his service in 1996 and also another candidates viz. Maranko also promoted on ad-hoc basis under twenty 20% promotional quota.

In this regard another two candidate viz. Sri S.V. Sheshadri and also another Mrs. Arati Singh were promoted on the basis of ad-hoc promotion to the post of Wildlife Inspector in Regional Wildlife Office.

A photocopy of the order dated 28/1/97 is annexed herewith and marked as ANNEXURE-5.

5.VI. That the applicant most respectfully begs to state and submits that regarding promotion on ad-hoc basis to

Kishan Kumar Sengupta

the post of Wildlife Inspector a representation has already been filed before the Additional Inspector General of Forests and Director of Wildlife Preservation, Lodhi Road, CGO Complex. In this representation the applicant stated that so far all the technical assistant (Wildlife) Senior to me were given ad-hoc promotion to the post of Wildlife Inspector. It is hereby submits that the petitioner's name may be considered for the same post as he has already completed two years probation period. Thereafter presently the petitioner is the Senior most among all the Technical Assistant (Wildlife) and the petitioner is qualified for the post of Wildlife Inspector.

Photocopy of the representation dated 23/10/2000 is annexed herewith and marked as ANNEXURE-6.

5.VII. That the applicant most respectfully begs to state that regarding appointment for the post of Wildlife Inspector, Wildlife Preservation (not Northern Region), Ministry of Environment & Forests, New Delhi through this advertisement an application were invited for the post of Wildlife Inspector by the Staff Selection Committee has required qualification as stated in the advertisement. Accordingly the petitioner was applied for the said post along with other candidates. But the petitioner's application was rejected by the Under Secretary under the Staff Selection Commission dated on 30/6/06 on the ground that the petitioner eligible for the reason that the Diploma/Certificate in Wildlife Management awarded by the Wildlife Institute of India has not been found.

A photocopy of the Advertisement dated 8/9/2005 and also another application reject order dated 30/6/2006 are annexed herewith and marked as ANNEXURE- 7 & 8 respectively.

Kiran Kumar Sarang
56

5.VIII. That the applicant most respectfully begs to state that the two candidates viz. Madhivanan and also another candidate Balbir Singh Khati both were selected by the Staff Selection Commission and accordingly they were appointed through direct recruitment. It is pertinent to mention that both the two said candidates have no any Diploma/Certificate in Wildlife Management. The Madhivanan i.e. Respondent No.5 belongs to Schedule Caste Community but he was appointed against the unreserved post i.e. Wildlife Inspector. In his service book clearly stated regarding caste community that belongs to Schedule Caste and stated his educational qualification M.Sc.

In this regard the applicant filed a representation before the Secretary, Staff Selection Commission dated on 28/7/2006 regarding to consider his application for selection to recruitment to the post of Wildlife Inspector. It is pertinent to mention that the petitioner has been working Technical Assistant under the Wildlife Sub Regional Office since his date of joining and has been served the Department for last eight years. The petitioner is the in-charge of the said Sub-Regional Office after Assistant Director post is shifted to New Delhi and till today there is no any regular Wildlife Inspector post in the said office from 2004 onwards.

[8]

A photocopy of the service book of the Respondent No.5 and also representation of the applicant dated 28/7/2006 is annexed herewith and marked as ANNEXURE-9 & 9(A)

5.IX. That the applicant most respectfully begs to state that the Head Quarters Office of the Wildlife Crime Control Bureau and its five regional and three sub-regional offices etc. sanctioned of the Resident is hereby accorded to the creation of the following new post with effect from the dates there are filed with designation and pay scale as shown below. It is pertinent to mention that there are seven posts of Wildlife Inspectors as shown in Sl. No. 6 as per scale of Rs. 6500 to 10,5000/-.

Photocopy of the new post creation order dated 11/7/07 is annexed herewith and marked as ANNEXURE-10.

5.X. That on causing to know as regards, the aforesaid propnration of the petitioners to the post of Wildlife Inspector, your petitioner submitted various representation before the competent authority Ministry of Environment & Forest, Govt. of India but till date nothing has been initiated to relief the grievances of the petitioner. Instead of the authorities are acting in a whimsical & arbitrary manner & therefore such action is liable to be interfered by this Hon'ble Court under Article 226 of the Constitution of India.

[9]

5.XI. That the applicant most respectfully begs to state that the Respondent Authorities have not paid the scale of Rs. 5000/- - 8000/- to the petitioners. The petitioners had joined this Department as Technical Assistant (Wildlife) on 3/9/98 in the pay scale of Rs. 4000/- - 7000/-. After joining the petitioner received the pay scale of Rs. 4000 - 7000 only till today. Regarding pay scale for the post of Technical Assistant the fifth central pay commissioner recommended for upgradation the scale to Rs. 5000/- - 8000/-. It is pertinent to mention that the recent advertisement regarding filing of one post of Technical Assistant (Wildlife) in the Ministry of Environment and Forest the pay scale as Rs. 5000/- to 8000/-. Thereafter it seems that the Ministry has accepted the recommendation of fifth pay commissioner. Moreover regarding pay scale for the post of Technical Assistant the Regional Deputy Director has already passed on order dated 23/12/04.

A photocopy of the fifth central pay commission report dated 1/1/96 & also representation dated 1/12/04 and also another forwarding order dated 23/12/04 are annexed herewith and marked as ANNEXURE-11,12 & 13 respectively.

5.XII. That the applicant most respectfully begs to state that the petitioners stated that he has been well acquainted with the work of wild life Inspector & obtain the experience for the implementation/enforcement of the Wildlife Protection Act, Export & Import Policy, the

[10]

petitioners has also taken the training for the inspection/examination of the export & import consignment after going in Calcutta & Airport and have gained full knowledge & experience of Wildlife Inspector. In this regard the petitioner filled various representation before the Higher Authority to the concern Department for promotion to the post of Wildlife Inspector to the petitioner. But the Respondent Authorities have not taken any steps regarding promotion and scale to the petitioner.

A photocopy of the representation dated 20/6/03, 30/12/03, 26/3/04, 4/5/05, 20/12/05, 28/7/06 & also 3/1/07 respectively and marked as ANNEXURE-14 series.

5.XIII. That the applicant most respectfully begs to submits that regarding promotion to the post of Wildlife Inspector of the petitioner has already forwarded to the concern Higher Authority by the Assistant Director Wildlife Preservation, Eastern Region, Sub. Regional Office, Tarun Nagar main Road dated on 20/6/03 and another order was passed by the Regional Deputy Director Eastern Region dated on 13/5/05.

A photocopy of the order dated 20/6/03 and 13/5/05 respectively are annexed herewith and marked as ANNEXURE 15 & 16.

Contd....p

5.XIV. That the applicant most respectfully begs to state that the Respondents Authorities have already benefit the petitioner by denying promotion as per provision of law and also denying the pay scale to the petitioner specifically mentioned in the fifth central per commission which is stated for the post of Technical Assistant (Wildlife) is the scale of Rs. 5000 - 8000/- . The Respondents Authorities have not paid the said scale to the petitioner. The petitioner has already received the scale of Rs. 4000 - 7000/- from his date of joining. That the petitioner states and submits that the impugned actions of the Respondent Authorities in the Govt. different occasion is utter violation of Article 14 and 16 of the Constitution of India. Your petitioner further states and submits that the aforesaid actions of the Respondent Authorities are in total violation of the natural justice and also legitimate expectation of the petitioner. The state being a model employer ought not to have acted in the way as has been done in the instant case. The entire action of the authorities is unheard of in service jurisdiction. No reasonable person properly instructed in law could acted in such manner as explained hereinabove.

5.XV. That the impugned action of the Respondent Authorities have caused irreparable loss and injury to the petitioner which cannot be adequately compensated in terms of money. Therefore, such action on the part of the Respondent Authorities call for interference by this Hon'ble Court in exercise of power of judicial review under Article 226 of the Constitution of India.

[12]

5.XVI. That the applicant respectively submits that the impugned actions of the Respondent Authorities are unjust, improper, illegal, oppressive, arbitrary and against all canon of administrative fairness, justice and equity.

5.VII. That there is no other adequate, equally, efficacious remedy available to the petitioner and reliefs as prayed for, and if allowed shall be just proper and adequate.

6. Details of the remedies exhausted :

6.I. That in view of the statements made in the paragraphs above the applicant had not filed any application/petition against the impugned action/preparation of the panel under proceeding of the respondent.

6.II. That the applicant further declares that he has not previously filed any application, writ petition or suit regarding the cause of action that arose now in respect of this application is made.

7. Reliefs sought for and Grounds

7.I. That the applicant prays for a direction to the Govt. of India, in the Ministry of Environment & Forest, that the applicant should be promoted to the post of Wildlife Inspector from the post of Technical Assistant (Wildlife), holding the applicant in the said post till today under the said establishment.

7.II. That the applicant states that the Hon'ble Tribunal may be directed to the Respondent Authorities to set aside impugned selection and promotion of the Respondent No.5 namely Madhivanan.S. who is holding the post of Wildlife Inspector. The applicant states that the Respondent No.5 was illegally selected by the Staff Selection Commission and also he has no required qualification to appear before the staff selection commission for selection.

7.III. And/or to pay the scale of Rs. 5000/- to 8000/- to the applicant as per provision/sanctioned of the Fifth Central pay Commission Report dated 1/1/1996 for the post of Technical Assistant (Wildlife) under the Ministry of Environment & Forest.

GROUND

8.I. The impugned selection process by the staff selection commission for recruitment to the post of Wildlife Inspector under the Department of Ministry of Environment & Forest, the entire promotional and selection process of the staff selection commission from the beginning at the end being vitiated by the participation of the secretary who had closed relation were also consider by the selection commission without the essential qualification of the Respondent No.5 i.e Madhivanan who had no required qualification. The entire promotional method and selection process has been vitiated as Corum Non-Judis.

8.II. From that the method of promotion through 20% promotional quota as per notification dated 25/2/1990 and 6/10/2000 respectively the Respondent Authorities had already prepared and promoted the other candidate namely Respondent No.5 i.e. Madhivanan.S. and also other candidate i.e. Abhijit Roy Choudhury, S.V. Shedshadri Miss Arati Singh without proper application of mind and without making any enquiry in regard to the eligibility criteria laid down by the said notification. The Respondent No.5 who is ineligible has already considered for selection and promotion the said post i.e. Wildlife Inspector is states in ground ex-facie proof that the recommendation of the staff selection committee had not been done fairly, bonafide and without non application of mind to the relevant factor. The impugned selection and promotion of the Respondent No.5 for the post of Wildlife Inspector has already been passed by the Respondent Authorities on the other hand without consideration of the applicant who has requisite qualification and experience and long continuation of ATS service under the said establishment for the post of Technical Assistant who is benefit from getting promotion for the post of Wildlife Inspector is not only bad in law and also ultra-vires.

8.III. From the point of view, in this regard non payment of scale to the petitioner as provision / sanction laid down by the Fifth Central Pay Commission Report, dated on 1/1/1996 as stated specifically the scale Rs. 5000/- to 8000/- for the post of Technical Assistant (Wildlife) under the Ministry of Environment and Forest. Regarding the scale the Respondent Authorities paid the scale to the applicant as per 4500/- to 7000/- till today, which is not only illegal but also injustice and unreasonable which violates the Article

[15]

14, 16 and 300A of the provision of the Constitution of India.

8.IV. For that the action of the respondents being unreasonable, unfair and arbitrary in nature and the performance of statutory duty being in violation of settled legal principles on the ground of bias, extraneous consideration and fair play in action guaranteed under Article 14, 16 and 21 of the Constitution of India.

9. Relief Sought :

9.I. On the facts and circumstances of the case stated herein above the applicant prays for a direction to the court of India, Ministry of Environment and Forest to peruse and examine the relevant records mentioned above and on perusal of the same if satisfied that it is a clear case of bias and bonafide and also of ineligibility be pleased to set aside the impugned selection and promotion of the Respondent No. namely Madhivanan who has been holding the post of Wildlife Inspector and/r to give direction to the Respondent Authorities to promote the applicant by 20% promotional quota under the provisions of laws laid down by the Ministry of Environment, and Forest who has requisite qualification and experience for the post of Wildlife Inspector.

And/or to make payment of scale of Rs. 5000/- to 8000/- to the applicant for the post of Technical Assistant who has been servicing in the said post since his date of joining till today in the said establishment. At present, the applicant has received the scale of pay of Rs. 4500/- to & 7000/ from his date of joining 1998. The Respondents Authorities have already violated the provi-

67

sion of Fifth Central Pay Commission Report, which is not only illegal but arbitrary action.

And/or to pass any such further order orders as your Lordships deem fit and proper.

10. INTERIM RELIEF :

10.I. It is further prayed that the impugned selection and promotion of the Respondent No.5 namely MADHIVANAN A. (Wildlife Inspector) being liable to be set aside and quashed the illegal appointment which is ex-facie illegal and made an extraneous consideration and ineligibility of the Respondent No.5 the Hon'ble Tribunal may be pleased to direct the respondents Ministry of Environment and Forest to promote the petitioner in the rank of Wildlife Inspector by 20% promotion quota as per notification and/or pleased to pass further or appropriate order that may allow adequate protection to the petitioner by giving adequate pay scale Rs.5000/- to 8000/- as per led down by the Fifth Central pay Commission report 1/1/96 for the post of Technical Assistant Wildlife under the Ministry of Environment & Forest.

11. Postal order in report of application

IPO. No. 32 040744

Date 16/8/02

Rupees 50/-

Issued by G. P. D. Guwahati.

Payable at Guwahati.

VERIFICATION

I, Shri Kishor Kumar. Sarma, C/o Wildlife Sub-
Regional Office at presently working as Technical Assis-
tant Tarun Nagar main Road, Dispur, Ghy-5, do hereby
verify that the contents of paragraph are
true to my knowledge & those made in paragraph
are true to my information and record and the best are
my humble submission before the Hon'ble Tribunal which
I believe to be true and I had not suppress any material
facts.

And I sign this verification on this 9th of August
2007 at Guwahati.

Date : (0.8.07) *Kishor Kumar Sarma*
Signature of the Applicant

Place : Guwahati

A F F I D A V I T

I, Shri Kishor Kumar. Sarma, C/o Wildlife Sub-Regional Office, aged about 35 years, at presently working as Technical Assistant Tarun Nagar main Road, Dispur in the district of Kamrup, Assam, do hereby solemnly affirm and say as follows:-

1. I am the Applicant in the instant case and as such I have been acquainted with all the facts and circumstances of the case.
2. That the statements made in this affidavit and in paragraphs 1, 2, 4, 6, 7, 8, 9, 10... are true to my knowledge and those made in paragraphs 5(i) to 5(vi),..... being matters of the records of the case are true to my knowledge and information derived therefrom, which I believe to true and the rest are my humble submissions before this Hon'ble Court.

And I sign this affidavit on this ...¹⁰... th day of August, 2007 at Guwahati.

Identified by

Ganesh Rayam Sarm
09/08/07

Kishor Kumar Sarma
D E P O N E N T

Advocate's clerk.

Contd....p

ANNEXURE-1



भारत सरकार

GOVT. OF INDIA

पर्यावरण और वन गंतव्यालय

MINISTRY OF ENVIRONMENT & FORESTS
REGIONAL DEPUTY DIRECTOR
WILDLIFE PRESERVATION, EASTERN REGION

-19-

Ref.....

RIZAM PALACE,
2ND MSO BUILDING, 6TH FLOOR,
234/4, A. J. C. BOSE ROAD,
CALCUTTA-700 020MEMORANDUM

Dated, Calcutta,.....

The undersigned hereby offers SHRI KISHOR KUMAR SARMA S/o Ambika Charan, Sarma, Kendriya Vidyalaya, Airforce Station, Dist. Jorhat -785005 to the post of Technical Assistant (WL) in the Scale of Rs. 4500-125-7000/- (subject to further confirmation) in the Sub-Regional Office, Wildlife Preservation, Eastern Region, Tariinnagar Main Road, Guwahati-5, the appointee will also be entitled to draw dearness & other allowances at the rates admissible under and subject to the conditions laid down in rules & Order covering the grant of such allowances in force from time to time.

The terms of appointment are as follows :-

- 1) The appointment is purely temporary and will not confirm any title to permanent employment. The post is sanctioned for the present but is likely to continue thereafter.
- 2) He will be on probation for a period of two years which may be extended at the discretion of the appointing authority. During the period of his probation, his services can be terminated at any time without assigning any reason.
- 3) The appointment may be terminated at any time by a month's notice given by either side vis., the appointee or the appointing authority, without assigning any reason. The appointing authority however, reserves the right of terminating the service of the appointee forthwith or before the expiration of the stipulated period of notice by making payment to him of a sum equivalent to the pay & allowances for the period of notice or the unexpired portion thereof.
- 4) The appointment carries with it the liability to serve in any part of India. The headquarter is being Guwahati during his present posting for the time being.
- 5) This appointment is subject to the approval of the concerned Ministry of Govt. of India, the appointment will terminate forthwith without assigning any reason should the concerned Ministry so advise at any future date.
- 6) Other conditions of service will be governed by the relevant rules and orders in force from time to time.

The appointment will be further subject to:-

- 1) Submission of a declaration in the prescribed form and in the event of the candidate having more than one wife living, are being married to a person having more than one wife living, the appointment will be subject to his being exempted from the enforcement of the requirement in this behalf.

Certified to be true-Copy

 Advocate

20

ii) Taking of an oath of allegiance/faithfulness to the constitution of India (or making of a solemn affirmation to that effect) in the prescribed form.

iii) Production of the following original certificates (where these have not been produced already at the time of selection stages).

- Degree/Diploma certificate of education and other technical qualification.
- Certificate of Age.
- Character Certificate in the prescribed form : Attested by District Magistrate or Sub-Divisional Magistrate or other Superior officers in the case of candidate for class III post.
- Certificate in the prescribed form in support of candidates claim to belong to scheduled castes or tribes, Anglo Indian community.
- Discharge certificate in the prescribed form of previous employment, if any.

It may be stated whether the candidate is serving or is under obligation to serve another Central Government Dep't. or a State Govt. or a public Authority.

If any declaration given or information furnished by the candidate is found to be untrue or found to have suppressed any material information, he will be liable to removal from service & such other actions as Govt. may deem necessary.

If the said Sri Kishor Kumar Sarma accepts the offer on the above terms, he should communicate his acceptance & report to the undersigned at Sub-Regional office, Guwahati. If no reply is received or if the candidate fails to report for duty between 1st September 1998 to 30th September, 1998, the offer will be treated as cancelled.

No travelling allowance will be allowed for joining the appointment.

(S.K. DAS)

Regional Deputy Director
Wild Life Preservation,
Govt. of India
Eastern Region

To
Sri Kishor Kumar Sarma
C/o Ambika Charan Sarma
Kendriya Vidyalaya Airforce Station,
District Jorhat,
L.O.R.H.A.T - 785005.

L.A.M.E. 1/98 (WLR) - 737 111-268 '98
Copy forwarded for kind information and necessary action to -

- 1) Addl. IGF (WL) to the Govt. of India Ministry of Env. & Forests, New Delhi.
- 2) Shri N. Bhattacharyya, Under Secretary to the Govt. of India, MOEF, New Delhi.
- 3) Asstt. Director, WLP, SO, Tarun Nagar Main Road, Guwahati.

(S.K. DAS)

Regional Deputy Director
Wild Life Preservation,
Govt. of India
Eastern Region
Dima

Certified to be true Copy.


Advocate

ANNEXURES

2
2
2



गारत रारकार

WT. OF INDIA

रण और वन मंत्रालय

MINISTRY OF ENVIRONMENT & FORESTS
REGIONAL DEPUTY DIRECTOR
FOR PRESERVATION, EASTERN REGION

21-

A. 3/42-04/26
dt 26/4/04

दूरगाप

Fax & Tel.: 2247-0698 (O)
2449-9903 (R)

e-mail : wldperkolkata@vsnl.net

निजाम पतीरा

NIZAM PALACE,
द्वितीय एम. एस. जो. भवन, उचा राम
2ND, MSO BUILDING, 6TH FLO-
234/8, ए. ए. रोड, बोगा रोड
234/4, A. J. C. BOSE ROAD.
कोलकाता-600 020
Kolkata-700 020

Dated, Kolkata,

OFFICE ORDER NO. 2 dt - 19-04-04

In pursuance of the Ministry's L.No.2-2-2003 WL dt.17.03.2004 the following incumbent of the Sub-Regional Wildlife Preservation Office, Guwahati are hereby declared confirmed in their respective grades from the dates mentioned against their names:

SI.No.	Name & Designation	Effective date for confirmation in the grade
1.	Sri Kishore Kumar Sarma, Technical Asstt.(WL)	03.09.2000
2.	Sri Parameshwar Das, Peon	04.05.1996

(Sri A. Solo, IFS)
Regional Dy. Director
E.R., Kolkata

E.O/77-04 (WL/2)-406-410 dt. 19.04.04.

Copy forwarded for information to :

1. Sri S.S.Bist, IFS, IGF & Director (PE), Ministry of Env. & Forests, P/Bhawan, CGO Complex, L-Rnd, New Delhi-110003.
2. Sri Aseem Srivastav, IFS, DIG (WL), MOEF, New Delhi-110003.
3. The Pay & Accounts Officer (F) MOEF, P/Bhawan, New Delhi-110003.
4. Sri K. Sarma, Technical Asstt. (WL), Guwahati Office
5. Sri P. Das, Peon, Guwahati Office
6. Service Book of Sri Sarma & Sri Das

(Sri A. Solo, IFS)
Regional Dy. Director
E.R., Kolkata

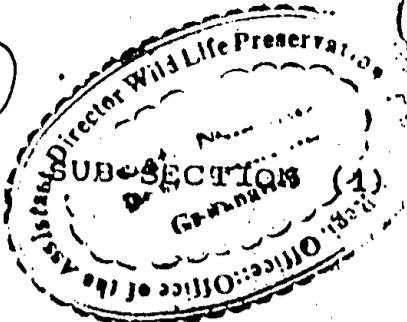
Certified to be true Copy.

21/4/04
Advocate

8/5/04

22
ANNEXURE (3)

(TO BE PUBLISHED IN PART II SECTION 3
OF THE GAZETTE OF INDIA)



No. 24-9/86-WL.I/FE.
Government of India
Department of Environment, Forests & Wildlife

"Paryavaran Bhawan, CGO Complex,
Lodi Road, New Delhi.

Dated the 25th Feb., 1990.

NOTIFICATION

G.S.R. In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President, hereby makes the following rules to amend the (Wildlife Inspector) Recruitment Rules, 1983, namely : -

1. (1) These rules may be called the (Wildlife Inspector) Recruitment Rules (Amendment) 1990.
(2) They shall come into force on the date of their publication in the Official Gazette.
2. In the (Wildlife Inspector) Recruitment Rules, 1983, for the Schedule, the following Schedule shall be substituted, namely : -

THE SCHEDULE

Under Secy (M.N. Kulkarni)

Under Secretary to the Govt. of India.

Note:- The Principal rules were published in Part II, Section 3, Sub-Section (1) of the Gazette of India dated the 5th November, 1983 vide GSR No. 878 at pages 2557-2552.

The General Manager,
Government of India Press,
Mayapuri, Industrial Area,
Ring Road, New Delhi.

Copy also forwarded for information and necessary action to :-

1. The Regional Deputy Director (Wildlife Preservation), New Delhi, Bombay, Calcutta and Madras.

.... 2/-

Certified to be true Copy.


Advocate

23
Method of recruitment whether by direct recruitment or by promotion or by deputation/transfer and percentage of the vacancies to be filled by various methods.

- 3 -

In case of by promotion/deputation/transfer grades from which promotion/deputation/transfer to be made.

If a Departmental Circumstances promotion Committee in which exists, what is its composition. Union Public Service Commission is to be consulted in making recruitment

10	11	12	13
✓ 20% by promotion failing which by transfer on deputation and failing both by direct recruitment.	<u>Promotion :</u> <u>Technical Assistant (Wildlife Preservation) with 5 years regular service in the grade.</u> <u>Transfer on deputation/transfer</u> Officers under the Central Government/State Government - (a) (i) holding analogous posts on a regular basis; or (ii) with 5 year's regular service in posts in the scale of Rs.1400-2300/or equivalent and (b) possessing the essential qualifications laid down for direct recruits under column 7. (The Departmental Officers in the feeder grade who are in direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion).	Group 'B' Departmental Promotion Committee @ (confirmation).	Consultation with the Union Public Service Commission necessary while making direct recruitment and selection.
✓ 80% by transfer on deputation/transfer failing which by direct recruitment.	Period of deputation including period of transfer by cadre post-organisation	1. Joint Director (Wildlife) - Chairman 2. Under Secretary (Administration) - Member 3. Deputy Director (Wildlife preservation) - Member	<u>Note:-</u> The proceedings of the Departmental Promotion Committee relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, fresh meeting of the Departmental Promotion Committee to be presided over by the Chairman or Member of the Union Public Service Commission shall be held.

Certified to be true Copy.


Advocate

24

3. Department of Personnel and Training (Estt-BR),
w.r.t. their U.O.Dy.No.984/US(RR)/98 dated the
1st December, 1998.

4. Secretary, UPSC, New Delhi, w.r.t. their letter
No.3/3/99-SW(B) dated the 17th December, 1999.

5. Wildlife Division/US(FE)

M. Bhattacharya
(M. BHATTACHARYA)

Under Secretary to the Government of India
Tele.No.4363983

Dear Sir/Madam, I am writing to you in response to your letter dated 17th December, 1999.

As you are aware, a recent decision was taken by the Government of India to ban the import of live elephants from Thailand. The decision was taken to prevent the illegal trade in elephants and to protect the species from extinction.

As per the decision, no imports of live elephants from Thailand will be permitted. This decision is in line with the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES) and the Indian Wildlife Protection Act.

Yours sincerely,

M. Bhattacharya
Under Secretary

As per your request, I am enclosing a copy of the decision taken by the Government of India to ban the import of live elephants from Thailand. The decision was taken to prevent the illegal trade in elephants and to protect the species from extinction.

ANNEXURE-4

POST IMMEDIATE
BY NAME

7-9-1/98-FE
Government of India
Ministry of Environment and Forests

Paryavaran Bhawan, CCO Complex,
Lodi Road, New Delhi.
Dated, the 27th September, 2008.

10

The Manager,
Government of India Press,
Mayapuri, Ring Road,
New Delhi.

Subject:- Wildlife Regional Office (Group 'A' and 'B')
Recruitment Rules, 2000-publication of req.

Sir,

I am directed to enclose herewith a copy each in English and Hindi of the above mentioned Recruitment Rules to be published in Part II, Section 3 Sub-Section(1) of the Gazette of India. You are, therefore requested to publish these rules at the earliest.

2. It may kindly be ensured that the name and designation of the signatory is indicated at the end of the Notification to the enclosed recruitment rules. It is further requested that ten copies of the printed version may please be supplied to the undersigned.

Yours faithfully,

(N. BHATTACHARYA)

UNDER SECRETARY TO THE GOVT. (Official No 1.)
Tele. No. 4363983

Tel: No. 4363983

Copy together with a copy of the rules forwarded to:-

1. The Regional, Deputy Director(WLP), Calcutta, Chennai, Mumbai and New Delhi.
2. Ministry of Law and Justice(Legislative Department), Shastry Bhawan, New Delhi w.r.t. their U.O.Dy.No. 1594/2008 dated 7th July, 2008.

•••••:2•••••

Carufiled to be true Copy.

~~REDACTED~~
Advocate

—G—

25

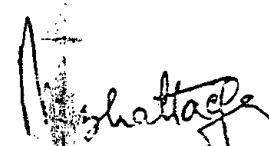
✓

10	11	12	13	14
Two years for direct recruits	20% by Promotion failing which by direct recruitment by ✓ 30% Direct recruitment	PROMOTION Technical Assistant (Wildlife Preservation) with five years regular service in the grade.	Group 'B' Departmental Promotion Committee for Considering Promotion/ Confirmation 1. Joint Director (Wildlife), Ministry of Environment and Forests - Chairman. 2. Under Secretary (Administration), Ministry of Environment and Forests - Member. 3. Deputy Director (Wildlife Preservation), Ministry of Environment and Forests- Member.	Consultation with Union Public Service Commission not necessary

The Manager,
Government of India Press,
Mayapuri Ring Road,
New Delhi

Certified to be true Copy.

Advocate


(N. Bhattacharya)
Under Secretary to the Government of India
F.No. 9/1/98-FE

22

26-
ANNEXURE--

5 5/8

06/02/97
F.B-3/96-FE

REGISTERED POST

तार
Telegram : PARYAVARAN,
NEW DELHI

दूरभाष :

Telephone :

टेलेक्स (द्विभाषीय) :

Telex : (bi-lingual) : W-66185 DOE IN

FAX : 4360678

भारत राष्ट्रकार

पर्यावरण एवं बन प्रशालय

GOVERNMENT OF INDIA

MINISTRY OF ENVIRONMENT & FORESTS

पर्यावरण भवन, सी० जी० ओ० कॉम्प्लेक्स

PARYAVARAN BHAWAN, CGO COMPLEX

लोही रोड, नई दिल्ली - 110003

LODHI ROAD, NEW DELHI-110003

Dated, the 28th January, 1997.

To

1. The Regional Deputy Director
(Wildlife Preservation),
Regional Wildlife Office,
11, Air Cargo Complex,
SAHAR, BOMBAY-400099
2. The Regional Deputy Director,
(Wildlife Preservation),
Northern Region,
Regional Wildlife Office,
Bikaner House, Shahjahan Road,
New Delhi.

Subject:- Ad-hoc promotion to the post of Wildlife Inspector
in Regional Wildlife Office-reg.

Sir,

I am directed to convey the approval of the competent authority in this Ministry to the promotion of undermentioned two Technical Assistants to the post of Wildlife Inspector (Rs.1640-2900-Group 'B'-Non-Gazetted) on ad-hoc basis for a period of one year or till the posts are filled on regular basis, whichever is earlier:-

1. Shri S. V. Sheshadri
2. Mrs. Aarti Singh.

Their promotion will be effective from the day they assume the charge of the post. The pay scale of the post is Rs.1640-2900. The pay of these Wildlife Inspectors may be fixed in accordance with the rules. For the present the may be retained at their Headquarters. The ad-hoc promotion would not confer any right on the above officials for regular appointment to the grade of Wildlife Inspector.

Carufied to be true Copy.


Advocate

2. Simaltaneously Shri V. K. Dikshit, Wildlife Inspector working at Regional Wildlife Office, Bombay is transferred to Sub-Regional Wildlife Office at Guwahati with immediate effect. Shri Dikshit may be relieved immediately on assumption of charge by Shri Sheshadri as there are two sanctioned posts of Wildlife Inspectors at Regional Wildlife Office, Bombay and the other post is already filled. Further Shri Dikshit may be advised to report for duty to Shri M. K. Dev Roy, Assistant Director(WLP), Sub-Regional Wildlife Office, Guwahati.

3. It is requested that a compliance report of these orders may be sent to the undersigned.

Yours faithfully,

(N. BHATTACHARYA)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

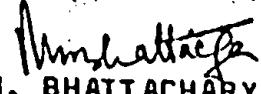
Copy forwarded to:-

1. The Regional Deputy Director(WLP) (Eastern Region), Nizam Palace, 2nd MSO Building, 234/4, AJC Bose Road, Calcutta-700020.

2. Shri M. K. Dev Roy, Assistant Director(WLP), Sub-Regional Wildlife Office, Eastern Region, Udalbakra, Lal Ganesh, Guwahati-781034. You are requested to allow Shri Dikshit to join duty and send his charge assumption.

3. DIG(WL), Shri Kishore Rao.

4. US(FE).


(N. BHATTACHARYA)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

ANNEXURE- 6.

From :

K.K. Sarma
Tech. Asstt (WL)
Wildlife Sub-Regional
Office,
Tarun-Nagar Main Road
Guwahati-5.

80

To
The Addl. Inspector General of Forest
& Director of Wildlife Preservation
Lothi Road, CGO Complex
Parivart Bhawan
New Delhi-110003.

(Through Proper Channel)

Sub- Request for Adhoc-promotion to the post of Wildlife Inspector.

Sir,

I wish to put forward following few lines for your kind
consideration.

1. I joined this Department as Technical Assistant (WL) on 03.09.98
at Sub-Regional office, Guwahati. I am M.Sc in zoology and registered as a
Ph.D Scholar under Prof. P.C. Bhattacharjee, Zoology Deptt. Gauhati University.
My work is on wildlife Biology ie. "Hair Morphology of wild Mammals" which
is related to the working of the Department.

Previously, I have worked as Junior project Fellow on Anurians
Amphibians of Arunachal Pradesh Under Dr. S.C. Bordoloi Deptt of zoology,
Cotton College, Sponsored by G.B. Pant Institute of Himalayan Environment
Development, Kosi Katarmal, Almora. My Submission is that by my qualification
& experience I am qualified to discharge the duties of Wildlife Inspector.

2. So, far all the Technical Assistant (WL) senior to me were given
adhoc-promotion to the post of wildlife Inspector. I submit that my name may
be considered for the same post as I have already completed 2 years
Probation period. Again, presently I am the seniormost of all the Technical
Assistant (WL) and qualified for the post of wildlife Inspector.

I am prepared to serve anywhere in India, though I will
prefer a posting at Guwahati.

Submitted, for kind consideration and request for a
favourable order please,

Thanking you sir

Dt-Ghy 23 rd Oct/2000

Yours faithfully,

Kishan K. Sarma
(K.K. Sarma)

Guwahati
Advocate

STAFF SELECTION COMMISSION

ADVERTISEMENT NO. SSC/HQ/3/2005

MINISTRY
WILD LIFE PRES.
NORTHERN REGION

ANNEXURE-7

F.NO. 8/S/2005-RHQ

6-T-9969

629969

APPLICATIONS ARE INVITED FOR THE FOLLOWING POSTS

Cat.No.NR-(B)-1 : Chemist, Ministry of Consumer Affairs, Food & Public Distribution, Deptt. of Food & Public Distribution (Directorate of Vanaspati, Vegetable Oils & Fats), New Delhi.

Pay Scale : Rs. 5500-175-9000/- (General Central Service Group 'B' Non Ministerial)
Vacancy : 01-UR

Age : Not exceeding 30 years.

(Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel).

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Laddakh division of Jammu and Kashmir State, Lahaul and Spiti District and Pangi Sub-division of Chamba district of Himachal Pradesh and Andaman and Nicobar Islands or Lakshadweep).

EQ : (a) Master's Degree in Chemistry or Applied Chemistry with specialization in Oils & Fats or Degree in Oil Technology from a recognised University or Institute or equivalent;
OR

(b) (i) Degree in Science followed by Diploma in Oil Technology of a recognized University or Institute;

(ii) Two years' practical experience in the analysis of Oils and Fats and estimation of Vitamins.

DQ : NIL

Note : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

IP : New Delhi (with AISL).

JR : The Chemist needs to work in setting up experiments and conducting various tests to ascertain the physical, chemical and other properties of samples collected under the Vegetable Oils Product Regulatory Order and Solvent Extracted Oil, De-oiled Meal and Edible Flour (Control) Order, 1967. The Chemists are engaged in analysis of Vanaspati and other edible oils by conventional methods of analysis and as well as by using modern sophisticated instruments. Besides, performing work of routine character like preparation of reagents, conducting standardized tests and calibration etc. and collection of scientific information and making technical reports.

Cat. No. NR-(B)-2 : Assistant Chemist(Vanaspati), Ministry of Consumer Affairs, Food & Public Distribution, Deptt. of Food & Public Distribution (Directorate of Vanaspati, Vegetable Oils & Fats), New Delhi.

Pay Scale : Rs. 4500-125-7000/- (General Central Service Group 'B' Non Gazetted, Non Ministerial)

Vacancy : 01-UR

Age : Between 18-25 years.

(Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel).

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (other than those of Andaman and Nicobar Islands & Lakshadweep).

EQ : (i) Degree in Science with Chemistry as one of the subjects.
(ii) About one year experience in the analysis of Oils & Fats.

DQ : Diploma in Oil Technology from a recognized Institute.

Note : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

Age : Not exceeding 30 years.

(Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel). (Relaxable to OBC by 3 years).

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Laddakh division of Jammu and Kashmir State, Lahaul and Spiti District and Pangi Sub-division of Chamba district of Himachal Pradesh and Andaman and Nicobar Islands or Lakshadweep).

EQ : 1. Masters' Degree in Hindi or Sanskrit with Hindi as elective subject at Degree level from a recognised University or equivalent and should have studied English as a Compulsory/optional subject at Degree level.

DQ : Certificate/ Diploma from a recognised institution in Translation or applied linguistics or functional Hindi.

Note 1 : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

Note 2 : Selected candidates will have to complete a departmental training programme during their probation.

IP : New Delhi.

JR : Implementation of Schemes relating to propagation and development of Hindi, preparation of bilingual, tri-lingual and multi-lingual dictionaries etc.

Cat. No. NR-(B)-5 : Wildlife Inspector, Wildlife Preservation (Northern Region), Ministry of Environment & Forests, New Delhi.

Pay Scale : Rs. 5500-175-9000/- (General Central Service Group 'B' Non Gazetted, Non Ministerial)

Vacancy : 02 (UR)

Age : Not exceeding 30 years.

(Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel).

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Laddakh division of Jammu and Kashmir State, Lahaul and Spiti District and Pangi Sub-division of Chamba district of Himachal Pradesh and Andaman and Nicobar Islands or Lakshadweep).

EQ : (1) Bachelor's Degree in Science with Zoology as a subject from a recognised university or equivalent.

(2) Diploma/Certificate in Wild Life Management awarded by the Wildlife Institute of India or equivalent.

DQ : NIL

Note : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

IP : New Delhi with AISL.

JR : (1) Enforcements and implementation of provisions of CITES, Wildlife(P) Act and EXIM Policy.

(2) Pre-shipment/pre-clearance;

(3) Detection & booking of offence cases under Wild Life (P) Act & attending court.

Cat. No. : NR-(B)-6 : Library Information Assistant, Patent Office, Ministry of Commerce &

29-
NO.3/5/2005-RNR
STAFF SELECTION COMMISSION
DEPARTMENT OF PERSONNEL & TRAINING
MINISTRY OF PERSONNEL PUBLIC GRIEVANCES & PENSION

ANNEXURE-8 82

BLOCK NO.12, CGO COMPLEX,
LODHI ROAD NEW DELHI -110003

DATED: 30/06/2006

MEMORANDUM

SUBJECT: RECRUITMENT TO THE POST OF WILD LIFE INSPECTOR
ADVERTISED VIDE CAT NO NR-(B)-5 OF ADVT NO.SSC/HQ/3/2005.

WITH REFERENCE TO HIS/HER APPLICATION FOR THE ABOVE
NOTED POST HE/SHE IS INFORMED THAT HE/SHE HAS NOT BEEN FOUND
ELIGIBLE FOR THE REASON AS GIVEN BELOW

DOES NOT MEET EQ (II) I.E. DIPLOMA/CERTIFICATE IN WILD LIFE MANAGEMENT
AWARDED BY THE WILD LIFE INSTITUTE OF INDIA OR EQUIVALENT

V P Vohra
(V P VOHRA)
UNDER SECRETARY (NR)
PHONE : 24364802

TO
NAME: KISHOR KUMAR SARMA
FILE NO: 1410132
C/O: AMBIKA CHARAN SARMA
ADDRESS: 51 SURYA NAGAR SATGAON GUWAHATI

701171

R.S. Seal
24/36/2004/70

Certified to be true Copy
[Signature]
Advocate

30

ANNEXURE 9

83

Taneja

स्रोत भाग नं (प)-27
M.S.O. (T)-27

श्री/श्री
नाम श्रीमती/श्रीमति
Name श्रीमती/कुमारी

MADHUVANAN. A

पुस्तक

की

सेवा पुस्तक

SERVICE BOOK

Available From: TANEJA SALES CORP.
81, More Sarai Road, Old Lipat Rai Mkt, Delhi-6 Ph.: 23864130, 23862231

Copy

21/2

Available

Admitted
Certified to be true Copy.

Dt. 28.07.06

The Secretary(NR)
Staff Selection Commission
Department Of Personnel & Training
Minstry of Personnel Public Grievances & Pension
Block No-12 ,CGO Complex
Lodhi Road, New Delhi-110003

[Kind attention Shri V.P.Vohra, Under-Secretary(NR)]

Sub:-Recruitment to the post of Wildlife Inspector advertised vide CAT No NR-(B)-5 of ADVT. No. SSC/HQ/3/2005.
Ref:-No-3/5/2005-RNR dt. 30.06.06.

Sir,

Inviting kind attention to the reference cited I submit that Commission decision not to consider my application may please be reconsider in view of my following submission.

- 1) I have completed M.Sc. in Zoology & joined Wildlife Preservation as Technical Assistant(WL) on 03.09.98.
- 2) Technical Assistant(WL) are in the feeder category for promotion to Wildlife Inspector.
- 3) All the Technical Assistant(WL) of the Department were given either Promotion or regularize by calling Interview by UPSC [UPSC Advt.No.3/1998 Ref. No. F-14/20/97-SW(B)] It is to mentioned that neither of them posses the said Diploma.
- 4) Sir, I have served the Department for the last 7 years in the hope that I may become Wildlife Inspector.
- 5) I am working in Wildlife Sub-Regional Office, MoEF, GOI as defacto Incharge after Assistant Director post is shifted to New Delhi & no regular Wildlife Inspector posted here from 2004 onwards.
- 6) I am doing all the required jobs one Wildlife Inspector is supposed to do.
- 7) With such a vivid experience I think it is equivalent to Wildlife Diploma.

As such I servently request you to kindly reconsider my case & give me a chance to appear in the interview & oblige.

Yours faithfully

(Kishor Kumar Sarma)
Technical Assistant (WL)
Wildlife Sub-Regional Office
MoEF, Govt. of India
Tarun Nagar Main Road
Dispur, Guwahati-781005

✓ Copy to The Regional Deputy Director, Wildlife preservation(E.R.), Kolkata-20,

Kishor Kumar Sarma
(Kishor Kumar Sarma)
Technical Assistant (WL)
Wildlife Sub-Regional Office

ANNEXURE-- 10

18-JUL-2007 WED 15:51

WILD LIFE KOLKATA

91.33 22878698

PROJECT ELEPHANT

10410. 147001

161 17 2007 05:43:31

86

8.10.2.1/2007-371

Government of India

Ministry of Environment and Forests

Paryavaran Bhawan
CCO Complex
Lodi Road
New Delhi 110003

E.No.2-1/2007/WC

July 11, 2009

ପାତ୍ରବିନ୍ଦୁ

To combat the organised illegal trade in wildlife and their derivatives, the Government vide its Gazette Notification No. 683 dated 6th June, 1907 has constituted the Flora and other Endangered Species Crime Control Bureau, to be known as the Wildlife Crime Control Bureau. The Bureau will be headed by the Director (Wildlife Preservation) who would be an ex officio Director of the various Forest Departments. It would be an autonomous body. All the existing Sub-Offices of the Forest Department in the following cities would be the Sub-National Offices of the Bureau: New Delhi, Mumbai, Chennai and Kolkata, and the three Sub-National Offices at Amritsar, Guwahati and Cochin would be the provisos to the Crime Control Bureau. In addition, one new Regional Office at Bangalore, Madras, Madras, would be provided to control the traffic in elephant tusks and other business posts at Ramanathapuram. In Tamilnadu, North in Manipur, Mohindra in Bihar, Gorakhpur in Uttar Pradesh and Nathula Pass in Sikkim would also be provided supervision for control of trafficking of wildlife produce and its derivatives.

For managing the headquarters office of the Wildlife Crime Control Bureau and its five Regional and three Sub Regional Offices etc., function of the President is hereby accorded to the creation of the following new posts with effect from the date(s) mentioned, with designations and pay scales as shown below:-

S.No.	Designation of the Post	Scale of Pay	No. of
1.	Additional Director	Rs.18100-500-22100	1
2.	Joint Director	Rs.16400-450-20000	2
3.	Deputy Director/SP/DCF	Rs.12000-375- 16500/Rs.14300-400-18300	4
4.	Assistant Director/Dy.SP/ACF	Rs.8000-275-13500	3
5.	Public Prosecutor	Rs.8000-275-13500	1

Modulibilia 1

Classified to be true Copy.

Advocate

6.	Inspectors/Rangers/Custodians Superintendent	Rs.6500-200-19500	7
7.	PA/Steno	Rs.5500-175-9000	6
8.	UDC Conservation Officer	Rs.4000-7000	4
10.	Peons	Rs.2550-3200	7

All the existing posts of Wildlife Regional Offices and Sub Regional Offices stand transferred to the Wildlife Crime Control Bureau henceforth.

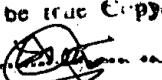
The functions of the Wildlife Crime Control Bureau would be as follows:-

- (i) collect and collate intelligence related to organized wildlife crime activities and to disseminate the same to State and other enforcement agencies for immediate action so as to apprehend the criminals and to establish a centralized wildlife crime data bank;
- (ii) coordination of actions by various officers, State Governments and other authorities in connection with the enforcement of the provisions of this Act, either directly or through regional and border units set up by the Bureau;
- (iii) implementation of obligations under the various International Conventions and protocols that are in force at present or which may be ratified or acceded to by India in future;
- (iv) assistance to concerned authorities in foreign countries and concerned International organizations to facilitate coordination and universal action for wildlife crime control;
- (v) develop infrastructure and capacity building for scientific and professional investigation into wildlife crimes and assist State Governments to ensure success in prosecutions related to wildlife crimes;
- (vi) advise the Government of India on issues relating to wildlife crimes having national and international ramifications, and suggest changes required in relevant policy and laws from time to time.

The Bureau will exercise such powers as may be delegated to it under sub-section (I) of section 5, sub-sections (I) and (8) of section 50 and section 55 of the Wildlife (Protection) Act, 1972 and such other powers as may be prescribed.

The above-mentioned posts have been created to give effect for functioning of Wildlife Crime Control Bureau under the Scheme of "Strengthening of Wildlife Division

Certified to be true Copy.


Advocate

Copy to :-

1. PB to Governors/Lt. Governors of All States/UTs.
2. Chief Ministers of All States and UTs.
3. Chief Secretaries of all States/UTs/Principal Secretaries of Environment/Principal Secretaries of Forests of State Governments.
4. Cabinet Secy. w.r.t. communication No.21/C/1/2007(i) dated 5th June, 2007.
5. Chief Wildlife Wardens of All States.
6. All Ministries of Government of India Including Planning Commission, Prime Minister's Office, President's Secy., Vice-President's Secy., Parliament Secretariat, Department of Parliamentary Affairs, National Afforestation and Eco Development Board.
7. Controller of Accounts, MoF.
8. D.D.O., Cash Section (2 copies).

Certified to be true Copy.
R. P. Singh
Advocate

16

ANNEXURE - 11

1.1.96

Fax

0361-2522-709

A-14. COMPILATION OF FIFTH CENTRAL PAY COMMISSION REPORT

(1)	(2)	(3)	(4)	(5)
-----	-----	-----	-----	-----

IX. MINISTRY OF ENVIRONMENT AND FORESTS

Secretary

Forestry Division

1. Technical Officer (Forestry)	2000-60-2300-EB-75-3200 +100-3500	7500-250-12000 6500-200-10500	64.4
2. Research Investigator (Forestry)	1640-60-2600-EB-75-2900	6500-200-10500 5500-175-9000	64.4
3. Research Assistant (Forestry)	1400-40-1800-EB-50-2300	5000-150-8000	64.4
Wild Life Division			
Research Officer	2000-60-2300-EB-75-3200	7500-250-12000	64.5
Wild Life Inspector/ Research Assistant	1640-60-2600-EB-75-2900	6500-200-10500 5500-175-9000	64.5
Technical Assistant	1400-40-1800-EB-50-2300	5000-150-8000	64.5
Botanical Survey of India			
Scientific Assistant Level-II	1400-40-1800-EB-50-2300	5000-150-8000	64.10
Orchid Assistant	1400-40-1800-EB-50-2300	5000-150-8000	64.10
Garden Supervisor	1400-40-1800-EB-50-2300	5000-150-8000	64.10
Junior Scientific Assistant	1320-30-1560-40-2040	4500-125-7000	64.10
Technical Assistant (Plant Chemistry Stream)	1400-40-1800-EB-50-2300	5000-150-8000	64.10
Scientific Assistant Level-II/Orechid Assistant/ Garden Supervisor	1400-40-1800-EB-50-2300	5000-150-8000	64.10
Orchid Supervisor	1600-30-2300-50-2660	5500-175-9000	64.12
Head Assistant (Orechid)	1400-40-1800-EB-50-2300	5000-150-8000	64.12
Artist Grade II	1200-30-1560-40-2040	5000-150-8000	64.15
Artist Grade I	1350-30-1440-40-1800 -50-2200	5000-150-8000	64.15
Senior Artist	1400-40-1800-EB-50-2300	5000-175-9000	64.15
Chief Artist	1640-60-2600-EB-75-2900	6500-200-10500	64.15
Photographer	1200-30-1560-40-2040	4000-100-6000	64.16
Senior Photographer	1400-40-1800-EB-50-2300	4500-125-7000	64.16
Forest Survey of India			
Senior Tech. Asst.	1640-60-2600-EB-75-2900	5000-150-8000	64.16
Jr. Technical Assistant	1400-40-1800-EB-50-2300	5500-150-9000 6500-200-10500	64.24
National Zoological Park			
Assistant Veterinarian Officer	2000-60-2300-EB-75-3200 +100-3300	8000-275-13500	64.35
Biological Assistant	1400-40-1800-EB-50-2300	5000-150-8000	64.36

(1)	(2)
Zoological Survey of India	
25. Animal Zoologist	
26. Junior Draughtsman	
27. Photographer	
28. Senior Photographer	
29. Junior Taxidermist	
30. Taxidermist	
31. Senior Taxidermist	
X. MINISTRY OF EXTERIOR	
Central Passport Organization	
1. Superintendent	
2. Assistant	
3. Stenographer	
Or. III	
XL. MINISTRY OF FINANCE	
Department of Economic	
India Govt. Mints	
1. Assistant Engineer	
Assistant Metal	
Chargeman	
2. Junior Draughtsman	
Senior Draughtsman	
3. Engraver Ode. III	
Engraver Ode. II	
Engraver Grade I	
Chargeman (Engraver)	
Assistant Artist	
Engraver	
Assistant Assay	
Superintendent	
Head Laboratory	
Man in India Govt.	
Mint, Mumbai	
Bank Note Press	
6. Assistant Inspector (Control)	
Senior Operator	
Technical Assistant	
Retoucher	
Inspector (Control)	
Dy. Technical Officer	
Engraver	

Certified to be true Copy.


Advocate

ad-1/12/04

To
 The Regional Deputy Director
 Wildlife Preservation(E.R.)
 Kolkata-20

Sub :- Upgradation of pay scale from 4000-125-7000 to 5000-150-8000.

Sir,

With due respect I am to put the following few lines for your kind information -

- i) I joined this department as Technical Assistant(WL) on 03.09.98 in the pay scale of 4000-125-7000.
- ii) The Vth Pay Commission recommended for upgrading this scale to 5000-150-8000.
- iii) The recent advertisement regarding filling of one post of Technical Assistant(WL) in the Ministry has reflected the pay scale as 5000-150-8000.(Copy enclosed)
- iv) This seems that the Ministry has accepted the recommendation of Vth Pay Commission.
- v) If this is the case the same may be applicable to all the Technical Assistant(WL) working under the Ministry.

Therefore, I request you to consider my case and oblige.

Thanking You,

Your's faithfully

Kishor Kumar Sarma
 (KISHOR KUMAR SARMA)
 Tech. Asstt.(WL)
 Wildlife Sub-Regional Office
 Guwahati

No. - E-2/98-04 (32/Ex/20). 68
 Dd. 1.12.04.

8/c

Certified to be true Copy.

[Signature]
 Advocate



मारत सरकार

GOVT. OF INDIA

पर्यावरण और वन मंत्रालय

MINISTRY OF ENVIRONMENT & FORESTS
REGIONAL DEPUTY DIRECTOR
WILDLIFE PRESERVATION, EASTERN REGION

No. E-1/98-04(WLER)-

ANNEXURE - B

दूरभाष

Fax & Tel. : 2247-8698 (O)

2449-9983 (R)

e-mail : wiperkolkata@veni.net

निजाम पैलेस

NIZAM PALACE,

वित्तीय एम. एस. बी. भवन, उत्ता ताला

2ND, MSO BUILDING, 6TH FLOOR

238/4, ए. जे. बी. बाबा रोड

कोलकाता-७०० ०२०

Kolkata-700 020

Dated, Kolkata,

To
Shri C.L. Langain,
Under Secretary to the Govt. of India, (FB Secy.)
MOEF, New Delhi.

Sub: Scale of pay Rs.4500-125-7000/- for the post of Tech. Asstt.(WL).

Please find enclosed a representation from Shri K.K. Sarma, Technical Assistant (WL) which is self explanatory. The matter may please be clarified at the earliest and necessary remedial actions may also please be intimated in due course of time.

Encl: stated.

Yours faithfully,

(P. SUBRAMANYAM)
Regional Deputy Director

No. E-1/98-04(WLER)-1507 dt. 23/12/2004
✓ Copy for information to Shri K.K. Sarma, TA(WL), WLPSO, Guwahati w.r.t. this letter.
No. E-2/98-04(WLERSO)-64 dt. 1.12.04.

(P. SUBRAMANYAM)
Regional Deputy Director

Certified to be true Copy.

Advocate

To
 The Addl. Director General (Forests and Wildlife)
 & Director Wildlife Preservation, Govt. Of India
 Ministry of Environment & Forests
 Paryavaran Bhawan, C.G.O. Complex
Lodhi Road, New Delhi -110003

(Through Proper Channel)

Sub :- A prayer of Shri K.K.Sarma, Tech. Asstt. (WL) for promotion to the post of Wildlife Inspector.

Sir,

With due respect and humble submission I beg to state that I have joined in the post of the Tech./ Asstt. (WL) on 03.09.1998. in the O/O Assistant Director, Wildlife Preservation Sub- Regional Office, Guwahati and now about five years have been passed working with the Assistant Director/Wildlife Inspector. Thus, I have been well acquainted with the work of Wildlife Inspector and obtained the experience for the implementation / enforcement of The Wildlife Protection Act, Export and Import Policy, GOI and CITES- Rules & Regulations. I have also taken the training for the inspection /examination of the export and import consignment after going in Kolkata Seaport & Airport and have gained full knowledge & experience of the Wildlife Inspector.

I would also express you sir, so far I know the post of the four Wildlife Inspectors are remaining vacant including all Regional and Sub- Regional Offices and I am willing to serve any where in India as Wildlife Inspector.

So, under the circumstances as mentioned above I would request you to kindly consider my case sympathetically for the promotion to the post of the Wildlife Inspector and I assure that I will make you satisfied you discharging my duties sincerely.

Thanking You ,

Your's faithfully

Dated : 20 th June 2003

Yours truly

(K.K.Sarma)
 Tech. Asstt. (WL)
 WLP Sub-Regional Office
 Guwahati

Certified to be true Copy.

[Signature]
 Advocate

To S. S. BIST, I.F.S. Director Project Elephant, New Delhi.

40 - Series

AB

To

The Addl. Director General (Forests and Wildlife)
& Director Wildlife Preservation, Govt. Of India
Ministry of Environment & Forests
Paryavaran Bhawan, C.G.O. Complex
Lodhi Road, New Delhi -110003

(Through Proper Channel)

Sub :- Petition of Sri K.K.Sarma, Tech. Asstt. (WL) for promotion to the post of Wildlife Inspector.

Sir,

With due respect and humble submission I beg to state that I have joined in the post of the Tech./ Asstt. (WL) on 03.09.1998 after completion of M.Sc.in Zoology in the O/O Assistant Director, Wildlife Preservation Sub- Regional Office, Guwahati and now five years have been passed working with the Assistant Director/Wildlife Inspector. Thus, I have been well acquainted with the work of Wildlife Inspector and obtained the experience for the implementation / enforcement of The Wildlife Protection Act, Export and Import Policy, GOI and CITES- Rules & Regulations. I have also taken the training for the inspection /examination of the export and import consignment after going in Kolkata Seaport & Airport and have gained full knowledge & experience of the Wildlife Inspector at the time of joining.

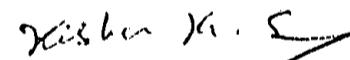
I would also express you sir, so far I know the post of the four Wildlife Inspectors are remaining vacant including all Regional and Sub-Regional Offices and I am willing to serve any where in India as Wildlife Inspector.

So, under the circumstances as mentioned above I would request you to kindly consider my case sympathetically for the promotion to the post of the Wildlife Inspector and I assure that I will make you satisfied you discharging my duties sincerely.

Thanking You,

Yours faithfully

Dated : 30th Dec' 2003



(K.K.Sarma)
Tech. Asstt.(WL)
WLP Sub-Regional Office
Guwahati

Certified to be true Copy.


Advocate

S/o 41
S/o

To
The Addl. Director General (Forests and Wildlife)
& Director Wildlife Preservation, Govt. Of India
Ministry of Environment & Forests
Paryavaran Bhawan, C.G.O. Complex
Lodhi Road, New Delhi -110003

(Through Proper Channel)
Sub :- Prayer of Sri K.K.Sarma, Tech. Asstt. (WL) for promotion to the post
of Wildlife Inspector.
Ref :- My earlier application dated 30.12.03.

Sir,

With due respect and humble submission I
beg to state that I have joined in the post of the Tech. Asstt. (WL) on
03.09.1998 after completion of M.Sc.in Zoology in the O/O Assistant Director
, Wildlife Preservation Sub- Regional Office, Guwahati. As I have mentioned
in my earlier application that I am willing to serve any where in India, thus I
once again request you to grant my prayer and provide me a chance to serve
the country as Wildlife Inspector

Thanking You,

Dated : 26th March 2004

Your's faithfully

Kishor K. Sarma
(K.K.Sarma)
Tech. Asstt. (WL)
WLP Sub-Regional Office
Guwahati

Certified to be true Copy
.....
Advocate

42

06

To

The Addl. Director General (Forests and Wildlife)
& Director Wildlife Preservation, Govt. Of India
Ministry of Environment & Forests
Paryavaran Bhawan, C.G.O. Complex
Lodhi Road, New Delhi -110003

(Through Proper Channel)

Sub :- Prayer for promotion to the post of Wildlife Inspector.

Ref :- My earlier application dated 26.03.04.

Sir,

your kind consideration ----

With due respect I humbly submit the following few lines for

- i) I have joined in the post of the Tech. Asstt. (WL) on 03.09.1998 after completion of M.Sc.in Zoology in the O/O Assistant Director ,Wildlife Preservation Sub- Regional Office, Guwahati .
- ii) Since 14.02.04 I am looking after the Office as *de facto* in charge.
- iii) Since April 2004, Import consignments started to come Guwahati, which I am examining.
- iv) I am willing to serve any where in India .

Thus Sir, I fervently request you to grant my prayer and provide me a chance to serve the department as Wildlife Inspector, as this opportunity was given to earlier Technical Assistants.

Thanking You ,

Dated : 4th May 2005

Yours' faithfully

Kishan K. S.

(K.K.Sarma)

Tech. Asstt. (WL)

WLP Sub-Regional Office

Guwahati

Crctd. No E-2/98-05(WLER/50) SS dt 4/5/05

Certified to be true Copy.


Advocate

43 -

9/6

To

The Addl. Director General (Forests and Wildlife)
& Director Wildlife Preservation, Govt. Of India
Ministry of Environment & Forests
Paryavaran Bhawan, C.G.O. Complex
Lodhi Road, New Delhi -110003

Dt.20.12.05

(Through proper channel)

Sub :- Application for the post of Wildlife Inspector.

Sir,

With humble submission I am to inform you that I have applied for the post of Wildlife Inspector as per the Advt. published in Employment News 10 -16 December 2005. This is for your kind information & necessary action.

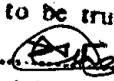
NT-E-2/98-05 (B25450)-60

Your's faithfully

Kishor Kumar Sarmia
(Kishor Kumar Sarmia)
Tech. Asstt(WL)
Wildlife Sub-Regional Office
Tarun Nagar Main Road
Dispur, Guwahati 781005

8/c

Certified to be true Copy.


Advocate

44-

To
The Additional Director General of Forests(WL)
& Director Wildlife Preservation
Ministry of Environment & Forests
Paryavaran Bhawan ,CGO Complex
Lodhi Road, New Delhi-110003
(Through Proper Channel)

Dt. 28.07.06

Sub:- Prayer for promotion to the post of Wildlife Inspector.

Sir,

I beg to submit the following points for consideration of my promotion to the post of Wildlife Inspector for your kind sympathetic consideration & necessary action.

I have joined the Department as Technical Assistant(WL) on 03.09.1988 at the Scale of Rs.4500-125-7000 after being selected by SSC. I have been working in the capacity of Technical Assistant(WL) at Wildlife Sub-Regional Office, Guwahati.

I have done M.Sc. in Zoology from Gauhati University and published paper(Enclosed). I have acquired sufficient knowledge & experience while working in the office.(Experience certificate from RDD enclosed).

During my tenure as Technical Assistant(WL) I have discharge my duty very efficiently and detected many offence cases under WLP(A),1972 & Customs Act and provided assistance to Regional Deputy Director, Assistant Director and Wildlife Inspector.

I have applied for the post of Wildlife Inspector in response to the Advertisement from SSC, New Delhi. I am expecting a call to interview but to my utmost surprise SSC has given a regret letter as I am short of Essential Qualification (II) i.e. Diploma/Certificate in Wildlife Management awarded by Wildlife Institute of India or Equivalent(Copy enclosed).

I beg to state that being a departmental candidate I have gained sufficient experience in the field of wildlife Protection/Preservation & Management. I have visited various PA of the North Eastern Region & assisted senior officers in CCS, PE, monitoring and other works as assigned.

As per recruitment rule for Wildlife Inspector Diploma/Certificate in Wildlife Management awarded by Wildlife Institute of India or Equivalent is required for which I have applied earlier but no response from head of the Department. (Copy enclosed).

I have 7 years of experience as Technical Assistant(WL) as per qualification & seniority I am highly eligible candidate for the post of Wildlife Inspector and I fulfill all the requirements. The work of Wildlife Inspector can be better discharged by me as I am working in Wildlife Sub-Regional Office, MOEF, GOI as *de facto* incharge after Assistant Director post is shifted to New Delhi, & no regular Wildlife Inspector posted here from 2004 onwards.

Departmental candidate may be given weightage for promotion.

Certified to be true Copy.


Advocate

48

28

It is therefore my case kindly be considered keeping in view the above stated experience & qualification since Technical Assistant(WL) are in the feeder category for promotion to Wildlife Inspector.

All the Technical Assistant(WL) of the Department were given either Promotion or regularize by calling interview by UPSC [UPSC Advt.No.3/1998 Ref. No. F-14/20/97-SW(B)] It is to mentioned that neither of them posses the said Diploma.

I shall be highly gratesfull if you consider my case and servently request for a sympathetic action & oblige.

Yours faithfully

Kishor K. Sarma
(Kishor Kumar Sarma)
Technical Assistant (WL)
Wildlife Sub-Regional Office
MoEF, Govt. of India
Tarun Nagar Main Road
Dispur, Guwahati-781005

✓ Copy to Shri B. C. Behra, Under Secretary (FE), for
kind information & necessary action.

Kishor K. Sarma
Tech. Ass't (WL)
Wildlife Sub-Regional Office
Guwahati

Certified to be true Copy.
Advocate

46-
89
Dt. 03.01.07

Additional Director General of Forests(WL)
Director Wildlife Preservation
Ministry of Environment & Forests
Paryavaran Bhawan ,CGO Complex
Lodhi Road, New Delhi-110003

(Through Proper Channel)

Sub:- Prayer for promotion to the post of Wildlife Inspector.

Sir,

I beg to submit the following points for consideration of my promotion to the post of Wildlife Inspector for your kind sympathetic consideration & necessary action.

- 1) I have joined the Department as Technical Assistant(WL) on 03.09.98 at the Scale of Rs.4500-125-7000 after being selected by SSC.I have been working in the capacity of Technical Assistant(WL) at Wildlife Sub-Regional Office, Guwahati.
- 2) Undue hardship is faced by me as recruitment rule is amended after my placement and Diploma in Wildlife Management is made an Essential Qualification.
- 3) Although I have applied to the department for sending me to do the said diploma as only inservice candidates are enrolled in the course my application was not considered.
- 4) That Sir, while the recruitment rule is amended this matter for feeder category candidates were not kept in mind.
- 5) The Note-1 states that this criteria may be relaxed in case of candidates otherwise well qualified . May I invite your kind attention to this point.
- 6) In the previous advertisement my candidature is turned down on the onus that I am short of Essential Qualification(I) i.e Diploma in Wildlife Management.
- 7) I have 7 years of experience as Technical Assistant(WL) as per qualification & seniority I am highly eligible candidate for the post of Wildlife Inspector and I fulfill all the requirements. The work of Wildlife Inspector can be better discharged by me as I am working in Wildlife Sub-Regional Office, MoEF, GOI as defacto incharge after Assistant Director post is shifted to New Delhi & no regular Wildlife Inspector posted here from 2004 onwards.
- 8) Departmental candidate may be given weightage for promotion.
- 9) It is therefore my case kindly be considered keeping in view the above stated experience & qualification since Technical Assistant(WL) are in the feeder category for promotion to Wildlife Inspector.
- 9) All the Technical Assistant(WL) of the Department were given either Promotion or regularize by calling interview by UPSC [UPSC Advt.No.3/1998 Ref. No. F-14/20/97-SW(B)] It is to mentioned that neither of them posses the said Diploma.

I shall be highly grateful if you consider my case and fervently request for a sympathetic action & oblige.

Yours faithfully

Kishor Kumar Sarma

(Kishor Kumar Sarma)

Technical Assistant (WL)

Wildlife Sub-Regional Office

MoEF, Govt. of India

Tarun Nagar Main Road, Guwahati-5

Certified to be true Copy.

Advocate



47

REMARKS - 15

दुरभाष
Phone } 522700

100

भारत सरकार

GOVT. OF INDIA

पर्यावरण और बन मंत्रालय

MINISTRY OF ENVIRONMENT & FORESTS

वन्यप्राणी परिरक्षण, पूर्वोक्त्तर, सह क्षेत्रीय कार्यालय

WILDLIFE PRESERVATION, EASTERN REGION, SUB-REGIONAL OFFICE

तरुन नगर, मुख्य पथ, दिस्पुर
Tarun Nagar, Main Road, Dispur
गुवाहाटी - 781004
Guwahati - 781 005

Dated, Guwahati 26/6/03

Ref. No. E-2/98/63 (WLER/50) - 8

To
The Regional Deputy Director
Wildlife Preservation(E.R.)
Kolkata-20

Sir,

I enclose herewith a prayer of Shri K.K.Sarma, Tech. Asstt.(WL.) addressed to the Addl. Director General (Forests & Wildlife), Govt of India, New Delhi and request you to forward the same with your kind recommendation.

Your's faithfully

J. P. N. Shukla
20-6-03
Assistant Director

Certified to be true Copy.

.....
Advocate



राष्ट्रीय जयते

भारत सरकार

GOVT. OF INDIA

पर्यावरण और वन मंत्रालय

MINISTRY OF ENVIRONMENT & FORESTS
REGIONAL DEPUTY DIRECTOR
WILDLIFE PRESERVATION, EASTERN REGION

No.....No.E-1/98-2005(WLER)-

48-
E-2/18-05/21
dt-21/5/05

ANNEXURE - 16 16.

दस्तावेज़

Fax & Tel. : 2247-8698 (O)
2449-9983 (R)

e-mail : wiperkolkata@vsnl.net

निजाम पैलेस

NIZAM PALACE,
द्वितीय एम. एस. जी. भवन, छठा ताला
2ND, MSO BUILDING, 6TH FLOOR
234/4, ए. जे. सी. बोस रोड
234/4, A. J. C. BOSE ROAD,
कोलकाता-700 020
Kolkata-700 020

त्वरित इमेल
SPEED POST

Dated, Kolkata,.....

To
The Addl. Director General of Forests(WL)
Ministry of Environment & Forests,
Paryavaran Bhawan, CGO Complex,
Lodhi Road, New Delhi-110003.

Sub: Forwarding an application of Sri K.K.Sarma, Technical assistant(WL) for the promotion to the post of Wildlife Inspector.

Sir,

I am forwarding herewith the representation received from Sri Kishor Kumar Sarma, Technical Asslt(WL), Sub-Regional Wildlife Preservation Office, Guwahati, Assam for your kind perusal and disposal.

Yours faithfully,

✓
Regional Dy. Director,
E.R., Kolkata

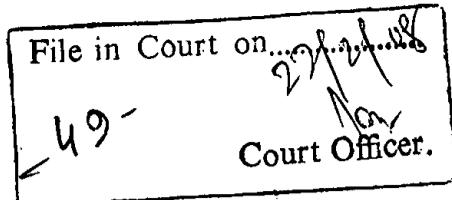
✓ Endt. No.E-1/98-2005(WLER)- 422 Dated, Kolkata 13th May, 2005.
Copy forwarded for information to Shri K.K.Sarma, Technical Asslt.(WL), Guwahati Office.

J.P.N. Mukherjee
Regional Dy. Director,
E.R., Kolkata

13.05.05

Certified to be true Copy.

Advocate



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

IN THE MATTER OF:

O.A.No.218/07

Sri K.K.Sarma

...Applicant

-Vs-

Union of India and ors.

...Respondent.

-AND-

IN THE MATTER OF:

Written statement on behalf of
respondent no.4

(WRITTEN STATEMENT ON BEHALF OF RESPONDENT NO.4)

I, Sri Nozmul Islam Laskar s/o Jahur Uddin Laskar, presently working as Regional Director (NER), Staff Selection Commission, Rukmininagar, Guwahati, do hereby solemnly affirm and state as follows:-

1. That, I am the Regional Director (NER), Staff Selection Commission, Rukmininagar, Guwahati. The aforesaid application has been filed by the applicant where in Staff Selection Commission, Department of Personnel and Training, Ministry of Personnel and Public Grievances has made as party respondent no.4. Accordingly a copy of the aforesaid application has been served upon him. I being the Regional Director am conversant with the facts and circumstances of the case there of and have been authorized by the Commission vide letter dated 01.01.08 to file this written statement on behalf of the Commission.

2. That, I do not admit any of the averments except which are specifically admitted hereinafter and the same are deemed as denied.

File in Court on *27/2/08*
The Respondent no.4
102 Through
Nozmul Islam Laskar
Addl. S.S.C.
C.A.T
22/2/08

Nozmul Islam Laskar

Received from
Guwahati
11 AM on
22/2/08

RJ
Nozmul Islam

50

3. That the Staff Selection Commission (Respondent no.4) hereinafter to be referred as Commission made an advertisement published on 10.12.05 in Employment News inviting applications for different posts including for 2 nos. of posts of Wildlife Inspector, Wildlife Preservation (Northern Region), Ministry of Environment and Forest, New Delhi.

4. In response to the said advertisement the applicant alongwith others offered their candidature for appointment to the posts Wild Life Inspector. The Wildlife Inspector Recruitment Rules (Amendment), 1990 notified on 25.02.90 provided the method of Recruitment and qualifications which is as follows:-

Requisite Essential Qualifications:-

I. Bachelor's Degree in Science with Zoology as a subject from a recognized university or equivalent.

II. Diploma/Certificate in Wildlife Management awarded by the Wildlife Institute of India or equivalent.

However there is a provision in the Recruitment Rules i.e. "qualification are relaxable at a discretion of Staff Selection Commission in the case of candidates otherwise well qualified".

5. There are altogether 342 applications received by the Commission and after scrutiny it is found that only 8 candidates who satisfy the educational qualifications as per Recruitment Rules and the said 8 candidates were called for interview held on 11.09.06. Thereafter the Commission selected two persons out of 8 for appointment to the post of Wildlife Inspector. The two nominees are Sri Balbeer Singh Khati and Sri MadhivananA.

6. That the applicant is in fact was not eligible for the post of Wild Life Inspector as per the advertisement as well as Recruitment Rules. He does not have the Essential Qualification no. 2 as prescribed in the

Nominal Name Letter

103

51

advertisement or any higher qualification in Wild Life Management. Accordingly his candidature was rejected on 30.06.06

7. Reply to the facts of the case:-

7.1. That with regards to the statements made in paragraphs 5.I to 5.VI of the applications, the humble answering respondent has nothing to make comment on it as they are being matters of records of the case. However, he does not admit any statements which are contrary to records.

7.2. That with regards to the statements made in paragraph 5.VII of the applications, the humble answering respondent begs to state that the Staff Selection Commission made an advertisement published in the Employment News dated 10.12.05 inviting applications for the appointment to the 2 nos. of posts of Wildlife Inspector, Wildlife Preservation (Northern Region) Ministry of Environment and Forest, New Delhi. In response to the said advertisement the applicant alongwith other candidates applied for the said posts. All together 342 applications were received by the Staff Selection Commission

As per Recruitment Rules of Wildlife Inspector (Amendment) 1990, the essential qualification for appointment to the said advertised post of Wildlife Inspector is prescribed as follows:

Essential Qualifications:-

I. Bachelor's Degree in Science with Zoology as a subject from a recognized university or equivalent.

II. Diploma/Certificate in Wildlife Management awarded by the Wildlife Institute of India or equivalent.

Further in pursuance of the rule in the said advertisement it was provided that :

“Qualification are relaxable at a discretion of Staff Selection Commission in the case of candidates otherwise well qualified”.

52

Accordingly the said 342 applications, thereafter, were scrutinized by the Commission from the angle of Essential Qualification no. I and II. Preliminary scrutiny of the applications revealed that only two applicants were found eligible from educational qualification angle, who were fulfilling both Essential Qualification no. I and Essential Qualification no. II, which were insufficient to carry out the Selection Process. It was also revealed during the preliminary scrutiny that some of the applicants were having higher qualification than essential qualification no. II keeping Essential Qualification no. I constant. Therefore by invoking the Relaxation Clause of the Recruitment Rules, Essential Qualification no. II was relaxed for those candidates who are having higher qualification than essential qualifications no.II.

Following is the break-up of candidates who were in possession of higher Qualification no. II than prescribed in the Recruitment Rules:-

- (a) M.Sc. Forestry, Wild Life and Environment Science-03 candidates.
- (b) M.Sc. Wild Life Botany -02 candidates.
- (c) M.Sc. Wild Life Management -01 candidate.

And accordingly aforesaid candidates were also considered though as per Essential Qualification II, the requirement was Diploma/ Certificate in Wild Life Management.

Thus, following this procedure six more candidates as mentioned above were short listed in addition to 02 candidates who were satisfying Essential Qualification I and II as per Recruitment Rules. Therefore in all, 8 candidates were called for interview which was held on 11.09.2006. As per the recommendations of Interview Board constituted by Commission, 2 (two) candidates namely Shri Balbeer Singh Khati and Shri Madhivanan.A. were recommended for appointment to the post of Wild Life Inspector in Ministry of Environment and Forest.

It would be pertinent to mention here that the selected candidates were having Essential Qualifications as follows:-

1. I Sri Balbeer Singh Khati,- Roll no.1410098, UR (i) Bachelors Degree in Science with Zoology as a subject from Kumaun University, Nainital, (ii) Diploma in Forestry and Wild Life Management from Kumaun University (Nainital).
2. Shri Madhivanan.A , - Roll no.1410332, SC (i) Bachelors Degree in Science with Zoology as a subject from Bharathidasan University, Tiruchirapalli. (ii) M.Sc. Wild Life Biology from Bharathidasan University, Tiruchirapalli.

Thus it is crystal clear from the above that the first nominee has fulfilled the criteria prescribed in advertisement for being appointed to the post of Wild Life Inspector.

The 2nd nominee having the requisite qualification, fulfilled the criteria as per advertisement. He is having the M.Sc Wild Life Biology which is higher Educational Qualification than the requisite Essential Qualification quoted in no.2 criteria.

It is further stated, that the applicant is in fact was not eligible for the post of Wild Life Inspector as per the advertisement as well as Recruitment Rules. He does not have the Essential Qualification no. II as prescribed in the advertisement as well as Recruitment Rules or having any higher qualification in Wild Life Management. Accordingly his candidature was rejected on 30.06.06.

7.3 That with regards to the statements made in paragraph 5.VIII of the application, the humble answering respondent begs to state that Sri Balbeer Singh Khati is qualified having the requisite Essential Qualification no. I and II. Further, he is possessing diploma in Forestry and Wild Life Management which is equivalent to diploma/certificate in Wild Life Management. The 2nd nominee Sri Madhivanan A. is possessing a higher qualification than the prescribed qualification mentioned in the advertisement. He fulfilled

54

the criteria of Essential Qualification. Although he did not possess the Diploma/ Certificate in the Wild Life Management but he obtained M.Sc in Wild Life biology. Accordingly as per provision of Recruitment Rules and as mentioned in the advertisement, the Commission by invoking the relaxation clause in its discretionary power relaxed the criteria of Essential Qualification no. II as he was found well qualified.

Further it is to be stated here that the 2nd nominee Sri Madhivanan A., an SC Candidate was selected in unreserved standard.

7.4. That with regards to the statements made in paragraphs 5.IX to 5.XVII of the application, the humble answering respondent has nothing to make comment on it, as they are being matters of records of the case. However he does not admit any of the statements which are contrary to records.

8. Reply to the ground of the case:

8.1. In response to the statements made in paragraphs 8.1 and 8.2 of the application, the humble answering respondent begs to submit that the allegation made by the applicant is false and baseless having no relevancy, further the Commission after due selection procedure selected two persons namely Balbeer Singh Khati and Madhivanan A. who fulfilled the eligibility criteria and found to be suitable. The entire process of selection is made by following the Recruitment Rules. Hence, there is no illegality or irregularity in the selection process.

8.2. In response to the statements made in paragraphs 8.3 and 8.4 of the application, the humble answering respondent had nothing to make comment on it.

9. That the answering respondent begs to submit that the instant application has no merit at all and is liable to be dismissed.

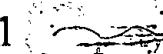
Allegation of the Respondent

107

55

108

VERIFICATION.

I, Shri Nozmul Islam Laskar, son of Johny Uddin Laskar..presently working as Regional  Director (NER), Staff Selection Commission, Rukmininagar, Guwahati aged about ..44.....years do hereby verify that the statements made in paragraphs 1 and 2.....are true to my knowledge ; and those made in the paragraphs 3 to 6 and 7.1 to 7.4..... are being matters of records of the case derived therefrom which I believe to be true and the rests are my humble submission before this Hon'ble Tribunal.

I have not suppressed any material facts.

And I sign this verification on this 21st day of Feb, 2008 at Guwahati.

Nozmul Islam Laskar

(N. I. LASKAR)
Regional Director (NER)
SIGNATURE
Staff Selection Commission
Govt. of India, Guwahati.

File in Court on.....
26/5/08

Court Officer.

5b
CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No. 218 of 2007

Shri K. K. Sarma

Applicant

VS.

Union of India & Others

Respondents

27 MAY 2008

गुवाहाटी न्यायपीठ
Guwahati Bench

INDEX

Sl. No.	Particulars	Annexure	Page No.
1.	Written statement		1-10
2.	Verification		10
3.	Report of joining as Tech Asstt.	I	11-12
4.	Wildlife Inspector Recruitment Rules (Amendment) 1990	II	13-17
5.	Wildlife Regional Office (Group 'A' and 'B') Recruitment Rules, 2000	III	18-23
6.	Export Policy	IV	24-27
7.	Advertisement for inviting applications for the posts	V	28
8.	Notification dated 11.7.07 wherein the Wildlife Crime Control Bureau was notified	VI	29-31
9.	Standard pay scales	VII	32

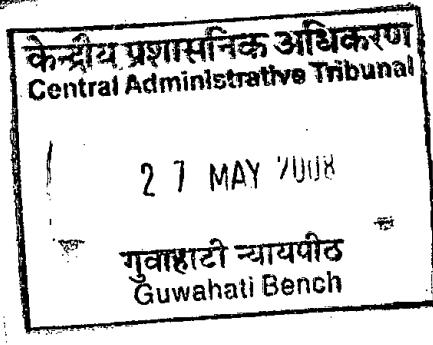
Filed by

Manjula Das
Addl. Commr. S.C.
CCAT

26/5/08

58
 In the Central Administrative Tribunal
 Guwahati Bench

File No: -
 The Respondent Nos.
 1 to III
 Theory of
 Magistrate
 on 26/5/08



In the matter of :

O.A. No.218/07

Sri K.K. Sarma

.....Applicant

-vs-

Union of India & Ors

.....Respondents

-And-

In the matter of :

Written Statement on behalf of the Respondent No.I, II & III.

I Sri Rabindra Kr. Samal, son of Sri Karunakar Samal, aged about 39 years, presently serving as Regional Deputy Director, Wildlife Preservation, Eastern Region, Kolkata do hereby state as follows.

Received copy.
 Jayashree Kalita
 For the
 Applicant.
 26/5/08.

1. That I am the Regional Deputy Director (WLP), E.R., Kolkata. The aforesaid application has been filed by the applicant where I have been impleaded party Respondent No.III. Accordingly a copy of the same has been served upon me. I have gone through the same and have understood the contents thereof. I am conversant with the facts and circumstances of the case thereof. I have been authorized to file this written statement on behalf of the Respondent No.I and II also.

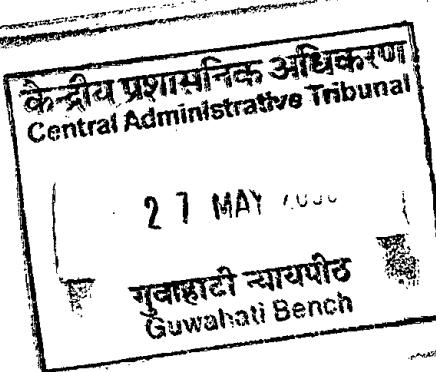
2. That, I do not admit any of the averments except which are specifically admitted hereinafter and the same are deemed as denied.

3. That the applicant was appointed to the post of Technical Assistant (Wildlife) under Ministry of Environment & Forests in the scale of Rs.4500-7000/- in the Sub-Regional Office (Wildlife

2
58
11

Preservation), Eastern Region at Guwahati on 3.9.98 on probation for 2 years. His service was confirmed on 3.9.2000.

4. That the recruitment rules of Wildlife Inspector (Amendment) 1990 states that 20% posts of Wildlife Inspector shall be filled up by promotion from the Technical Assistants (WL) with 5 years regular service and the remaining 80% by transfer on deputation failing which by direct recruitment. The essential qualification for direct recruitment to the post of Wildlife Inspector is as follows-


21 MAY 2000
Guwahati Bench

- i) B.Sc. with Zoology as subject of a recognized University or equivalent
- ii) 3 years experience in Wildlife Management.

Desirable qualifications:

Training in Wildlife Management.

Further the Rule provides that, "Qualifications are relaxable at the discretion of the Union Public Service Commission in the case of the candidates otherwise well qualified."

The consolidated Recruitment Rules notified vide Notification No.F.9-1/98-FE dated 27.09.2000 (referred as RR 2000) for Gr.'A' and Gr.'B' officers in "Wildlife Regional Office".by Ministry of Environment And Forests states that

- i) 20% of posts of Wildlife Inspectors shall be filled up by promotion from Technical Assistants with 5(five) years of regular service in the grade.
- ii) 80% of posts to be filled up by direct recruitment.

The essential qualification for direct recruitment posts of Wildlife Inspectors is given below –

- Bachelor's degree in Science with Zoology as a subject from recognized University or equivalent.
- Diploma/Certificate in Wildlife Management awarded by the Wildlife Institute of India or equivalent.

27 MAY 2006

गुवाहाटी न्यायपीठ
Guwahati Bench

It also states "qualifications are relaxable at the discretion of Staff Selection Commission in the case of candidates otherwise well qualified"

The consolidated Recruitment Rules 2000 has stated the same conditions for promotions from Technical Assistant to Wildlife Inspectors as in Recruitment Rules(Amendment)1990. The vacancy of 20% (out of 10 posts of Wildlife Inspector) i.e. 2 nos. has been filled up by Shri A. Roy Chowdhury and Shri M. Maranko since, 1996 and there is no vacancy at present.

5. That, the State Selection Commission, Respondent No.4 invited application for direct recruitment to the two numbers of posts of Wildlife Inspector in the Northern Region Office (WLP) under Ministry of Environment & Forests, New Delhi. In response to the said advertisement the applicant applied for the said post, however, the Commission rejected his application as he does not have the Wildlife Management/Certificate awarded by the Wildlife Institute of India.

6. That, two candidates namely Madhivanan A. and Balbeer Singh Khati were selected by the State Selection Commission for the post of Wildlife Inspector and accordingly the Respondent No.V was appointed to the said post of Wildlife Inspector vide order dt.27.4.07 under F.No.8-1/2004-FE, issued by the Under Secretary to the Govt. of India, Ministry of Environment & Forests.

7. Reply to the facts of the case:-

7.1 That with regard to the statements made in paragraph 5(I) of the application the humble answering Respondent begs has nothing to make comment on it.

7.2 That with regard to the statements made in paragraph 5(II) of the application the humble answering Respondent begs to state the applicant was appointed to the post of Technical Assistant (Wildlife

27 MAY 2011

Guwahati Bench

Preservation, Guwahati) in the scale of Rs.4500-7000/- Accordingly he joined in his service on 3.9.98 by accepting the said scale.

7.3 That with regard to the statements made in paragraph 5(III) & 5(IV) of the application the humble answering Respondent begs to state that by accepting the appointment order N0.E-1/98 which has been annexed by the applicant as annexure-I ,he has accepted the Scale of 4500-7000. A copy of the joining Report is enclosed as ANNEXURE-I. The recommendation of the 5th Pay Commission was on 1.1.96 but the offer of appointment was on 26.8.98 and in that case he should not have accepted the Scale.The Recruitment rules of Wildlife Inspector (Amendment) 1990 as well as Consolidated RR2000 state that 20% posts of Wildlife Inspector shall be filled up by promotion from the Technical Assistant(WL) with 5 years regular service. And the remaining 80% by transfer on deputation failing which by direct recruitment (Amendment RR1990) and by direct recruitment only (consolidated RR,2000). The essential qualification for direct recruitment to the post of Wildlife Inspector,(Amendment Rules,1990) is as follows –

- i) B.Sc. with Zoology as subject of a recognized University or equivalent
- ii) 3 years experience in Wildlife Management.

Desirable qualifications:

Training in Wildlife Management

The RR,2000 states Diploma/Certificate in Wildlife Management as Essential Qualification.

Further the Rule provides that, “Qualifications are relaxable at the discretion of the Union Public Service Commission(RR,1990) or by Staff selection Commission(RR,2000) in the case of the candidates otherwise well qualified.”

Copies of the recruitment Rules1990 as well as RR,2000 are enclosed as ANNEXURE-II and ANNEXURE-III

61 5
27 MAY 2011गुवाहाटी न्यायपीठ
Guwahati Bench

7.4 That with regard to the statements made in paragraph 5(V) of the application the humble answering Respondent begs to state that the promotion of Sri S.V. Shesadri and Mrs. Arti Singh was made on ad-hoc basis by the Respondent Authority in exigency of service to meet the urgent work.. This is evident from the notification of foreign Trade policy Designating Mumbai, Kolkata, Delhi and Kolkata as Designated ports of Export of plant origin. and the said promotion was made as stop gap arrangement. A copy of the Page containing the Ports is enclosed as ANNEXURE-IV.

Further in the said ad-hoc promotion order dt.28.1.97 annexed as Annexure-5 to the application it was clearly mentioned that "the ad-hoc promotion would not confer any right on the above officials for regular appointment to the grade of Wildlife Inspector.

7.5 That with regard to the statements made in paragraph 5(VI) of the application the humble answering Respondent begs to state that the ad-hoc promotion is made to meet out the urgency of work and is a stop gap arrangement. No employee has the right to claim for being promoted on ad-hoc basis. It is the Authority to decide as to whether the ad-hoc arrangement shall be made or not depending the urgency of the works of the department or organization. The applicant's representation claiming the promotional post on ad-hoc basis is totally unreasonable and irrelevant.

7.6 That with regard to the statements made in paragraph 5(VII) of the application the humble answering Respondent begs to state that in pursuance to the advertisement made on 8.9.05 by the Staff Selection Commission inviting application for appointment to the post of Wildlife Inspector, Wildlife Preservation, Ministry of Environment & Forests, New Delhi, the applicant offered his candidature for appointment to the said post.

27 MAY

गुवाहाटी न्यायघर
Guwahati Bench

As per Recruitment Rules of Wildlife Inspector(RR, 2000), the essential qualification for appointment to the said advertised post of Wildlife Inspector is prescribed as follows:

Essential Qualifications:-

I. Bachelor's Degree in Science with Zoology as a subject from a

recognized University or equivalent.

II. Diploma/Certificate in Wildlife Management awarded by the Wildlife Institute of India or equivalent.

Further in pursuance of the rule in the said advertisement it was provided that:

"Qualifications are relaxable at discretion of Staff Selection Commission in the case of candidates otherwise well qualified."

As per recommendations of Interview Board constituted by The Commission two candidates namely Sri Balbeer Singh Khati and Sri Madhivanan A. (Respondent No.V) were recommended for appointment to the post of Wildlife Inspector.

The applicant's candidature was rejected by the Commission as he was not eligible for the post of Wildlife Inspector as per the advertisement as well as Recruitment Rules.

Copies of the advertisement dt.8.9.05

is annexed herewith and marked as ANNEXURE-V.

7.7 That with regard to the statements made in paragraph 5(VIII) of the application the humble answering Respondent begs to state that the Staff Selection Commission selected two candidates namely Sri Balbeer Singh Khati and Sri Madhivanan A. (Respondent No.V) and accordingly they were appointed to the post of Wildlife

27 MAY

गुवाहाटी न्यायपोठ
Guwahati Bench

Inspector. The Respondent No.5 was appointed vide order dt.27.4.07.

So far the question of eligibility criteria for being appointed to the post of Wildlife Inspector is concerned the reply is to be made by the Commission and hence the humble answering Respondent in this matter has nothing to make comment on it.

7.8 That with regard to the statements made in paragraph 5(IX) of the application the humble answering Respondent begs to state that Wildlife Crime Control Bureau has been notified as per notification No.2-1/2007-WL dt.11th July, 2007 of Ministry of Environment & Forests (Annexure-VI) wherein 7(seven) new posts of Inspectors/Rangers/Customs Superintendents have been sanctioned. However, the nature of work demands for manning of these posts by Police Inspectors/Forest Rangers/Custom Superintendents who shall be looking into the intelligence collection, collation of wildlife crime data and dissemination to other enforcement agencies and not just doing inspection of export-import consignments of plant/animal products as being done by the Wildlife Inspectors.

The scale of pay of these posts is higher Rs.6500-200-10,500/- than that of Wildlife Inspector i.e.Rs.5500-175-9000/-. Technical Assistant (Wildlife) is not a feeder post for these posts to be filled in for Wildlife Crime Control Bureau.

7.9 That with regard to the statements made in paragraph 5(X) of the application the humble answering Respondent begs to state that while promoting the employee to the higher post the Respondent Authority has to follow the norms and procedures of existing Rules. The action of the respondent authority shall has to be in accordance with law and the respondents who are law abiding officers acted upon the appointment of the employees to the post of Wildlife Inspector as per recommendation of the Selection Committee constituted by the Commission.

27 MAY '11

Guwahati Bench

Further, mere making the representation to the competent authority does not confer any right to be promoted. In the instant case, the Respondent Authority never acted in arbitrary, whimsical or violated any Rules. The allegations made by the applicant hence, are baseless.

7.10 That with regard to the statements made in paragraph 5(XI) of the application the humble answering Respondent begs to state that the applicant has claimed for the scale of Rs.5000-8000/-. However, the scale of Technical Assistant (WL) has been fixed at 4500-7000/- as a replacement scale for the old scale of 1400-2300 and not 5000-8000/- as claimed by the petitioner. A copy of the Pay Scales accepted by Govt and Published in Swami's Publishers is enclosed as ANNEXURE-VII.

Further the applicant wrongly stated that the Regional Deputy Director issued the order dt.23.12.04. It is only a letter to the Under Secretary, Govt. of India, Ministry of Environment and Forests regarding the representation.

It is not correct that the humble answering Respondent passed any order regarding pay scale. He just forwarded a letter to the respondent No.I through the Under Secretary FE section enclosing the representation of the applicant.

7.11 That with regard to the statements made in paragraph 5(XII) and 5(XIII) of the application the humble answering Respondent begs to state that the promotion of Wildlife Inspector is to be made as and when vacancy arises and for direct recruitment the case of the applicant will be forwarded to the Staff Selection Commission and Commission thereafter will consider the candidature of any candidate on the basis of merit and experience as per Recruitment Rules, the Ministry of Environment & Forests cannot interfere the decision making process of Staff Selection Commission. Further, the answering Respondent only forwarded the representation of the applicant. The

letter dt.13.5.05 is a letter enclosing the representation of the applicant and it is not an order.

7.12 That with regard to the statements made in paragraph 5(XIV) and 5(XV) of the application the humble answering Respondent begs to state that the applicant candidature was rejected by the Commission as he does not have the desirable qualification. The representations of the applicant are also considered, but his case could not be acceded due to lack of vacancy.

8. Reply to the grounds of the Case:

8.1 In response to the statements made in Para 8.I if the application, it is submitted that the instant para is related to the selection process of the promotion to the post of Wildlife Inspector and the submission would be made by Commission and hence nothing to make comment on it.

8.2 In response to the statements made in Para 8.II if the application, it is submitted that Sri Sheshadri and Mrs. Arati Singh in fact to be promoted to the post of Wildlife Inspector on ad-hoc basis and this is the stop-gap arrangement to meet the urgency of works. The order of ad-hoc promotion says that ad-hoc promotion would not confer any right on the said officer for regular appointment to the grade of Wildlife Inspector. The claim of the applicant for promotion to the post of Wildlife Inspector on ad-hoc basis is not justified at all and cannot be claimed as a matter of right.

8.3 In response to the statements made in para 8.III if the application, it is submitted that the scale of Technical Assistant has been fixed at Rs.4500-7000/- as a replacement scale for the old scale of Rs.1400-2300/- and not Rs.5000-8000/- as claimed by the petitioner.

8.4 In response to the statements made in Para 8.IV if the application, it is submitted that the Respondent Authority have not acted illegally, irregularly, unreasonably, unfairly and arbitrarily so far the promotion to the post of Wildlife Inspector is concerned. No extraneous consideration is enforced. The applicant does not have the requisite qualification and as such his candidature was rejected on the other hand the Respondent No.5 has been found to be eligible and suitable and was selected to the post of Wildlife Inspector by Staff Selection Commission.

9. That the humble answering respondent begs to state that the application failed to establish his case under the law and valid ground and the instant application has no merit at all and is liable to be dismissed.

VERIFICATION

I Sri Rabindra Kr. Samal, son of Sri Karunakar Samal, aged about 39 years, presently serving as Regional Deputy Director, Wildlife Preservation, Eastern Region, Kolkata do hereby verify that the statements made in paragraphs 1, 2, 7, 17, 27, 5, 7, 9, 7, 11, 7, 12 are true to my knowledge and those made in paragraphs 37, 6, 7, 37, 4, 7, 6, 10, 8, 10, 7, 10 are being matters of records of the case derived therefrom which I believe to be true and the rest are my humble submissions before this Hon'ble Tribunal.

I have not suppressed any material facts.

And I sign this verification on ^{May} 23rd day of 2008 at
Guwahati

Rabindra Kumar Samal

क्षेत्रीय उप निदेशक
Regional Deputy Director
भारत सरकार
GOVT. OF INDIA.
पर्यावरण एवं वन मंत्रालय
MINISTRY OF ENVIRONMENT & FOREST
वन्यजीव परिरक्षण, पूर्व क्षेत्र
WILD LIFE PRESERVATION, E.R.
कोलकाता
KOLKATA

67

Joining
Subrector (Environment)
R.D.
3/9/00

The Regional Deputy Director
Wild Life Preservation (ER)

Nizam Palace

2nd MSO Building, 6th Floor

234/1, A. J.C. Bose Road

Calcutta - 700 020

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

27 MAY 2000

गुवाहाटी न्यायपीठ
Guwahati Bench

Dated, Guwahati The 2nd day of May 1998

Self Joining Report

Sir,
In reference to your letter no E-1/98/ER/

736 dated 26-08-98, I have joined my post as
part of Technical Assistant (w.e.f. 01-09-98) in
Office, Guwahati this day i.e. 03/09/98.

The following documents are submitted.

- i) Submission of marital status.
- ii) Original & xerox copies of degree.
- iii) Certificate of age.

The remaining certificates
not required. Kindly allow me to join at
your regional office, Guwahati.

Thanking You.

Yours faithfully,

Mr. R. S. Datta

No. E-1/98 (ER/50) - 31

*to be filed
Certified Copy*

Revd.

क्षेत्रीय उप निदेशक
Regional Deputy Director
भारत, सरकार
GOVT. OF INDIA
पर्यावरण एवं वन मंत्रालय
MINISTRY OF ENVIRONMENT & FOREST
वन्यजीव परिवर्षण, पूर्व क्षेत्र
WILD LIFE PRESERVATION, E.R.
कोलकाता
KOLKATA



12

68

ANNEXURE - I

Tel: 22709

22/

भारत सरकार

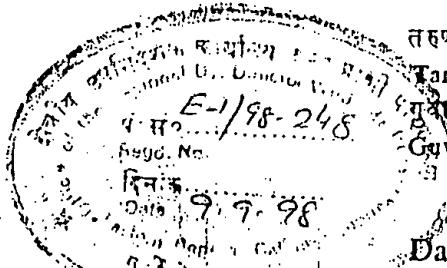
GOVT. OF INDIA

पर्यावरण और बन संवालय

MINISTRY OF ENVIRONMENT & FORESTS

बन्धुप्राणी परिरक्षण, पुर्वांशुक, सह धोक्तीय कायलिंग

WILDLIFE PRESERVATION, EASTERN REGION, SUB-REGIONAL OFFICE

तहस नगर, मेरून रोड, दिशपुर
Tarun Nagar, Main Road, Dispur
गुवाहाटी-781005
Guwahati-781005

Ref. No. E-1/98-248 (30) - 35

Dated, Guwahati, 4.2.98.

To
The Regional Deputy Director
Wildlife Preservation, W.R.,
Guwahati-781005.

Sub: Joining Report of Shri K.K.Sarma, Tech. Asstt. on 3.9.98.

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

27 MAY 11.

गुवाहाटी न्यायपीठ
Guwahati Bench

sir,

I wish to bring the fact of to your kind notice that Shri K.K.Sarma, Tech. Asstt. has reported for joining on 3.9.98 foregoing, a copy of his joining report is enclosed.

The following original documents have been verified and issued.

- i) M.Sc.(zoology) final Mark Sheet.
- ii) B.Sc. (final) Mark Sheet.
- iii) Higher Secondary School (10+2) certificate & B.T.C. Sheet.
- iv) Secondary School (10th), Certificate and Mark Sheet Dated 13.2.1973 (Xerox copy of the above documents is enclosed).
- v) Character certificate from Head of Department or concerned Govt. Officer.

Medical certificate has already been submitted by concerned concerned.

Shri. Sarma has been advised that his joining is subject to approval by Regional Dy. Director.

Submitted for kind information and further necessary action.

Ranjan Deka, 24.2.98,

WAB32-419

(Vishwakarma)

W.L.D. - 1998

cc

Certified to be true copy
Ranjan

13

69

122

ANNEXURE-II

(TO BE PUBLISHED IN PART II SECTION 3, SUB-SECTION (1)
OF THE GAZETTE OF INDIA).

No. 24-9/86-WL.I/FE.
Government of India
Department of Environment, Forests & Wildlife

Parivaran Bhavan, CGO Complex
Lok Kalyan Marg, New Delhi.

Dated the 25/1/1990.

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

27 MAY

गुवाहाटी न्यायालय
Guwahati Bench

G.S.R. In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules to amend the (Wildlife Inspector) Recruitment Rules, 1983, namely :-

1. (1) These rules may be called the (Wildlife Inspector) Recruitment Rules (Amendment) 1990.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the (Wildlife Inspector) Recruitment Rules, 1983, for the Schedule, the following schedule shall be substituted, namely :-

THE SCHEDULE

(M.N. Kalra)

Under Secretary to the Govt. of India.

Note:- The original rules were published in Part II (Section 3, Sub-Section (1) of the Gazette of India dated the 5th November, 1983 vide GSR No. 878 at pages 2557-2562.

The General Manager
Government of India Press,
Mayapuri, Industrial Area,
Ring Road, New Delhi

Copy also forwarded for information and necessary action to

1. The Regional Deputy Director (Wildlife Preservation),
New Delhi, Bombay, Calcutta and Madras.

Certified to be true copy
Ranad

केन्द्रीय उप निदेशक
Regional Deputy Director
भारत सरकार
GOVT. OF INDIA
राष्ट्रीय एवं वन मंत्रालय
MINISTRY OF ENVIRONMENT & FOREST
बन्धुजीव परिक्षण, पूर्व क्षेत्र
WILD LIFE PRESERVATION, E.R.
कोलकाता
KOLKATA

- 2 -

2. Ministry of Law and Justice, Legislative Department, Shastri Bhavan, New Delhi with reference to their U.O.No. 3624/89-SRO dated 25.9.89.

3. Department of Personnel and Training (Estd. RR Section) with reference to their U.O.O. by No.575/87-Est. (RR) dated 14.4.87.

a. The Secretary, Central Public Service Commission, Dholpur House, Dholpur House Road, New Delhi (RR/SW(B)) Section dated 24/4/87-RR, (SW)B dated 1.8.89.

5. The Secretary, Official Language Commission, Ministry of Law and Justice, Legislative Department, Bhagwan Das Road, New Delhi.

6. US (PGP. II) / WL. I section.

7. Guard file.

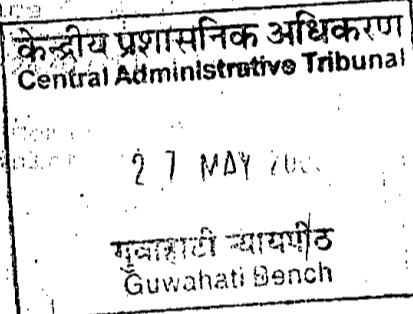
Rejoinder of the Plaintiff (M.N. Kalra)
Under Secretary to the Govt. of India
Ministry of Finance, New Delhi
U.O.No. 3624/89-SRO dated 25.9.89.

Rejoinder of Plaintiff (M.N. Kalra)
with reference to their U.O.O. by No.575/87-Est. (RR) dated 14.4.87.

The Secretary, Central Public Service Commission, Dholpur House, Dholpur House Road, New Delhi (RR/SW(B)) Section dated 1.8.89.

The Secretary, Official Language Commission, Ministry of Law and Justice, Legislative Department, Bhagwan Das Road, New Delhi.

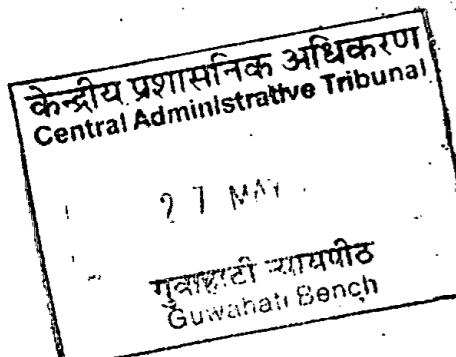
US (PGP. II) / WL. I section
Guard file.



6E-(08/2928)86/1-7-28

29/5/2008

29/5/2008



Whether benefit of
stated years of
service admissible
under rule 30 of the
Central Civil services
(Pension) Rules, 1972.

6(a)

Educational and other
qualifications required
for direct recruits.

whether age and
educational qualifi-
cations prescribed for
direct recruits will
apply in the case of
promotees.

Period of
probation,
if any.

8 9

2 years

ESSENTIAL

(i) Bachelor's degree in Science
with Zoology as a subject of
a recognised University or
equivalent.

(ii) 3 years experience in
wildlife management.

Desirable Qualifications

Experience in Wildlife Management.

Qualifications are relaxable
at the discretion of the Union
Public Service Commission in the
case of the candidates otherwise
unqualified.

Note 2- The qualification regarding
experience is relaxable at the
discretion of Union Public Service
Commission in the case of candidates
belonging to the Scheduled Castes and
Scheduled Tribes at any stage of selection,
the Union Public Service Commission is of
the opinion that sufficient number of
candidates from these communities possessing
the requisite experience are not likely to
be available to fill up the vacancies
reserved for them.

...3/-

- 3 -

Method of recruitment whether by direct recruitment or by promotion or by deputation/transfer and percentage of the vacancies to be filled by various methods.

In case of by promotion/deputation/transfer grades from which promotion/deputation/transfer to be made.

If a Departmental Promotion Committee exists, what is its composition. Circumstances in which Union Public Service Commission is to be consulted in making recruitment

10. 11. 12. 13.

20% by promotion failing which by transfer on deputation and failing both by direct recruitment. Transfer on deputation/ transfer on deputation failing which by direct recruitment.

80% by transfer of officers under the Central Government/State Government

(i) holding analogous posts on a regular basis; or (ii) with 5 year's regular service in posts in the scale of Rs.1400-2300/or equivalent and

(b) possessing the essential qualifications laid down for direct recruits under column 7.

(The Departmental Officers in the feeder grade who are in direct line of promotion will not be eligible for consideration for appointment on deputation.

Similarly, deputationists shall not be eligible for consideration for appointment by promotion).

Period of deputation including period of deputation in another department held immediately preceding

Group 'B' Departmental Promotion Committee @ (confirmation).

1. Joint Director (Wildlife) - Chairman
2. Under Secretary (Administration) - Member while making direct recruitment

3. Deputy Director (Wildlife Preservation) - Member and select

Note:-The proceedings of the meeting for

Departmental Promotion Committee

relating to appointment on

confirmation shall be sent to the Commission for approval.

If, however, these are not approved by the Commission,

fresh meeting of the Departmental

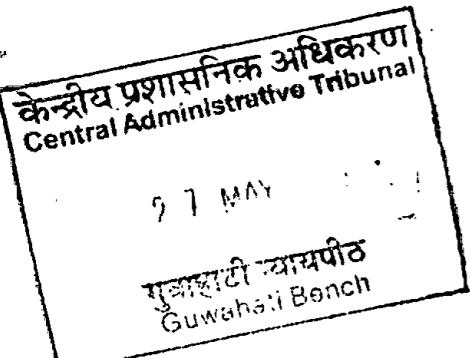
Promotion Committee to be presided

over by the Chairman or Member of

the Union Public Service Commission

shall be held.

@for considering promotion/



73

17 -

S C H E D U L E

Name of Post	Number of post	Classification	Scale of Pay.	Whether selection post or non-selection post.	Age limit for direct recruits.
--------------	----------------	----------------	---------------	---	--------------------------------

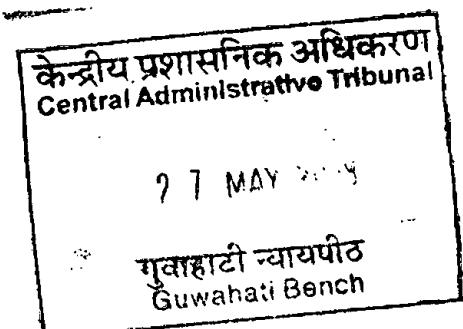
1	2	3	4	5	6
Wildlife Inspector (Wildlife Regional Offices at Delhi, Calcutta, Bombay and Madras.)	10*	General Central Services Group 'B' Non-Gazetted, Non- Ministerial.	Rs.1640-60- 2600-EB-75- 2900.	Not applicable.	Not exceeding 30 years. (Relaxable for Government servants upto 5 years in accordance with the instructions and orders issued by the Central Government).

*Subject to variation dependent on work load.

62

Note:-The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Sikkim, Ladakh, Division of Jammu and Kashmir State and Lahul and Spiti District and Pangi Sub-Division of Chamcha District of Himachal Pradesh, Andaman and Nicobar Islands and Lakshadweep).

...2/-



176

18. *74* ANNEXURE-III *122*

POST IMMEDIATE
BY HAND

9-1/98-FC
Government of India
Ministry of Environment and Forests

Parivartan Bhawan, CGO Complex,
Lodi Road, New Delhi.
Dated, the 27th September, 2000.

Subject - Wildlife Agency Office(GROUP 'A' and 'B')
Recruitment Rules, 2000-publication of R.O.

Sir,

I am directed to enclose herewith a copy each in
English and Hindi of the above mentioned Recruitment Rules
to be published in Part (A) Section 3 Sub-Section(1) of
the Gazette of India. You are, therefore, requested to
publish these rules at the earliest.

2. It may kindly be ensured that the name and designation
of the signatory is indicated at the end of the
Notification to the said said Recruitment rules. It is
further requested that two copies of the printed version
may please be supplied to the undersigned.

Yours faithfully,

(N. BHATTACHARYA)

UNDER SECRETARY TO THE GOVT. OF INDIA

Tele No. 4363983

Recd.

Copy together with a copy of the rules forwarded to:-

1. The Regional Deputy Director(W.D), Calcutta, Chennai,
Mumbai and New Delhi.
2. Ministry of Law and Justice(Legislative Department),
Shastri Bhawan, New Delhi U.t. their U.D. No.
1694/2000 dated 7th July, 2000.

केन्द्रीय प्रशासनिक अधिकार
Central Administrative Tribunal

27 MAY 2000

गुवाहाटी न्यायपीठ
Guwahati Bench

*Certified to be
true copy*
Received

Regional Deputy Director
भारत सरकार
GOVT. OF INDIA
पर्यावरण एवं वन मंत्रालय
MINISTRY OF ENVIRONMENT & FOREST
संग्रहालय परिकल्पना, पर्यावरण
WILDLIFE PRESERVATION, G.R.
कालकत्ता
Regional Deputy Director
पर्यावरण परिकल्पना, पर्यावरण
WILDLIFE PRESERVATION, G.R.
कालकत्ता
Regional Deputy Director
पर्यावरण परिकल्पना, पर्यावरण
WILDLIFE PRESERVATION, G.R.
कालकत्ता
Regional Deputy Director
पर्यावरण परिकल्पना, पर्यावरण
WILDLIFE PRESERVATION, G.R.
कालकत्ता

(TO BE PUBLISHED IN THE GAZETTE OF INDIA PART I
SECTION 3 SUB-SECTION(1))

Government of India
Ministry of Environment and Forests.

New Delhi dated 28/1/2000

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal

27 MAY 2000

गुवाहाटी न्यायपीठ Guwahati Bench

1. **Short Title and Amendment:** (1) These Rules may, be called Wildlife (Regional) Office (Group 'A' and Group 'B') Recruitment Rules, 2000.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay:- The number of the said posts, their classification and scale of pay attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

Method of recruitment, age limit and other qualifications - The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in columns (5) to (14) of the said Schedule.

as specified. Application. - No person

11. **Disqualification - No person**
(a) Who has entered into or contracted a marriage with a person having a spouse living or

120

26

129

FAX:

PAGE 03

Secretary, UPSC, New Delhi, w.r.t. their letter
No. 13/3/99-SU(B) dated the 17th December, 1999.

CHATTACHARYA

नेत्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

27 MAY 2008

गुवाहाटी न्यायपीठ
Guwahati Bench

21-

77-
77-

SCHEDULE

1	2	3	4	5	6	7	8	9
Wildlife Inspector (2000)	10 General Central Service Group-B Non-Gazetted	5500-175-9000	Non-Selection	Not Exceeding 30 years	No	ESSENTIAL	No.	
Wildlife Regional Offices at Delhi, Calcutta, Mumbai & Chennai)						(Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government)		

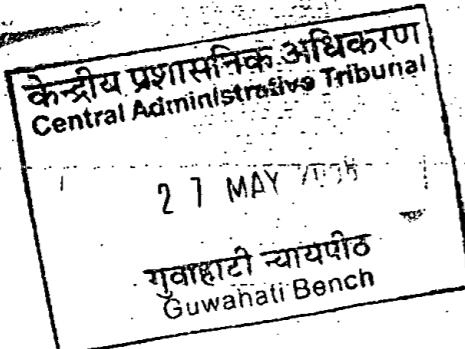
Note: The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Sikkim, Ladakh Division of J&K State, Lahaul & Spiti District and Pangi Sub Division of Chamba District of Himachal Pradesh, Andaman & Nicobar Islands or Lakshadweep)

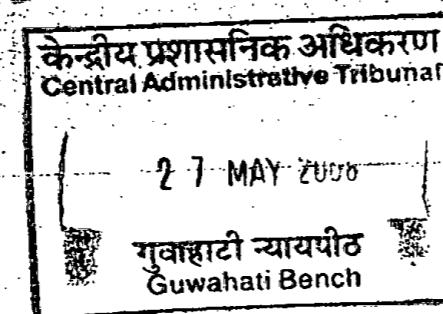
(i) Bachelor's degree in Science with Zoology as a subject from a recognised University or equivalent

(ii) Diploma/Certificate in Wildlife Management awarded by the Wildlife Institute of India or equivalent

Note-1 Qualifications are relaxable at the discretion of Staff Selection Commission in the case of candidates otherwise well qualified

Note-2 The qualifications regarding experience is/are relaxable at the discretion of the Staff Selection Commission/competent authority in the case of candidates belonging to the Scheduled Castes and the Scheduled Tribes, if at any stage of the selection, the Staff Selection Commission/competent authority is of the opinion that sufficient





1	2	3	4	5	6	7	8	9
---	---	---	---	---	---	---	---	---

Number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the posts reserved for them.

FAX:

10. two years 20% by promotion
for direct recruits.
11. failing which by direct recruitment
by 80% direct recruitment

PROMOTION

12. Technical Assistant (Wildlife-Preservation) with five years regular service in the grade.

13.

Group 'B' Departmental Promotion Committee for Considering Promotion/ Confirmation

14.

Consultation with Union Public Service Commission not necessary

1. Joint Director (Wildlife), Ministry of Environment and Forests - Chairman.

2. Under Secretary (Administration), Ministry of Environment and Forests Member.

3. Deputy Director (Wildlife-Preservation), Ministry of Environment and Forests Member.

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

27 MAY 2007

गुवाहाटी न्यायालय
Guwahati Bench

2007

155

The Manager,
Government of India Press,
Mazdoor Ring-Road,
New Delhi

N. Bhattacharya
(N. Bhattacharya)

Under Secretary to the Government of India
F.No. 3-1798-PE

Shri P. K. Bhattacharya (Executive Officer),
New Delhi, U.C.C. their U.O. D.V.H.

132

24-
80-
ANNEXURE - IV
133

982

EXPORT POLICY

SCHEDULE - 2

S. No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
146A	1001	Kg	Wheat and meslin	Prohibited	Not permitted to be exported.
	1001 10	Kg	Durum wheat : Of seed quality	Prohibited	Not permitted to be exported.
	1001 10 10	Kg	Other	Prohibited	Not permitted to be exported.
	1001 10 90	Kg	Other :	Prohibited	Not permitted to be exported.
	1001 90	Kg	Wheat of seeds quality	Prohibited	Not permitted to be exported.
	1001 90 10	Kg	Other wheat	Prohibited	Not permitted to be exported.
	1001 90 20	Kg	Meslin : Of seed quality	Prohibited	Not permitted to be exported.
	1001 90 31	Kg	Other	Prohibited	Not permitted to be exported.
	1001 90 39	Kg		Prohibited	Not permitted to be exported.

Sub-heading Note : The term "durum wheat" means wheat of the *Triticum durum* species and the Hybrids derived from the inter-specific crossing of *Triticum durum* which have the same number (28) of chromosomes as that species.

146B	1005	Kg	Maize(corn)	State Trading Enterprise	Export permitted through (i) STC, (ii) MMTC, (iii) PEC Ltd. and (iv) NAFED.
	1005 10 00	Kg	Seed	State Trading Enterprise	Export permitted through (i) STC, (ii) MMTC, (iii) PEC Ltd. and (iv) NAFED.]
	1005 90 00	Kg	Other	State Trading Enterprise	

Chapter 12

Oils Seeds and Oleaginous Fruits; Miscellaneous Grains, Seeds and Fruits; Industrial or Medicinal Plants; Straw and Fodder

Note Seeds of all forestry species including *Nux Vomica*, Red Sanders, Rubber, Russa Grass and tufts, Sandalwood and seeds of tufts, Sandalwood and seeds of ornamental wild variety plants stand restricted for export and shall be allowed under licence and also shall be regulated according to the rules notified under Biological Diversity Act, 2002.

S. No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
47	0601 00 00	Kg	Seeds and planting materials other than those in the restricted category	Free	Declaration in the form of an affidavit from the exporter that the seed being exported is not Breeder or Foundation or Wild variety seeds with indication the source of procurement
	0602 00 00				
	1211 00 00				

1. Inserted (till 31-12-2007) by M.C. & I. (D.C.) Notification No. 44 (RE - 2006)/2004-2009, dated 9-2-2007. However, the transitional arrangements under Para 1.5 of the Foreign Trade Policy, 2004-2009 (updated as on 7-4-2006) shall not be applicable for export of the aforesaid items.

2. Inserted for a period of six months by M.C. & I. (D.C.) Notification No. 52 (RE - 2006)/2004-2009, dated 7-3-2007. However, transitional arrangement under para 1.5 of the Foreign Trade Policy, 2004-2009 as amended from time to time shall not be applicable for export of aforesaid items.

Certified true copy.

Regional Deputy Director
भारत सरकार
राष्ट्रीय एवं वन मंत्रालय
वन्यजीव परिवर्तन, पर्वत क्षेत्र
WILD LIFE PRESERVATION, E.R.
कोलकाता
KOLKATA

EXPORT POLICY

983

SCHEDULE - 2

S. No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
48	1202 10 00	Kg	Groundnuts (Peanuts) and their products, exported to European Union.	Free	Compulsory registration of contracts with APEDA, alongwith controlled Aflatoxin level certificate given by agencies/laboratories nominated by APEDA.]
49	1001 90 10	Kg	Wheat seeds (wild variety)	Restricted	Exports permitted under licence
50	1006 20 00	Kg	Paddy seeds (wild variety)	Restricted	Exports permitted under licence
51	0602 20 10	Kg	Cashew seeds and plants	Restricted	Exports permitted under licence
	1209 99 90				
52	1209 29 90	Kg	Egyptian clover (Barseem) Trifolium alexatum seeds	Restricted	Exports permitted under licence
53	1209 91 30	Kg	Onion Seeds	Restricted	Exports permitted under licence
54	1209 29 00	Kg	Pepper cuttings or rooted cuttings of pepper	Restricted	Exports permitted under licence
55	1209 99 90	Kg	Seeds of all forestry species	Restricted	Exports permitted under licence
56	1209 29 90	Kg	Saffron seeds or corms	Restricted	Exports permitted under licence
57	1211 90 14	Kg	Neem seeds	Restricted	Exports permitted under licence
58	1211 90 00	Kg	NUX vomica/bark/leaves/roots powder thereof	Restricted	Exports permitted under licence
59	1211 90 12				
60	1209 99 10	Kg	Seeds of all trees (excluding seeds of all forestry species), hedges, ornamental plants and flowers and vegetable seeds other than onion seeds	Free	Exports permitted subject to a declaration in the form of an affidavit from the exporter that the seed being exported is not Breeder or Foundation or Wild variety seeds and indicating the source of procurement.
	1209 99 90				
61	0601 00 00		(a) Plants, plant portions, their derivatives and extracts as specified in Appendix I and Appendix II of CITES as well as those specified below at Export Licensing Note 1 below and orchids obtained from the wild.	Prohibited	Not permitted to be exported. Special exemption can be granted for the purpose of research, education and life saving drugs on case by case basis by DGFT on the recommendation of Ministry of Environment & Forests.
	0602 00 00				
	1211 00 00				
	0601 10 00				
	0601 20 10				
	0602 10 00				
	0602 90 20				
	0602 90 30				
	0602 90 90				
			(b) Plants, plant portions, their derivatives and extracts included in (a) above and obtained from cultivation/ artificial propagation of sites inside forests.	Free	Subject to obtaining a transit Pass from the concerned DFO.
			(c) Plants, plant portions, their derivatives and extracts not covered under (a) above and obtained from forests.	Free	Subject to production of Purchase Invoice by Exporter clearly indicating the name of Seller and name of item being exported.
			(d) Plants, Plant Portions, their derivatives and extracts obtained from cultivation / artificial propagation at sites.	Free	Subject to obtaining a Certificate of cultivation from District Agriculture Officer or District Horticulture Officer or DFO.

1. Substituted by D.G.E.T. Notification No. 36 (RE-2005) / 2004-2009, dated 9-1-2006.

26 -

- 82 -

135

984

EXPORT POLICY

S.I.P. - 2 No.	Tariff Item HS Code	Unit	Item Description	EXPORT POLICY		Nature of Restriction
				Export Policy		
61	3003 40 00 3003 90 11 3003 90 12 3003 90 13 3003 90 14 3003 90 15 3004 90 11 3004 90 12 3004 90 13 3004 90 14 3004 90 15	kg	outside the forests. Formulations of any Plant, Plant portions, their derivates and extracts	Free		
62	1212 20 10 1212 20 90	Kg	Sea weeds of all types, including G-edulis, but excluding brown sea weeds and Agrophlytes of Tamil Nadu Coast origin in processed form	Restricted		Exports permitted under licence.
63	1212 20 90	Kg	Brown sea weeds and Agrophlytes excluding G-edulis of Tamil Nadu coast origin in processed form	Free		Exports allowed subject to quantitative ceilings as may be notified by DGFT from time to time

Export Licensing Note 1

1. Baddomes cycad (*Cycas beddomei*).
2. Blue vanda (*Vanda coerulea*).
3. Saussurea costus.
4. Ladies slipper orchid (*Paphiopedilum* species).
5. Pitcher plant (*Nepenthes Khasiana*).
6. Red vanda (*Renanthera imschootiana*).
7. Rauvolfia serpentina (*Sarpagandha*).
8. Ceropogia species.
9. Frerea indica (*Shindai Mankundi*).
10. Podophyllum hexandrum (*emodi*) (*Indian Podophyllum*).
11. Cyatheaceae species (*Tree Feltis*), including:
12. Cycadaceae species (*Cycads*).
13. Dioscorea deltoidea (*Elephant's foot*).
14. Euphorbia species (*Euphorbias*).
15. Orchidaceae species (*Orchids*).
16. Pterocarpus santalinus (*Redsanders*).
17. Taxus Wallichiana (*Common Yew or Birmi Leaves*).
18. Aquilaria malaccensis (*Agarwood*).
19. Aconitum species.
20. Coptis teeta.
21. Coscinium fenestratum (*Calumba wood*).
22. Dactylorhiza hatagirea.
23. Gentiana Kurroo (*Kuru, Kutki*).
24. Gnetum species.

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

27 MAY 2008

गुवाहाटी न्यायपीठ
Guwahati Bench

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
985

27 MAY

गुवाहाटी न्यायपीठ
Guwahati Bench

SCHEDULE - 2

EXPORT POLICY

- 25. Kampheria Galenga.
- 26. Nardostachys grandiflora.
- 27. Panax pseudoginseng.
- 28. Picrorhiza kurrooa.
- 29. Swertia chirata (Charayatah).

Export Licensing Note 2

- (i) However, in respect of CITES species, a CITES permit of export shall be required.
- (ii) Exports allowed only through the Ports of Mumbai, Nava Sheva, Kolkata, Cochin, Delhi, Chennai, Tuticorin, Amritsar, Calicut and Thiruvananthapuram.
- (iii) Except for the documents prescribed above, no additional informations/ NOC/documents shall be required to be furnished by the Exporter to any authority of State or Central Government.

Export Licensing Note 3

The term "formulation" used here shall include products which may contain portions/extracts of plants on the prohibited list but only in unrecognizable and physically inseparable form. Further the term "formulation" shall also include value added formulations as well as herbal ayurvedic, and no certificate from any authorities whatsoever shall be required for their export.

Chapter 13

Lac, Gums, Resins and Other Vegetable Saps and Extracts

S. No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
64	1301 10 10	Kg	Shellac and all forms of lac	Free	Registration with Tribal Cooperative Marketing Development Federation of India Ltd or Shellac Export Promotion Council
	1301 10 20				Production of quality certificate from Shellac Export Promotion Council
	1301 10 30				
	1301 10 40				
	1301 10 50				
	1301 10 60				
	1301 10 70				
	1301 10 80				
65	1301 10 90	Kg	Gum Karaya	STE	Export through the Tribal Cooperative Marketing Federation of India Limited (TRIFED), New Delhi
	1301 90 16				

Chapter 14

Vegetable Plaiting Materials, Vegetable Products not elsewhere specified or included

S. No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
66	1401 10 00	u	Mulli bamboo (Melocanna bacifera)	Free till 31-3-2008	Subject to observance of Transit Rules of the concerned State Forest Departments under Indian Forest Act, 1927

Chapter 15

Animal or Vegetable Fats and Oils and their Cleavage Products; Prepared Edible Fats; Animal or Vegetable Waxes

S. No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
67	1501 00 00	Kg	Tallow, fat and/or oils of	Prohibited	Not permitted to be exported

1. Substituted by D.G.F.T. Notification No. 32 (RE-2005)/2004-2009, dated 21-10-2005.

STAFF SELECTION COMMISSION

APPLICATIONS ARE INVITED FOR THE FOLLOWING POSTS

F.NO. 8/3/2005-RHO

केन्द्रीय प्रशासन अधिकारी
Central Administrative Tribunal
27 MAY

जिल्हा वायापी
Guwahati Bench
२६४

MENT NO. SSC/HQ/3/2005

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

२६४

FROM : PROJECT ELEPHANT

FAX NO. : 4360957

17.07.2007 (00.13.11)

ANNEXURE - VI

ANNEXURE - V

केन्द्रीय प्रशासनिक अदायक (प)
Central Administrative Tribunal

27. MAY

गुवाहाटी 22/07/2007
Guwahati Ben

W.No.21/2007-WL
Government of India
Ministry of Environment and Forests

Paryavaran Bhawan,
CGO Complex,
Lodi Road,
New Delhi-110003.

July 11, 2007

To combat the organized illegal trade in wildlife and their derivatives, the Central Government vide its Gazette Notification No.683 dated 6th June, 2007 has constituted the Tiger and other Endangered Species Crime Control Bureau to be known as the Wildlife Crime Control Bureau. The Bureau will be headed by the Director (Wildlife Preservation) who would be an immediate Director of the Bureau. The headquarters of the Bureau would be at New Delhi. All the existing four Wildlife Regional Offices of the Ministry i.e. at New Delhi, Mumbai, Chennai and Kolkata and the three Sub Regional Offices at Amritsar, Guwahati and Cochin would be the part of the Crime Control Bureau. In addition, one new Regional Office at Jabalpur, Madhya Pradesh, would also be established under this Bureau. Further, the five existing sensitive border customs posts at Ramanathapuram in Tamilnadu, Moreh in Manipur, Motihari in Bihar, Deoliakhpur in Uttar Pradesh and Nathula Pass in Sikkim would also be provided support for control of trafficking of wildlife produce and its derivatives.

For manning the headquarters office of the Wildlife Crime Control Bureau and its five Regional and three Sub Regional Offices etc., sanction of the President is hereby accorded to the creation of the following new posts with effect from the date(s) these are filled, with designations and pay scales as shown below :-

S.No.	Designation of the Post	Scale of Pay	No. of Posts
1.	Additional Director	Rs.18400-500-22400	1
2.	Joint Director	Rs.16400-450-20000	2
3.	Deputy Director/SP/DCP	Rs.12000-375-16500/ Rs.14300-400-18300	4
4.	Assistant Director/Dy. SP/ACI	Rs.8000-275-13500	3
5.	Public Prosecutor	Rs.8000-275-13500	1

संस्थानीय सिद्धान्त
Regional Deputy Director
प्रभावी समाज
GOVT OF INDIA
पर्यावरण व वन मंत्रालय
MINISTRY OF ENVIRONMENT & FOREST
वन्यजीव परिक्षण, पूर्व क्षेत्र
WILD LIFE PRESERVATION, E.R.
कोलकाता
KOLKATA

Certified
True copy
Ranjan

138

86-30

139

6.	Inspectors/Rangers/Custom Superintendent	Rs.6500-200-10500	7
7.	PA/Steno	Rs.5500-175-9000	6
8.	UDC	Rs.4000-7000	4
9.	Constables/Guards	Rs.3050-75-3950-80-4590	25
10.	Peons	Rs.2550-3200	7

All the existing posts of Wildlife Regional Offices and Sub Regional Offices stand transferred to the Wildlife Crime Control Bureau henceforth.

The functions of the Wildlife Crime Control Bureau would be as follows :-

- (i) to collect and analyse intelligence related to organized wildlife crime and to communicate the same to State and other enforcement agencies for immediate action so as to apprehend the criminals and to establish a centralized wildlife crime data bank;
- (ii) coordination of actions by various officers, State Governments and other authorities in connection with the enforcement of the provisions of this Act, either directly or through regional and border units set up by the Bureau;
- (iii) implementation of obligations under the various international Conventions and protocols that are in force at present or which may be ratified or acceded to by India in future;
- (iv) assistance to concerned authorities in foreign countries and concerned International organizations to facilitate coordination and universal action for wildlife crime control;
- (v) develop infrastructure and capacity building for scientific and professional investigation into wildlife crimes and assist State Governments to ensure success in prosecutions related to wildlife crimes;
- (vi) advise the Government of India on issues relating to wildlife crimes having national and international ramifications, and suggest changes required in relevant policy and laws from time to time.

The Bureau will exercise such powers as may be delegated to it under sub-section (1) of section 5, sub sections (1) and (8) of section 50 and section 55 of the Wildlife (Protection) Act, 1972 and such other powers as may be prescribed.

The above-mentioned posts have been created to give effect for functioning of Wildlife Crime Control Bureau under the Scheme of "Strengthening of Wildlife Division and Consultancies for Special Tasks".

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

27 MAY 2008

गुवाहाटी न्यायपीठ
Guwahati Bench

31-
87
3

140

- 3 -

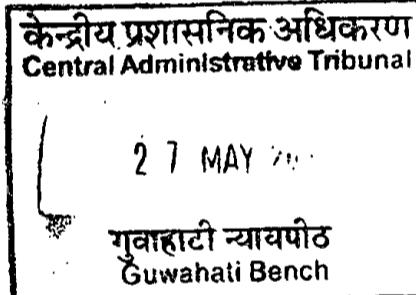
The expenditure involved will be debited to Demand No.30, Budget Head 2406-02 110.11 (Plan), Ministry of Environment and Forests.

This issues with the approval of the competent authority.

20/5/2007
(Dr. R.B. Lal)
Director General of Forests (Wildlife)

Copy to :-

1. PS to Governors/Lt. Governors of All States/UTs
2. Chief Ministers of all States and UTs
3. Chief Secretaries of all States/UTs/Principal Secretaries of Environment/Principal Secretaries of Forests of State Governments.
4. Cabinet Sectt. w.r.t. communication No.21/CM/2007(i) dated 5th June, 2007
5. Chief Wildlife Wardens of All States.
6. All Ministries of Government of India including Planning Commission, Prime Minister's Office, President's Sectt., Vice President's Sectt., Parliament Secretariat, Department of Parliamentary Affairs, National Afforestation and Eco Development Board.
7. Controller of Accounts, MoEF
8. D.D.O., Cash Section (2 copies)



89
142

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

- 4 AUG 2008

गुवाहाटी न्यायपीठ
Guwahati Bench

In O.A no. 218/07

Sri K.K.Sarma

...Applicant.

-Vs-

Union of India & ors.

...Respondents.

INDEX

Sl.no.	Annexure	Particulars	Page no.
1.	---	Written statement	1-8
2.	---	Verifications	9
3.	1 series	Qualification certificate	10-24
4.	2.	Advertisement for inviting application for the post of Wild Life Inspector.	25
5.	3.	Applicant was short listed provisionally for interview.	26-28
6.	4.	Memorandum dated 26.09.06 issued by Staff Selection Commission whereby nominated the applicant to the post of Wild Life Inspector.	29
7.	5.	Application to the letter dated 05.12.06 issued by the Government of India requesting to report for Medical Fitness Test.	30
8.	6.	Appointment order dated 09.07.07 to the post of Wild Life Inspector.	31

Filed by:

Nimshum Vashum
Advocate

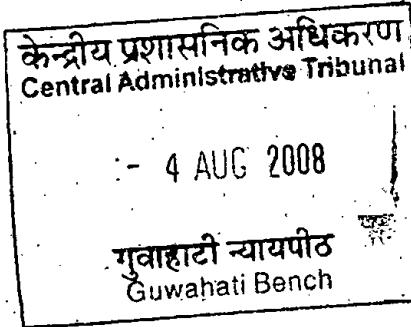
Date: 1/8/08

90

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH AT GUWAHATI

Titled by : - 143
Respondent No.5
Through
Nimshin Varshum
Advocate, C.A.T
18/08

ORIGINAL APPLICATION NO. 218 OF 2007



SRI KISHOR KUMAR SARMA Applicant.

- Versus -

UNION OF INDIA & ORS. Respondents.

IN THE MATTER OF :

Affidavit - in - Reply of Madhivanan
A, Wildlife Inspector, Wildlife
preservation, Mumbai, on behalf of
the Respondent No.5 to the above
O.A.

Re: Recd. 20/8/08
I, SRI MADHIVANAN A., aged about 35 years, Wildlife Inspector,
Wildlife Preservation, Ministry of Environment and Forests, Mumbai,
having Office at Air Cargo Complex, Sahar Mumbai-400099, for and on
behalf of the Respondent No.5 abovenamed do hereby solemnly affirm and
state as under :-

1. That it is humbly stated that I am fully conversant with the facts to the case and am competent to depose to the said facts from the records available with me. I am authorized and competent to file this reply on behalf of the Respondent No.5 abovenamed.

Contd....p/2 ... That

91
- 4 AUG 2008 -
144

गुवाहाटी न्यायपीठ
Guwahati Bench

2. That it is humbly ~~sustained~~ that this deponent has read a copy of the above Original Application alongwith the Annexures therein and its contents. I have also perused the records concerning the subject matter of the above Original Application and on information gathered therefrom, I am filing this Affidavit – in - reply on behalf of the Respondent No.5 abovenamed for the limited purpose of opposing the relief's sought by the Applicant herein in the above Original Application. It is further said that since I am filing this Affidavit for the limited purpose, any omission on my part in dealing with and/or denying any allegation, contention and averment specifically and singly, should not be deemed to have been admitted by me. I however, crave leave to file a detailed Affidavit, if so required, for adjudication and ends of justice.

3. That for the sake of brevity meticulous denial of each and every allegation/statement made in the application has been avoided. However, the answering Respondent No. 5 confined his replies to those points/allegations/averments of the application which are found relevant for enabling a proper decision on the matter.

4. That the Respondent No.5, the Deponent in this Affidavit, beg to state that for want of the valid cause of action for the Applicant the application is patently misconceived and devoid of any merits and is liable to be dismissed.

5. The application suffers from wrong representation and lack of understanding of the basic principles followed in the matter as will be clear and candid from the statements made hereunder:

5.1 That it is ~~sustained~~ that this Deponent after graduating in B.Sc. Zoology, chosen the Master Degree M.Sc. in Wildlife Biology, a

Contd....p/3 ... very

- 4 AUG 2008.

29
:: 3 ::

गुवाहाटी न्यायपीठ
Guwahati Bench

very rare course in India and it deals purely about wildlife in which following subjects such as M.Sc. Wildlife Biology were studied.

5.2. FIRST SEMESTER (FIRST YEAR).

i. ICHTHYOLOGY AND HERPETOLOGY,

Study about fishes, Amphibians (Frogs) and Reptiles (Snakes, Lizards and Turtle) and its taxonomy.

ii. ORNITHOLOGY

Study about Birds Taxonomy and migration

iii. MAMMALOGY

Study about Mammals including marine mammals and its Taxonomy.

iv. WILDLIFE ECOLOGY

Study about animal and plant Ecology and adaptation.

v. Practical. I

Using various methods to monitor the wild animal and plants.

SECOND SEMESTER (FIRST YEAR)

vi. FORESTY AND SYLVICULTURE

Study about forest and using forest for plantation for economic purpose.

vii. PHYSIOLOGY AND HEALTH CARE OF WILDLIFE

Study about physiology of animal and different disease and curing methods.

viii. FOREST ENDOMOLY

Study about Insect's various pest control methods and economic importance of insects.

Contd....p/4 ... BIOMETRY

93
- 4 AUG 2008
146

4 ::

गुवाहाटी न्यायालय
Guwahati Bench

ix. BIOMETRY AND COMPUTER APPLICATION

Study about statistics and using computer.

x. PRACTICAL -II.

THIRD SEMESTER (SECOND YEAR).

xi. WILDLIFE MANAGEMENT TECHNIQUES,

Study about management of wild animal and plants in in-suit and ex-suit, and Wildlife Protection Act, 1972.

xii. MANAGEMENT OF ZOOS, SANCTUARY, AND NATIONAL PARKS

xiii. ETHOLOGY OF WILDLIFE

Study about Animal Behaviour and various Methods of Communication.

xiv. RESEARCH METHODOLOGY

Study about various methods to analysis the samples, paper writing and thesis writing.

xv. PRACTICAL -III

Analysis scat sample and other techniques.

FOURTH SEMESTER (FIRST YEAR).

xvi. PROJECT AND VIVA VOICE,

Project work on Amphibians, (STUDIES ON AMPHIBIAN FAUNA OF MUDUMALAI WILDLIFE SANCTUARY, OOTY, WESTERN GHAT, TAMILNADU. Duration from December 2000 to April, 2001).

Contd....p/5 ... After

- 4 AUG 2008

:: 5 ::

गुवाहाटी न्यायपाठ
Guwahati Bench

* After the thesis submission Viva Voice came by month of May, 2001, after that the deponent had opportunity from India's one of the well known pioneer institution INDIAN INSTITUTE OF SCIENCE, BANGALORE, where joined by June-2001 as project trainees and was doing various research on larger Mammals and Elephants.

After studying from the IISC, Bangalore few months got the opportunity from SACON, (Salim Ali Centre for Ornithology and Natural History) Central Government Undertaking, Coimbatore, Tamilnadu, where the Deponent joined as a Junior research fellow by Feb., 2006 and since then he was doing research on Reptiles at Theni Forest Division, Theni Dist. Tamilnadu and got opportunity to do Ph.D. in the project.

*Re
MADHUVANAV. PA*

Photocopies of above are annexed as
Annexures 1 Series

5.3. That it is stated that during the month of Dec., 2005 there was an advertisement came through Employment news paper declaring two vacancies in Northern Region, Delhi for the post of Wildlife Inspector. In the said Employment Notice two essential qualifications were mentioned, such as B.Sc., Zoology and qualification in Diploma/Certificate in Wildlife Management awarded by the Wildlife Institute of India or equivalent.

Photocopy of above are annexed as
Annexure 2

5.4. That though as per second essential qualification the deponent is not having Diploma or Certificate Course which is one year course but having two year Master Degree in Wildlife Biology in which the wildlife management as a paper and lot more about wildlife, the

Contd....p/6 ... details

- 4 AUG 2008

:: 6 ::

गुवाहाटी न्यायपीठ
Guwahati Bench

details of which were mentioned in the foregoing para, are taught, the Staff Selection called this Deponent for an interview in Delhi.

5.5. That having found the Deponent fully qualified and fit for the post of Wildlife Inspector, the staff selection committee ^{shortlisted for interview} ~~provisionally~~ for the post of Wildlife Inspector.

Photocopy of above are annexed as Annexures 3

5.6. That after the interview this Deponent had been eagerly waiting for the result from SSC and after some days received message from SSC that Shri Madhivanan. A, Roll No.1410332, Rank No.SI-01 was recommended for appointment to the post of wildlife Inspector in the O/o the Wildlife Preservation, Bikaner House Barrack No.4, New Delhi as SC candidate (Qualified as UR Standard) he is likely to get offer of the appointment within next 2 months.

Copy of above is annexed as Annexure

5.7. That after two months the deponent received a letter from the Department for the Medical Fitness test to the Chief Medical Officer, Nagapattinam District Tamilnadu and as per the Department request had gone through all the medical check up and sent fitness certificates to the Under Secretary to the Govt. of India, New Delhi and eventually received offer of appointment to the post of Wildlife Inspector.

Copy of above is annexed as Annexure

5

Contd....p/7.... That

96
4 AUG 2008
149

:: 7 ::

गुवाहाटी न्यायपीठ
Guwahati Bench

5.8. That after having the appointment letter the Deponent submitted the Joining Report to the Under Secretary to the Government of India and Deputy Director (NR), New Delhi finally directed to report to the Deputy Director for duty.

6. That with reference to paras No.1, 2, 3, 4, 5, 5I & 5II and 5III, 5IV & 5V of the Original Application it is submitted that the contents of the said paras do not require any comments from the Respondent No.5 and their acceptance is admitted to the extent of their admissibility of records.

7. That with reference to para 5VIII of the O.A. it is submitted that after the selection two candidates were selected ^{and appointed} for the post of Wildlife Inspector, namely, Mr. Madhivanan. A. Respondent No.5 ^{vide order dt. 9.7.07} and Mr. Balbir Singh Khati. It is admitted that this Deponent is having M.Sc., but not plain M.Sc., but Master Degree with Wildlife Biology.

*Copy of the appointment order dt. 9.7.07 is annexed
hereto and marked as Annexure - 6*

8. That with reference to para 5IX of the O.A. it is ~~sustained~~ that it was for the Appointing Authority to decide creation of new requirement and appoint the fit and qualified candidate for the post. The deponent was found fit for the said post for having his sufficient qualification and requirements for the advertised post and was appointed accordingly. It was with full fairplay of actions of the Appointing Authority and there were no irregularity or flouting of Rules and Norms.

Contd....p/8 ... That

97/150
- 4 AUG 2003

:: 8 ::

गुवाहाटी न्यायपीठ
Guwahati Bench

9. That with reference to the averments /allegation made under paras SIX to II the Respondent No.5 offers no comments; for, these are the jurisdiction of the Appointing and other Authorities made parties in this case. But at the same time it is humbly submitted that the Respondent No.5 was appointed in the said post of Wildlife Inspector on the basis of his merits and requisite qualifications for the post and not for any other consideration, albeit being a reserved quota candidate he secured the matrix of standard marks of UR and can boast of his competing for the post amidst others. The appointment of the Respondent No.5 was fully congruous to Employment Notification, Rule and Norms and, hence, there was no injustice or miscarriage of justice caused to the applicant or any other candidate applied and/or interviewed for the said post.

10. That it is humbly submitted that the present O.A. is for the multiple issues and, hence, it attracts the Rule 10 of the Administrative Tribunal (Procedure) Rules, 1987.

11. That it is submitted that the Applicant is not certain about his claim; as in one hand he is asking for the promotional post of Wildlife Inspector and on the other hand he asks for the scale of his present post according to the earlier Pay Commissions recommendations. This invites a barrier for the present O.A. and hence it is not tenable.

12. That the Respondent No.5 is also senior to the Applicant. The service of the applicant according to his statement in the O.A., was regularized on 03/09/2000 whereas the date of appointment of the Respondent No.5 was 26/08/1998, in addition to having his higher qualification and proficiency for the post advertised than that of the Applicant.

Contd.....p/9 ... That

4 AUG 2008

98
:: 9 ::

गुवाहाटी न्यायपीठ
Guwahati Bench

13. That the statements made in this paragraph and also in paragraphs 1 to 5, 5.1 and 12 are true to my knowledge and those made in paragraphs 5.2 to 5.8 and 7 being matter of records are true to my information derived therefrom which I believe to be true and the rest are my humble submission before this Hon'ble Tribunal and I have not suppressed any material facts.

And I sign this Affidavit on this 1st day of August 2008 at Guwahati.

✓ (Aug
MADHUVANNA)

DEPONENT

Identified by me:

Nimshim Vashun
1/8/08

ADVOCATE, GUWAHATI

Solemnly affirmed and declared before me by the Deponent who is identified by Nimshim Vashun Advocate, Guwahati on this 1st day of April, 2008 at Guwahati.

Chhota Dap
01/8/08

ADVOCATE, GUWAHATI



Degree Examination

CONSOLIDATED STATEMENT OF MARKS (SEMESTER SYSTEM)

NAME OF CANDIDATE		REGISTER NO.	CENTRE NO.	CODE NO.
MADHIVANAN A		SUSS 3600362	11	9113
PART-I	PART-II	PART-III-MAJOR		
TAMIL	ENGLISH	ZOOLOGY		
PUOMPUHAR COLLEGE MELAIYUR 609 107				

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

- 4 AUG 2008

गुवाहाटी न्यायपीठ
Guwahati Bench

YEAR SEM	PART	TITLE OF SUBJECT	SUBJECT CODE	MAX MARKS	MARKS OBTAINED	RESULT	
1 1		IKKALA ILAKKIAM (CHEYYUL, SIRUKATHAI,PUTTINAM)	NOV 95	RW11	100	55	PASS
1 2		ENGLISH FOR COMMUNICATION	NOV 95	RXFI1A	100	50	PASS
1 3		INVERTEBRATA-I (PROTOZOA TO ANELIDA)	NOV 95	RSH1	100	52	PASS
1 3		BOTANY-I	NOV 95	RSYD3A	100	57	PASS
2 1		IDAIKKALA ILAKKIAM, NADAGAMUM	APR 96	RW12	100	60	PASS
2 2		PROSE FOR COMMUNICATION	NOV 96	RXI2A	100	43	PASS
2 3		INVERTEBRATA-II (ARTHROPODA TO ECHINODERMATA)	APR 96	RSH2	100	57	PASS
2 3		BOTANY-III	NOV 96	RSY03C	100	46	PASS
2 3		PRACTICAL-I INVERTEBRATA	APR 96	RSHP1	100	75	PASS
2 3		BOTANY-II (PRACTICAL)	APR 96	RSY03BP	100	80	PASS
3 1		PANDAYA ILAKKIAMUM, UPAINADAIYUM	NOV 96	RH13	100	50	PASS
3 2		POETRY AND DRAMA	NOV 96	RXF13A	100	54	PASS
3 3		CHORDATA-I (PROCHORDATES TO AMPHIBIA)	NOV 96	RSH3	100	55	PASS
3 3		CHEMISTRY-I	NOV 96	RSY04A	100	55	PASS
4 1		PANITHHERVUP PAYANPATTUTH THANIZH	APR 97	RH14	100	41	PASS
4 2		ENGLISH FOR COMPETITIVE EXAMINATIONS	NOV 97	RXF14A	100	45	PASS
4 3		CHORDATA-II (REPTILES TO MAMMALS)	APR 97	RSH4	100	53	PASS
4 3		CHEMISTRY-III	APR 97	RSY04C	100	40	PASS
4 3		PRACTICAL-II CHORDATA	APR 97	RSHP2	100	81	PASS
4 3		CHEMISTRY-II (PRACTICAL)	APR 97	RSY04BP	100	48	PASS
5 3		CELL BIOLOGY	NOV 97	RSH5	100	40	PASS
5 3		ANIMAL PHYSIOLOGY	NOV 97	RSH6	100	45	PASS
5 3		GENETICS	NOV 97	RSH7	100	56	PASS
5 3		BIO-TECHNOLOGY	NOV 97	RSH7:1	100	60	PASS
6 3		ENVIRONMENTAL BIOLOGY	APR 98	RSH8	100	70	PASS
6 3		DEVELOPMENTAL BIOLOGY	APR 98	RSH9	100	51	PASS
6 3		EVOLUTION	APR 98	RSH10	100	57	PASS
6 3		AQUATIC BIOLOGY	APR 98	RSH10:13	100	48	PASS
6 3		PRACTICAL-III	APR 98	RSHP3	100	82	PASS
6 3		PRACTICAL-IV	APR 98	RSHP4	100	80	PASS
*** END ***							

PART-I		PART-II		PART-III	
MARKS SECURED	CLASS	MARKS SECURED	CLASS	MARKS SECURED	CLASS
206	SECOND	192	THIRD	1288	SECOND

Allied subjects
CONTROLLER OF EXAMINATIONS
TIRUCHIRAPPALLI
DATE : 20-07-1998

ANY INFORMATION IS INVALID
THROUGHOUT THE UNIVERSITY

SEAL

Unit Officer

CONTROLLER OF EXAMINATIONS



REGD. OFFICE : TIRUCHIRAPPALLI-620 017
KODIAKAVALI, TIRUCHIRAPPALLI-620 017
WEST TANDYALAM, CHENNAI-600 045
REGD. NO. : 500 045
ROTARY PUBLIC LIBRARY
2226 0906, 42196811



AVC COLLEGE (AUTONOMOUS) MANNAMPANDAL
CONSOLIDATED STATEMENT OF MARKS

M.Sc. DEGREE EXAMINATIONS APR. 2001

1 series

REGISTER NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	BRANCH
P99 7705	MADHIVANAN A.	09/05/76	WILDLIFE BIOLOGY

SEM. NO.	PAPER CODE	PART	TITLE OF THE PAPER	MAX. MARKS		MARKS SECURED			MONTH & YEAR OF PASSING
				CIA	ESE	CIA	ESE	TOTAL	
1	PWL 101		ICHTHYOLOGY AND HERPETOLOGY	40	60	32	37	69	NOV 1999
1	PWL 102		ORNITHOLOGY	40	60	25	30	55	NOV 1999
1	PWL 103		MAMMALOGY	40	60	22	35	57	NOV 1999
1	PWL 104		WILDLIFE ECOLOGY	40	60	28	34	62	NOV 1999
1	PWLP101		PRACTICAL I	40	60	30	40	70	NOV 1999
2	PWL 205		FORESTRY AND SYLVICULTURE	40	60	31	38	69	APR 2000
2	PWL 206		PHYSIOLOGY & HEALTH CARE OF WILDLIFE	40	60	30	38	68	APR 2000
2	PWL 207		FOREST ENTOMOLOGY	40	60	30	45	75	APR 2000
2	PWL 208		BIOMETRY AND COMPUTER APPLICATIONS	40	60	26	39	65	APR 2000
2	PWLP202		PRACTICAL II	40	60	32	41	73	APR 2000
3	PWL 309		WILDLIFE MANAGEMENT TECHNIQUES	40	60	30	42	72	NOV 2000
3	PWL 310		MANAGEMENT OF ZOOS, SANCTUARIES AND NATIONAL PARKS	40	60	26	39	65	NOV 2000
3	PWL 311		ETHOLOGY OF WILDLIFE	40	60	32	42	74	NOV 2000
3	PWL 312		RESEARCH METHODOLOGY	40	60	30	40	70	NOV 2000
3	PWLP303		PRACTICAL III	40	60	32	42	74	NOV 2000
4	PWLPr 4		PROJECT AND VIVA VOCE	120	180	100	170	270	APR 2001
~~~~~END OF STATEMENT~~~~~									

PART I		PART II		PART III WILDLIFE BIOLOGY			PART IV			
MARKS SECURED	CLASS	MARKS SECURED	CLASS	MARKS SECURED	CLASS	GENERAL ENGLISH				
				1288/1800	FIRST	FAIR				

Passing Minimum in each paper :

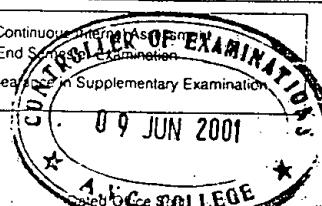
Undergraduates : 35% in each of CIA and ESE and 40% in total  
Post Graduates : 40% in each of CIA and ESE and 50% in total

Any correction invalidates this Statement of Marks.

CIA — Continuous Internal Assessment  
ESE — End Semester Examination

* — Appearance in Supplementary Examination

** — Appearance in Supplementary Examination



- 4 AUG 2008

गुवाहाटी न्यायपीठ  
Guwahati Bench

Mannampandal

केन्द्रीय प्रशासनिक अधिकारी  
Central Administrative Tribunal

Controller of Examinations

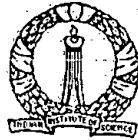
Centre for Ecological Sciences

Indian Institute of Science  
Bangalore - 560 012, India

Annexure 1 notes

Tel: +91-80-23600382 (Direct)  
+91-80-22933102 (Office)

Fax: +91-80-23602280 (Direct)  
+91-80-23601428 (Office)



E-mail: rsuku@ces.iisc.ernet.in

**Prof. R. Sukumar**

Chairman

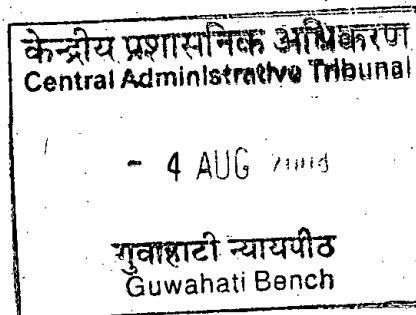
September 4, 2006

To whom it may concern

This is to certify that Mr. A. Madhivanan worked as Project Trainee between June 2001 and November 2003, and as Project Assistant between December 2003 and August 2005 at the Centre for Ecological Sciences, Indian Institute of Science, Bangalore.

Mr. Madhivanan's work was entirely field based. He initially worked on estimating large mammal populations using line transects at Mudumalai Wildlife Sanctuary (Tamilnadu). He later worked on radio-tracking elephants in the Buxa Tiger Reserve (West Bengal), during which time he also gathered data on human-elephant conflict, elephant corridors and population structure. Madhivanan's inputs to these projects are appreciated.

R. Sukumar





-13-

**SALIM ALI CENTRE FOR ORNITHOLOGY AND NATURAL HISTORY**

(An autonomous centre aided by the Ministry of Environment & Forests, Government of India)

JOL

Annexure 1 series

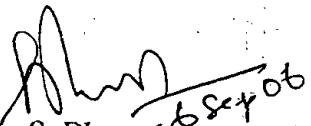
Dr. S. Bhupathy  
Senior Scientist  
Conservation Ecology Division

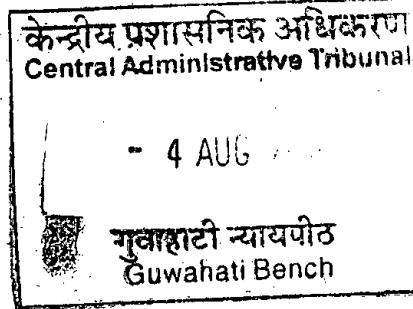
Ref. No. 113/SB/2006

6 September 2006

*TO WHOM IT MAY CONCERN*

This is to certify that Mr. A. Madhivanan is working as a Junior Research Fellow in a Research project, "A study on the Herpetofaunal communities of Upper Vaigai Plateau, Western Ghats, India" since February 2006. SACON does not have any objection in Mr. Madhivanan applying/ attending interview for any position with Government/ Non-Government institutions.

  
Dr. S. Bhupathy  
Principal Investigator  
Herpetofauna Projects





## SÁLIM ALI CENTRE FOR ORNITHOLOGY AND NATURAL HISTORY

(An autonomous centre aided by the Ministry of Environment & Forests, Government of India)

Dr. S. Bhupathy  
Senior Scientist  
Conservation Ecology Division

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal

- 4 AUG 2008

गुवाहाटी न्यायपीठ  
Guwahati Bench

7 May 2007

### TO WHOM IT MAY CONCERN

This is to certify that Mr. A. Madhivanan was working as a Junior Research Fellow in the Research Project, "A study on the Herpetofaunal communities of Upper Vaigai Plateau, Western Ghats, India" from February 2006 to May 2007. During the tenure with SACON, we found Mr. Madhivanan hardworking and sincere in the work assigned to him.

I wish Mr. Madhivanan all success in his future endeavors.

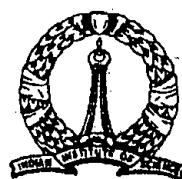
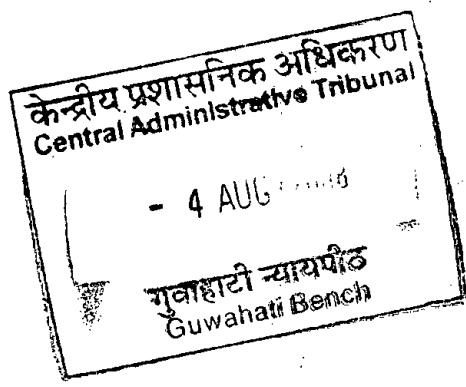
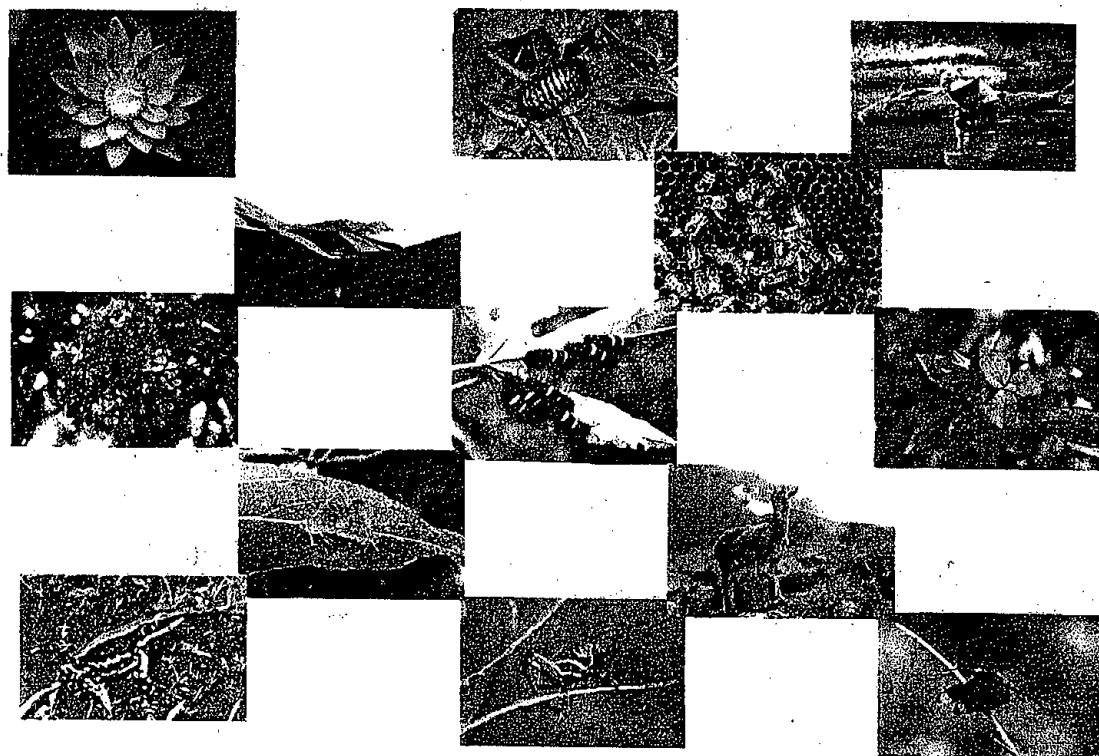
  
S. Bhupathy

104  
103

5X

# Centre for Ecological Sciences

Annual report for the period 1.4.2001 to 31.3.2002



Indian Institute of Science  
Bangalore 560 012, India

## **1. PROJECT 4: MONITORING OF LARGE MAMMAL POPULATIONS (1988-2002)**

**2. AUTHORS: C. Arivazhagan, A. Madhivanan AND R. Sukumar**

### **3. SUMMARY:**

We have estimated the population densities of four large herbivores - Chital or spotted deer (*Axis axis*), Sambar (*Cervus unicolor*), Gaur (*Bos gaurus*) and Asian Elephant (*Elephas maximus*) in the deciduous forests of Mudumalai Sanctuary using line transect sampling method. In total 480 km of transects were covered during the survey from January to December 2001 within a 127 km² area of the sanctuary. The estimated densities of the study species were 29.1 chital km⁻², 4.1 sambar km⁻², 2.2 gaur km⁻² and 2.2 elephant km⁻². Our results on large herbivore density indicate that Mudumalai supports healthy large herbivore population densities.

### **4. OBJECTIVE:**

The study continued our long-term monitoring of trends in the large herbivore population in Mudumalai Sanctuary.

### **5. METHODS:**

#### **Study area:**

The study was carried out in Mudumalai Wildlife Sanctuary, situated in the northern slopes of the Nilgiri District. The Sanctuary covers an area of 321 Km² and lies between the latitudes 11° 13' N to 11° 39' N and the longitudes 76° 27' E to 76° 43' E. The altitude varies from 485 m to 1266 m above sea level, with a general elevation of 900-1000m. A distinct rainfall gradient results in a variation in vegetation type from tropical semi-evergreen forest and moist deciduous forest through dry deciduous forest to dry thorn forest (Sukumar *et al* 1992). An area of 127 km² comprising deciduous forest and dry thorn forest was selected for this study. The dominant herbivore species are chital, sambar, gaur and elephant

#### **Field Methods:**

We sampled the large herbivore populations systematically through the year, using permanently marked foot transects to determine ecological densities. The line transect method developed by Burnham *et al* (1980) and Buckland *et al* (2001) was applied because its basic assumption seems to be satisfied (Karanth 1988). This method also has many advantages in terms of its ability to deal with practical field problems such as non-detection of some animals in the sampled area because of dense cover, varying detection conditions between sampling efforts and non-random animal distribution (Burnham *et al* 1980).

The length of the transects varied from 2 to 4 km. These transects are walked twice a month (once in the morning between 0630 and 0900 hrs, and once in the evening between

1600 and 1830 hrs) and from opposite ends every alternate month. For every sighting time, species, and number of animals, sighting angle and sighting distance were recorded. Sighting angle and sighting distance were obtained using field compass and range finder (range 19 - 400m) respectively.

8.  
T

#### Data Analysis:

Data were sorted according to species and the perpendicular distance was calculated from the sighting angle and sighting distance. For each species, perpendicular distance, number of animals sighted, length of transects walked and area under study were collected and computed. From this the individual density, SE (Standard Error), CV (Coefficient of Variation) and MGS (mean group size) were estimated for each species using the programme *Distance* (Buckland et al 2001, version 4, Beta-1). A general form of the density estimator is given by

$$D = \frac{n f(0)}{2L}$$

V  
N  
S  
C  
C  
I

Where D is the density of the object, n is the number of objects detected, L is the length of the transect line, and f(0) is the probability density function of perpendicular distance evaluated at zero. For the analysis sighting were categorized into 20-m distance class intervals (from 20 m to 180 m).

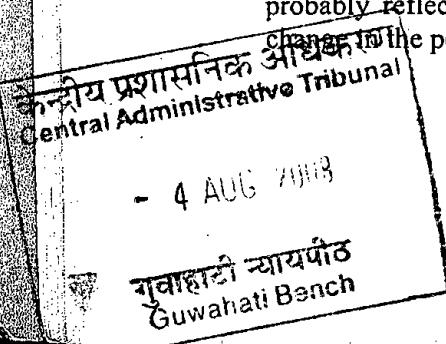
From this programme we analyzed the data using four statistical models (*Uniform cosine*, *Negative exponential cosine*, *Hazard rate cosine* and *Half-normal cosine*). Of these four models, the programme uses a default option to select the best fit based on the minimum Aikaike Information Criteria.

#### 6. RESULTS:

Density of large herbivores estimated for the year of 2001 in Mudumalai Wildlife Sanctuary is given in Table 1. Density estimates for the entire study area, shows the chital is the most abundant herbivore followed by sambar, gaur, and elephant. Density of chital was 29.05/km², the density of sambar was 4.10/km², the density of gaur was 2.24/km² and elephant 2.22/km².

#### 7. DISCUSSION:

The results of larger mammal densities indicate that Mudumalai supports a healthy herbivore population. Density of large herbivores may change between years due to variation in climatic condition, resource (food, water and shade) availability and disease etc. For example the density of chital has shown an overall increasing trend over the past decade indicating favourable environmental conditions for this species. The population of sambar, on the other hand, has been on the decline since 1996 and the reasons for this have to be investigated. Inter-annual differences in the densities of elephant and gaur probably reflect short-term changes in habitat utilization and movement rather than a change in the population size itself.



102

or every sighting:  
ce were recorded.  
and range finder

is calculated from  
distance, number  
were collected and  
(Coefficient of  
species using the  
general form of the

ed, L is the length  
endicular distance  
-m distance class

: (Uniform cosine,  
ne). Of these four  
1 on the minimum

Mudumalai Wildlife  
y area, shows the  
phant. Density of  
sity of gaur was

upports a healthy  
veen years due to  
ability and disease  
trend over the past  
The population of  
he reasons for this  
elephant and gaur  
ment rather than a

## 8. TABLES AND CHARTS:

Table 1. Density of large mammals in Mudumalai Wildlife Sanctuary.

Species	km	Sample Size	M.G	S.E	I.D	S.E	CV	95%CI
Chital	480	191	6.3	0.51	29.05	4.7	16.3	21.1-39.9
Sambar	480	55	2.07	0.3	4.10	1.1	26.6	2.4 - 6.8
Gaur	480	41	3.9	0.5	2.24	0.5	24.4	1.3 - 3.6
Elephant	480	35	3.4	0.4	2.22	0.6	28.8	1.2 - 3.9

Where:

M.G = Mean Group Size

S.E = Standard Error

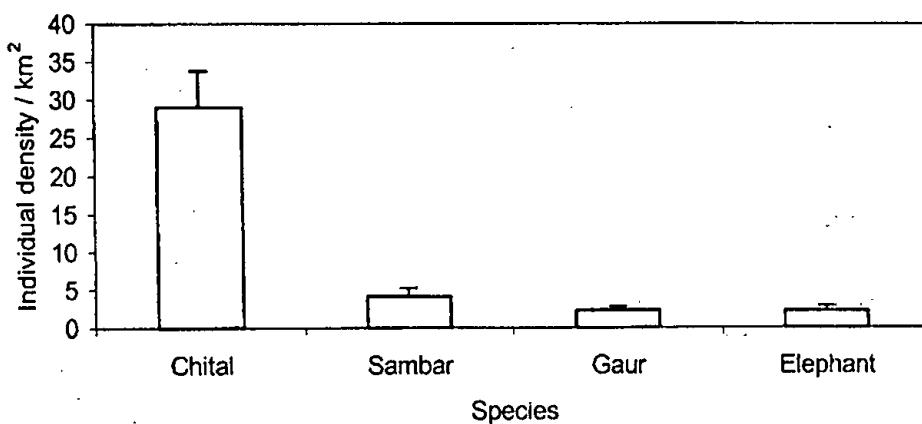
G.D = Group Density/ sq.km

C.I = Confidence Interval

C.V = Coefficient of variation

I.D = Individual Density/sq.km

Density of Large mammal populations in Mudumalai Wildlife  
Sanctuary during 2001.



108

161

1. PR  
TRO  
INDL

2. AI

3. SU

This p  
natura  
biodiv  
was to  
comp  
bird c  
as bod  
of bir

The fi  
Tamil  
rainfo  
an alt  
hypot  
lands  
altitud  
at low  
at the  
appar  
the al  
factor  
mont  
KMT  
forest  
Valpa  
fragm  
birds.  
often  
impor  
main  
undis  
to be

4. O

The p  
comm  
the W  
• T  
de  
• T  
cc  
• T

## 8. RECOMMENDATIONS:

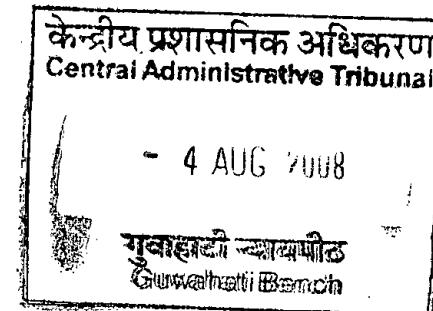
The present monitoring provides the baseline information for planning long-term conservation for large herbivores populations in Mudumalai Wildlife Sanctuary. We do not have any specific management recommendations at this time. The decline in sambar densities has to be investigated.

## 9. PUBLICATIONS:

Nil

## 10. DEGREES AWARDED:

Nil



**STUDY OF ELEPHANTS IN  
BUXA TIGER RESERVE AND ADJOINING AREAS  
IN NORTHERN WEST BENGAL AND  
PREPARATION OF CONSERVATION ACTION**

**FINAL REPORT**

Submitted to the West Bengal Forest Department  
under India Ecodevelopment Project

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal

- 4 AUG 2004

गुवाहाटी न्यायपीठ  
Guwahati Bench



**CENTRE FOR ECOLOGICAL SCIENCES**  
Indian Institute of Science  
Bangalore 560 012  
INDIA

**DECEMBER 2003**

110

163

## STUDY OF ELEPHANTS IN BUXA TIGER RESERVE AND ADJOINING AREAS IN NORTHERN WEST BENGAL AND PREPARATION OF CONSERVATION ACTION PLAN

### FINAL REPORT

Submitted to West Bengal Forest Department  
Under India Ecodevelopment Project

#### Investigators

R. Sukumar  
Arun Venkataraman  
Jacob V. Cheeran  
P. P. Mujumdar

#### Research Team

N. Baskaran  
Guha Dharmarajan  
Mukti Roy  
A. Madhivanan  
H.S. Suresh  
K. Narendran

#### Darting and veterinary support

Mr. Subrato Pal Choudhury  
Mr. Dilip Prasad  
Dr V. Krishnamurthy  
Dr C. K. Subash  
Dr Arun Zachariah

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal

- 4 AUG 2003

गुवाहाटी न्यायालय  
Guwahati Bench



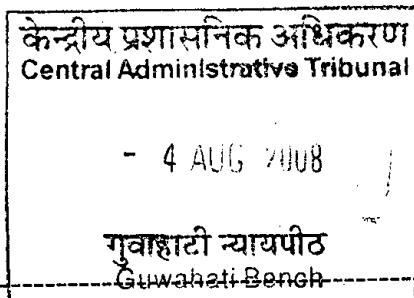
CENTRE FOR ECOLOGICAL SCIENCES  
INDIAN INSTITUTE OF SCIENCE  
BANGALORE 560 012 INDIA

December 2003

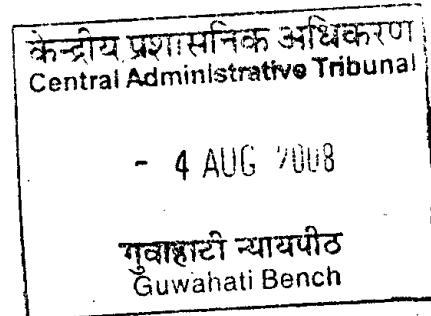
## TABLE OF CONTENTS

ACKNOWLEDGEMENTS-----	1
CHAPTER - I -----	4
INTRODUCTION	4
OBJECTIVES	4
CHAPTER - II -----	6
STUDY AREA	6
Location and Geology	6
Climate	7
Vegetation	11
Fauna	13
	- 4 AUG 2008
	केन्द्रीय प्रशासनिक अधिकारपा Central Administrative Tribunal
	गुवाहाटी न्यायालय Guwahati Bench
CHAPTER - III -----	14
LANDSCAPE AND VEGETATION STRUCTURE OF BUXA TIGER	14
RESERVE AND JALDAPARA WILDLIFE SANCTUARY	
METHODS	14
Landscape Element Types of the Buxa Tiger Reserve	14
Vegetation Study	15
RESULTS AND DISCUSSION	16
Landscape elements of Buxa Tiger Reserve	16
Landscape metrics of the Buxa Tiger Reserve	18
Landscape metrics of the various landscape element types	18
Landscape metrics of the Jaldapara Wildlife Sanctuary	20
Vegetation structure of Buxa Tiger Reserve	20
CHAPTER - IV -----	35
ELEPHANT POPULATION AND DEMOGRAPHY	35
METHODS	35
Elephant density estimation	37
Age-sex composition of elephant population	38
RESULTS AND DISCUSSION	38
Elephant density estimation	38
Age-sex composition	41

CHAPTER V -----	47
HABITAT UTILIZATION AND FEEDING HABITS OF ELEPHANTS	47
METHODS	47
Habitat utilization	48
Feeding behaviour	48
RESULTS AND DISCUSSION	48
Habitat utilization	48
Feeding behaviour	50
Nutrient content of food plants	55
CHAPTER - VI -----	57
RANGING AND HABITAT USE PATTERN OF ELEPHANTS	57
METHODS	57
Ranging behaviour	57
Habitat use pattern	58
RESULTS AND DISCUSSION	59
Ranging behaviour	59
Habitat use pattern and preference	66
Experiment with an "early warning system" through a satellite collar	69
CHAPTER - VII -----	72
ELEPHANT-HUMAN CONFLICT	72
METHODS	72
RESULTS & DISCUSSION	73
Area cultivated in different villages	73
Spatial variation of crop damage by elephant	74
Elephant damage to different crops	75
Temporal variation in crop damage by elephant	75
Temporal variation in crop raiding frequency	77
Crop biomass consumption	78
Crop raiding by radio-collared elephants	78
Humans killed or injured by elephant	80
CHAPTER - VIII -----	82
CONCLUSIONS AND MANAGEMENT RECOMMENDATIONS	82
Evaluation of the Elephant Population of Buxa	82
Ranging Pattern of Elephants and Management Implications	82
Evaluation of Corridors	84
Reducing Elephant-human Conflict & Resettlement of Villages	89
Routing of the Proposed Highway Project	90
LITERATURE CITED -----	96



APPENDIX 1 - List of plant species enumerated in Buxa Tiger Reserve	100
APPENDIX 2A - Details of elephant radio-collaring programme carried out on 16 th January 2001	105
APPENDIX 2B - Details of elephant radio-collaring programme carried out on 19 th January 2001	107
APPENDIX 2C - Details of elephant radio-collaring programme carried out on 12 th Sep 2001	109
APPENDIX 2D - Details of elephant radio-collaring programme carried out on 18 th January 2002	111
APPENDIX 2E - Details of elephant radio-collaring programme carried out on 21 st January 2002	113
APPENDIX 2F - Details of elephant radio-collaring programme carried out on 23 th January 2003	115
APPENDIX 2G - Details of elephant radio-collaring programme carried out on 27 th January 2003	117
APPENDIX 3 - Workshop on Chemical Capture of Elephants	119
APPENDIX 4 - Workshop on Census Techniques Elephants	121



## STAFF SELECTION COMMISSION

Annexure

## APPLICATIONS ARE INVITED FOR THE FOLLOWING POSTS

F.H.O. 8/9/2005-RHQ

Cal No. NR-(S)-1 : Chemist, Ministry of Consumer Affairs, Food & Public Distribution, Deptt. of Food & Public Distribution (Directorate of Vanaspati, Vegetable Oils & Fats), New Delhi.

Pay Scale : Rs. 5500-1735-5000/- (General Central Service Group 'B' Non Gazetted, Non Min. Vacancy : 01-UR  
Age : Not exceeding 30 years.

Relaxable for Government servants upto five years in accordance with the instructions of Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel.

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Laddakh division of Jammu and Kashmir State, Lehaut and Spiti District and Pangi Sub-division of Chamcha district of Himachal Pradesh and Andaman and Nicobar Islands or Lakshadweep).

(a) B.Sc. in Chemistry or Apt. to Chemistry with specialization in Oils & Fats or Equivalent in Technology from a recognized University or Institute or equivalent;

(b) Diploma in Chemistry followed by Diploma in Oil Technology of a recognized University or Institute;

(c) Two years' "work" experience in the analysis of Oils and Fats and estimation of Vitamins DQ : NIL

Note : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

IP : New Delhi (with AISL).

(d) The Chemist must be well in setting up experiments and conducting various tests to maintain the physical, chemical and other properties of samples collected in the Legislative Bills Prior to the Ministry Order and Sikkim Banned Oil, De-oiled Milk and Edible Fats (Control) Order, 1987. The Chemists are engaged in analysis of Vanaspati and other oils by conventional methods of analysis and as well as by using modern instruments. Besides, performing work of routine character like preparation of results, conducting standardized tests and calibration etc. and collection of scientific information and making technical reports.

Cal No. NR-(S)-2 : Assistant Chemist (Vanaspati), Ministry of Consumer Affairs, Food & Public Distribution, Deptt. of Food & Public Distribution (Directorate of Vanaspati, Vegetable Oils & Fats), New Delhi.

Pay Scale : Rs. 4500-125-7000/- (General Central Service Group 'B' Non Gazetted, Non Min. Vacancy : 01-UR

Age : Between 18-25 years  
Relaxable for Government servants upto five years in accordance with the instructions of Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel.

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (other than those of Andaman and Nicobar Islands & Lakshadweep).

DQ : (i) Degree in Science with Chemistry as one of the subjects  
(ii) About one year experience in the analysis of Oils & Fats.

Note : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

Age : Not exceeding 30 years.

Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel. (Relaxable to GOC by 3 years).

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Laddakh division of Jammu and Kashmir State, Lehaut and Spiti District and Pangi Sub-division of Chamcha district of Himachal Pradesh and Andaman and Nicobar Islands or Lakshadweep).

EQ : (i) Masters' Degree in Hindi or Sanskrit with Hindi as a subject at Degree level from a recognized University or equivalent and should have studied English as a compulsory optional subject at Degree level.

DQ : Certificate D from a recognized institution in Translation or applied linguistics or functional Hindi.

Note 1 : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

Note 2 : Selected candidates will have to complete a departmental training programme during their probation.

IP : New Delhi.

JR : Implementation of Schemes relating to propagation and development of Hindi, Preparation of bilingual, bilingual and multi-lingual dictionaries etc.

Cal No. NR-(S)-3 : Wildlife Enforcement Officer (Wildlife (P) Region), Ministry of Environment & Forests, New Delhi.

Pay Scale : Rs. 5500-1735-5000/- (General Central Service Group 'B' Non Gazetted, Non Min. Vacancy : 01-UR

Age : Not exceeding 30 years.  
Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel.

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Laddakh division of Jammu and Kashmir State, Lehaut and Spiti District and Pangi Sub-division of Chamcha district of Himachal Pradesh and Andaman and Nicobar Islands or Lakshadweep).

EQ : (1) Bachelor's Degree in Science with Zoology as a subject from a recognised university or equivalent.

(2) Diploma Certificate in Wild Life Management awarded by the Wildlife Institute of India or equivalent.

DQ : NIL

Note : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

IP : New Delhi (with AISL).

JR : (1) Enforcements and implementation of provisions of CITES, Wildlife(P) Act and EXIM Policy;

(2) Pre-shipment/pre-clearance;

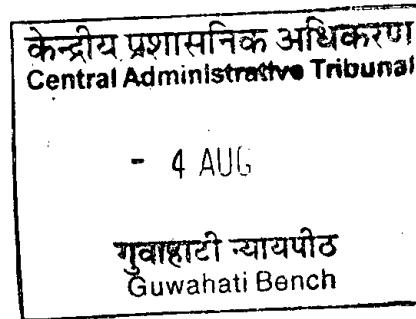
(3) Detection & booking of offence cases under Wild Life (P) Act & attending court.

Cal No. NR-(S)-4 : Wildlife (P) Region, New Delhi.

BY SPEED POST

No. 3/5/2005-RNR  
Government of India  
Staff Selection Commission  
Northern Regional Office  
Block No. 12, CGO Complex,  
Lodi Road, New Delhi -110003  
Dated: August 9, 2006

To,  
Roll 1410332  
Mr/Ms MADHIVANAN A  
C/o ASUPATHY S  
SERUKOVANGUDI  
ELANTHANGUDI PO  
MAYILADUTHURAI TK  
NAGAPATTINAM DT  
Pin 609401



Subject: Recruitment to the post of WILD LIFE INSPECTOR advertised  
vide Cat.No.NR-(B)-5 of Advt. No. SSC/HQ/3/2005.

Sir / Madam,

With reference to your candidature for the post of Wild Life Inspector, I am inform you that on the basis of the criteria fixed in the Commission, you have been shortlisted provisionally for being called for interview /personality test. Accordingly, you are requested to present yourself for the interview/ personality test as per following programme:

Interview Date : 11.09.2006

Reporting Time : 9.00 AM

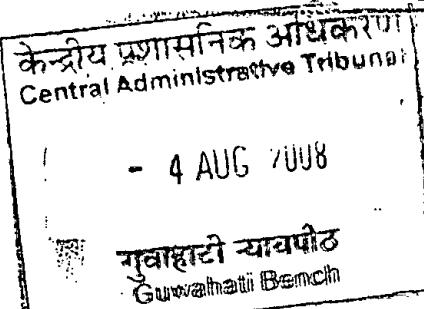
Venue : Staff Selection Commission  
Block No.12, CGO Complex,  
New Delhi - 110003

2. The Essential Qualifications for the post is as under :-

Bachelor's Degree in Science with Zoology as a subject from a recognised University or equivalent.

In case, on actual verification from original documents you are found not fulfilling this qualification, you will not be allowed to attend the interview.

contd.....2



-2-

2. You should bring this Call Letter (in original) alongwith the following documents, in original, and also the copies thereof, duly attested by a Gazetted Officer, for verification and record respectively :-

- i) Matriculation/High School/Higher Secondary School/ equivalent certificate, issued by the State/Central Education Board and not by the Principal/Headmaster of the School/Institution where studied, showing your date of birth (in Christian Era).
- ii) All other certificates (degree & diplomas etc.) in support of your educational/technical/professional qualifications and subjects studied at various levels; and mark sheets pertaining to all the years of each course indicating the subjects studied in each year, as claimed in your application or the bio-data sheet.
- iii) In case candidate is appearing as Departmental candidate against Departmental Post, necessary certificate with reference to qualifying period of service from Departmental concerned also be furnished.
- iv) Certificates/documents (issued by the Competent Authorities and in the format as prescribed in the Notice of Examinations in support of your claim of being SC/ST/OBC/Ex-serviceman/Physically Handicapped.
- v) Complete Discharge Certificate in support of your claim of being in Ex-serviceman Category (if applicable).
- vi) Certificate from the Department (in case you are a Central Govt. Departmental candidate) in support of your claim that you have completed three years regular service on the prescribed date and also the Departmental endorsement/certificate with particulars, duly verified by your office, in case age relaxation has been sought or claimed accordingly (Please note that you will not be eligible for being treated as a Departmental candidate, if you have ceased to be in Government service).
- vii) In case you are a disabled Defence/BSF personnel, necessary Disability Certificate from the Competent Authority.
- viii) Certificates in support of your claim regarding participation in extra-curricular activities /games/sports etc.
- ix) 4 Copies of the enclosed Personal Bio-data sheet, (5 in case of SC/ST candidates) duly filled in, with recent Passport size photograph affixed and signed by you.
- x) Certificate in support of claim regarding experience, if any, indicating the nature of duties performed and the functions of the organization where such experience was gained.

3. In case you are already in Government service/Department and your application has not been forwarded through proper channel, a "No Objection Certificate" from your present employer to this effect, should also be produced.

4. If you do not produce any of the above mentioned documents in original (along with their attested copies) which are required for determining eligibility for the interview in question, except the documents mentioned against Nos. (viii) to (x) will not be admitted for the interview under any circumstances whatsoever and no further opportunity will be accorded to take the interview. However, the documents against No. (viii) & (x) are required to be produced in support of your claim mentioned therein, failing which your claim will not be taken into account.

117  
~~117~~

-3-

- 4 AUG 2008

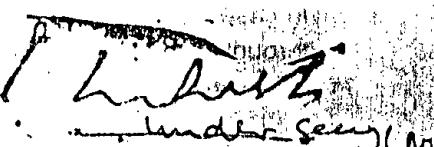
गुवाहाटी न्यायपीठ  
Guwahati Bench

130

5. No traveling or other expenses will be paid by the Commission for attending the interview. However, eligible SC/ST candidates attending the interview will be re-imbursed to and from 2nd class Railway fare or bus fare chargeable by the shortest route, provided that the fare of the first 30 kms. in both cases, is borne by the candidate. No extra charges, if any, incurred for reserving seats, sleeping berths in the train, will, however, be reimbursed to the candidate. The candidate must furnish details like distance on traveling, mode of travel, ticket number actual fare paid by the candidate etc. SC/ST candidate in service and under the Central/State Government, Corporation, Public Sector Undertakings, local Government institutions/panchayat will not however, be eligible for reimbursement.
6. Any change in your present postal address should be communicated to this office at once showing your Roll No., name of the examination and the post applied for and the changed address.
7. You have the option to converse either in Hindi or English in the interview.

The interview/personality test is structured in such a manner that the candidates' interest, knowledge, various traits, aptitude, suitability etc. are probed, among other things, through academic qualifications, extra-curricular activities, general awareness/knowledge, depth of knowledge of the subject studied (10+2 onwards), communicative skill and personality etc.

8. Your candidature is Provisional. You must, therefore, ensure that you fulfil all the conditions of eligibility laid down in the advertisement/notice of the Examination. If at any stage it is found that you do not fulfil any of the conditions of eligibility, your candidature will be cancelled and no appeal against such cancellation will be entertained. The fact that you have been called for interview does not confer any right to be treated as eligible in all aspects for appointment or to be considered for interview. To avoid any disappointment at a later stage, you are advised to recheck whether you meet all the eligibility criteria laid down on the crucial date prescribed for the post/examination in question.
9. Please note that date, time and venue of interview is final and no request for change will be entertained. In case you fail to attend the interview, it will be presumed that you are not interested in the post and your candidature will be treated as 'cancelled'. No further correspondence will be entertained in this regard.
10. The Commission will not be responsible for late/not receipt of this letter due to delay in postal transit.
11. Convassing in any form will result in cancellation of your candidature.

  
Under Seay (W)

Assistant Director

Central Administrative Tribunal  
Guwahati Bench  
Assam  
Date: 4th August 2008  
Place: Guwahati, Assam  
Signature: (W)

No. 3/5/2005-RNR  
STAFF SELECTION COMMISSION  
NORTHERN REGIONAL OFFICE

Block No.12, CGO Complex,

New Delhi - 110003

Dated: 20.09.2006

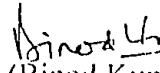
MEMORANDUM

Subject : Recruitment to the post of Wildlife Inspector advertised  
vide Cat. No. NR-(B)-5 of Advt. SSC/HQ/3/2005.

*****

The undersigned is directed to inform that on the basis of the results of the above mentioned recruitment, Shri Madhivanan.A Roll No. 1410332 Rank No. SL-01 has been recommended for appointment to the post of Wildlife Inspector in the O/o the Wildlife Preservation, Bikaner House Barrack No 4, Shahjahan Road, New Delhi as SC candidate (Qualified as UR Standard). He is likely to get offer of appointment within next 2 months. In case he does not get offer within 2 months, he/she may contact that office failing which Staff Selection Commission may be approached in the matter.

2. He is further informed that his / her nomination to the above mentioned office is provisional subject to fulfillment by him / her of all eligibility conditions, viz. Category, Age, Educational qualifications, etc.

  
(Binod Kumar)  
Assistant Director (RNR)

Roll No.1410332  
Mr. Madhivanan.A  
C/o Asupathy.S  
Serukovangudi PO  
Elanthangudi TK  
NAGAPATTINAM DT  
TAMILNADU  
PIN-609401

-119-

Annexure-5

* 182

BY REGISTERED POST

F. No.8-1/2004-FE  
Government of India  
Ministry of Environment & Forests

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal

- 4 AUG 2008

Shri Madhivanan A.,  
Serukovangudi, Elanthangudi P.O, **Guwahati** Bench  
Mayiladuthurai TK, Nagapattinam District (Tamilnadu)-600401.

Paryavaran Bhawan,  
CGO Complex, Lodhi Road,  
New Delhi-110003.

Dated the 5th December, 2006

To

Sub:- Appointment of the candidates to the post of Wildlife Inspector (Rs. 5500-175-9000, Group-B Non-Gazetted) in Wildlife Regional Office (NR), New Delhi, by Direct Recruitment - Regarding

Sir,

I am directed to say that you have been nominated to the post of Wildlife Inspector in Wildlife Regional Office (NR), New Delhi, by Direct Recruitment Wildlife Regional Office (NR), New Delhi, consequent upon your qualifying in the Interview to the post of Wildlife Inspector held by the Staff Selection Commission for appointment as Wildlife Inspector.

2. You are requested to fill in the enclosed proforma regarding medical fitness examination which is to be produced before the Medical Authority while reporting for the purpose. You are also requested to report for Medical Fitness test to The Chief Medical Officer, Nagapattinam District, Tamilnadu and hand over the copy endorsed to The Chief Medical Officer sent herewith.

3. You are also requested to fill in the proforma (in duplicate) bearing heading "Attestation Form" sent herewith.

4. On completion of these formalities, you are requested to submit the medical fitness report as well as Attestation Forms to the undersigned immediately not later than 24th December, 2006.

Yours faithfully,

(B. C. Behera)

Under Secretary to the Govt. of India

Copy to: The Chief Medical Officer, Nagapattinam District, Tamilnadu with request to examine Shri Madhivanan A. who has been directed to report to you and to furnish a medical fitness certificate in this regard to the undersigned in the enclosed proforma.

( TO BE PUBLISHED IN PART II SUB SECTION (ii) OF SECTION 3  
OF THE GAZETTE OF INDIA )

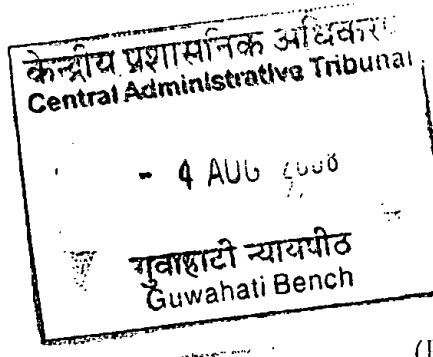
No.2-4/2000-WL  
Government of India  
Ministry of Environment and Forests,  
(Wildlife I Section)

Paryavaran Bhavan, CGO Complex,  
Lodi Road, New Delhi  
9 July, 2007

### NOTIFICATION

No.2-4/2000-WL (.) On the recommendation of the Staff Selection Commission the following Officers are appointed as Wildlife Inspector (Group 'B' Non-Gazetted) in the pay scale of (Rs.5500 - 9000/-) in the Ministry of Environment and Forests w.e.f. 14th May, 2007(F.N.):

1. Shri Madhivanan A.
2. Shri Balbeer Singh Khati



(PRAMOD KRISHNAN)  
JOINT DIRECTOR (WILDLIFE)

To

The Manager  
Government of India  
Faridabad, (Haryana) – alongwith Hindi Version.

#### Distribution:-

1. The Pay & Accounts Officer, MoEF, New Delhi.
2. Regional Deputy Director(WR), Mumbai
3. Regional Deputy Director(NR), New Delhi.
4. Staff Selection Commission ( K.K. Lamba, Regional Director), CGO Complex, Lodi Road, New Delhi-110003 w.r.t. letter No.3/5/2005-RNR dated 15.03.2005.
5. Shri Madhivanan A, Wildlife Inspector
6. Shri Balbeer Singh Khati, Wildlife Inspector.

DISTRICT : KAMRUP

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

IN THE MATTER OF :-

O.A. No. 218/2007

Sri K. K. Sarma

.... Applicant

- Vs -

Union of India & Ors.

.... Respondents

- AND -

IN THE MATTER OF :-

Reply of the applicant against  
the written statement filed by  
respondent no. 1, 2 & 3.

REPLY OF THE WRITTEN STATEMENT :

I, Sri Kishore Kumar Sarma, C/o. Wildlife  
Sub Regional Office, aged about 35 years, at presently  
working as Technical Assistant Tarun Nagar Main Road,  
Dispur, in the District of Kamrup, Assam do hereby  
solemnly affirm and declare as follows --

1. That I am the instant applicant in this case  
and I have already received a copy of the written statement

Contd...

Sri Kishore Kumar Sarma  
the Applicant  
filed by  
through  
Jayashree Kalita  
Advocate  
27/11/08

122  
- 21 -  
Guwahati Bar on  
Guwahati Bar on

filed by the respondent No. 1, 2 & 3 respectively before the Hon'ble Tribunal through the standing counsel of the Central Govt. I have gone through the same and understood the contents thereof.

2. That save and except those statement that are specifically admitted herein below, all other statement made in the written statement are also denied and the respondents are put to strict proof thereof.

3. That the deponent states that the statement made in para 2 of the written statement which is specifically denied.

4. That with regard to the statement made in para 3 of the written statement filed by the respondent no. 1, 2 & 3 respectively, the deponent of the instant application has no any comment.

5. That with regard to the statement made in para 4 of the written statement filed by respondent no. 1, 2 & 3 the deponent categorically denied the correctness regarding "qualifications are relaxable at the discretion of the Union Public Service Commission in the case of the candidates otherwise well qualified" as well as stated "the

Contd...

124  
Sri  
Lokman  
Lokman  
Sene

qualifications are relaxable at the discretion of staff selection commission in the case of candidates otherwise well qualified." It is pertinent to mention that the Wildlife Management and Wildlife Biology are not the same. The educational qualification (II) from recruitment rule 1990 may be quashed and promotion quota may be raised to 100 %. Moreover the requirement of technical assistant (W.L.) requires desirable qualification of M.Sc, but surprisingly there is no such desirable qualification for Wildlife Inspectors.

6. That with regard to the statement made in para 5 of the written statement filed by the respondent no.1, 2 & 3 respectively, the deponent categorically denied the correctness that initially all the Wildlife Inspectors in the Department were taken on deputation from ZSI as the works need specialisation in identification of flora and fauna. Thereafter subsequently all are regularised. Later on technical assistant (W.L.) were appointed and after having five years experience the incumbents are promoted as Wildlife Inspectors. The technical assistant (W.L.) are in the **feeder** category. Therefore how the staff selection commission rejected his application and stated that in para 5, the applicant does not have requisite qualification,

Contd...

so the applicant did not agree regarding this statement because he is M.Sc. in Zoology. It is pertinent to mention that the present Wildlife Inspectors and the technical assistants (W.L.) in the Department are M.Sc. Therefore it does not possess any diploma/certificate in Wildlife Management awarded by the Wildlife Institute of India or equivalent.

7. That with regard to the statement made in para 6 of the written statement filed by respondent no.1, 2 & 3, the deponent in the instant application categorically denied the correctness regarding selection to two candidates viz. MADHIVANAN A i.e. respondent no.5 and Balbir Singh Khati who were selected by the staff selection commission for the post of Wildlife Inspector and accordingly the respondent no.5 was appointed to the said post, which has illegally selected the respondent no.5 by the staff selection commission through relaxing educational qualification (3 II). It is pertinent to mention that Sri Madhivanan A possess higher qualification than required, so how can he be selected by the staff selection commission. So the action of the respondent no.4 i.e. the Staff Selection Commission was acted not only illegally but also unreasonable, injustice, arbitrary and malafide action.

Contd...

8. REPLY OF THE FACTS OF THE CASE :

8.1. That with regard to the statement made in para 7.1 of the written statement, the applicant has no any comment.

8.2. That with regard to the statement made in para 7.2 of the written statement filed by the respondent no.1, 2 & 3, the deponent in the instant application has no any comment.

8.3. That with regard to the statement made in para 7.3 of the written statement filed by the respondent no. 1, 2 & 3 respectively, the deponent of the instant application categorically denied the correctness, because as per notification dated 25.2.90 and 27.9.2000 clearly stated by modifying this said prior notification, another notification dated 27.9.2000 was issued by the Under Secretary, Govt. of India, Ministry of Environment and Forest clearly stated regarding promotion from the post of technical assistant to Wildlife Inspector, 20 % by promotion from technical assistant (Wildlife preservation) with five years regular service in the grade and another 30% by direct recruitment.

A copy of the notification dated 25.2.90 and also another notification dated 27.9.2000 respectively are annexed herewith and marked as ANNEXURE - 1 & 2.

Contd...

139

Smt. Arati Singh  
Smt. Sheshadri  
Smt. Ashok Kumar

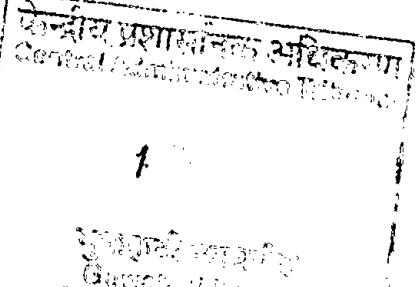
8.4. The deponent most respectfully submits and categorically denied the correctness of the statement made in para 7.4 of the written statement the answering respondent as stated in the said paragraph regarding promotion of Sri S.V. Sheshadri and Mrs. Arati Singh were promoted on ad-hoc basis by the respondent authorities in exigency of service to meet the urgent work. It is pertinent to mention that the respondent no.3 stated that the said ad-hoc promotion was given due to depending upon the exigency of work. If there is no work why the ministry has given the permission of inspection (non-Wildlife items) to a U.D.C. It is pertinent to mention that Mr. Ashok Kumar, Wildlife Regional Office (Northern Office) New Delhi being a non-technical person, so the action of the respondent authorities regarding promotion is not only illegal but also unreasonable and injustice.

8.5. That with regard to the statement made in para 7.5 of the written statement filed by the respondent no.1, 2 & 3 respectively the deponent categorically denied the correctness regarding the statement, because the applicant stated that so far all the technical assistant (Wildlife) who was senior than me had already given ad-hoc promotion to the post of Wildlife Inspector. Therefore the petitioner may be promoted to the said post

Contd...

as because the applicant has already completed two years probation period. Therefore, presently the petitioner is the senior most among all the technical assistant. So the petitioner is qualified for the post of Wildlife Inspector.

8.6. That with regard to the statement made in paragraph 7.6 the written statement filed by the respondent no. 1, 2 & 3 respectively the deponent through this reply categorically denied the correctness because though the staff selection commission published an advertisement made on 8.9.05 through inviting application for appointment to the post of Wildlife Inspector, as per due procedure the deponent filed an application but the said commission had already rejected the application due to lack of diploma/certificate in Wildlife management which was awarded by the Wildlife Institute of India. It is pertinent to mention that as per advertisement dated 8.9.05, the deponent is illegible for the said post. Moreover the staff selection commission has invoke the discriminatory power for educational qualification. But from the receipt of application it is clear that most of the candidates having higher qualification than requirement. But through invoking discriminatory power by Staff Selection Commission Sri Madhivanan A was selected illegally. It is pertinent to mention that M.Sc. in Wildlife



Sri Vishnu Kumar Dev

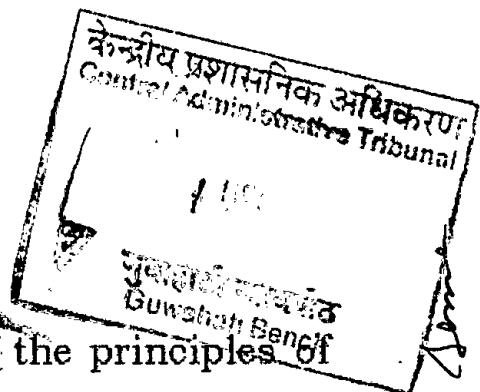
Biology is higher than diploma in Wildlife Management. So, the degree is always higher than a diploma. But management is a different aspect. Therefore as per advertisement the deponent is illegible for the said post.

A copy of the advertisement dated 8.9.05 is annexed herewith and marked as ANNEXURE - 3.

8.7. That with regard to the statement made in paragraph 7.7 of the written statement filed by respondent no.1, 2 & 3 respectively the deponent in the instant application stated that there is no any comment.

8.8. That with regard to the statement made in para 7.8 of the written statement filed by respondent no.1, 2 & 3 respectively the deponent in the instant application categorically denied the correctness regarding scale of pay of Rs.4,500/- - Rs5,000/- and also scale of pay for the post of Wildlife Inspector is Rs.5,500/- - Rs.9,000/-. It is pertinent to mention that in the same Ministry there can not be separate pay scale for the same post. As per qualification and nature of jobs for both technical assistant (Wildlife) working in the Ministry and in Regional/Sub-Regional offices are same. So the different pay scale for the same category of post is unjust, improper,

Contd...



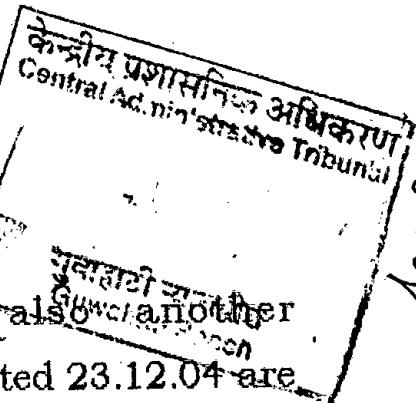
oppressive, unreasonable and against the principles of natural justice.

8.9. That the statement made in paragraph 7.9 of the written statement filed by respondent no.1, 2 & 3 respectively the deponent categorically denied the correctness of the statement which is against the provision of law.

8.10. That with regard to the statement made in para 7.10 of the written statement the deponent in the instant application through reply categorically denied the correctness regarding pay scale for the post of technical assistant the fifth central pay commission recommended for upgradation the scale of Rs.5,000 - Rs.8,000. It is pertinent to mention that the recent advertisement regarding filing of one post of technical assistant (Wildlife) in the Ministry of Environment and Forest the pay scale as Rs.5000 - Rs.8,000. Thereafter it seems that the Ministry has accepted the recommendation of fifth pay commissioner. Moreover regarding pay scale for the post of technical assistant the Regional Deputy Director has already passed an order dated 23.12.2004.

Photocopies of the fifth central pay commissioners report dated 1.1.96 and also representation dated

Contd...



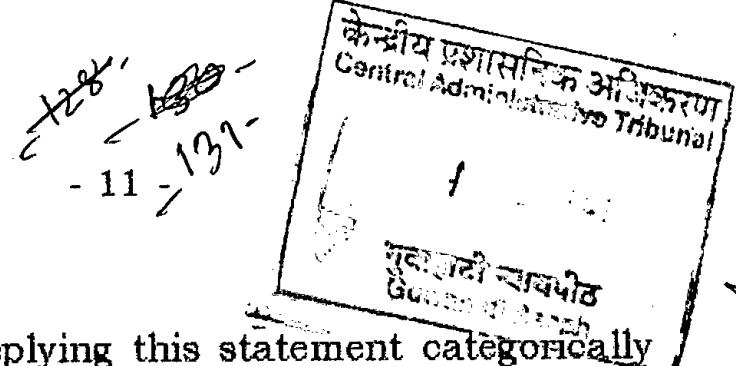
1.12.2004 and also ~~and another~~ forwarding order dated 23.12.04 are annexed herewith and marked as ANNEXURE - 4, 5 & 6 respectively.

8.11. That with regard to the statement made in para 7.11. of the written statement filed by respondent no.1, 2 & 3 the deponent of the instant application through replying this statement categorically denied the correctness and submits that the petitioner has also taken the training for the inspection/examination of the export and import consignment after going in Kolkata and Airport, have gained full knowledge and experience of Wildlife Inspector. Regarding promotion of the applicant to the post of Wildlife Inspector an order has already been passed by the Assistant Director Wildlife Preservation Eastern Region, Sub-Regional Office Tarun Nagar, Main Road dated on 20.6.2003 and another order was passed by the regional Deputy Director, Eastern Region dated on 13.5.05.

A copy of the order dated 20.6.03 and 13.5.05 respectively are annexed herewith and marked as ANNEXURE - 7 & 8.

8.12. That with regard to the statement made in para 7.12 of the written statement the deponent of the instant

Contd...

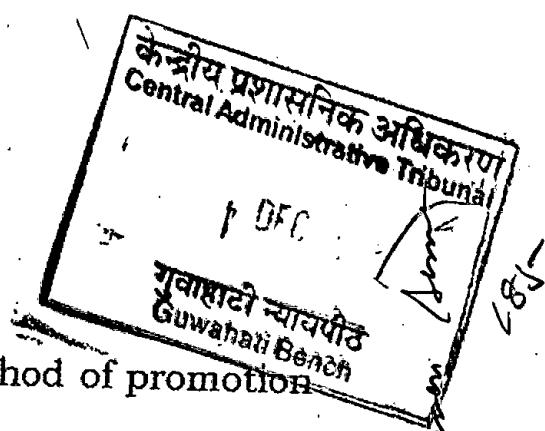


application through replying this statement categorically denied the correctness regarding the desirable qualification, because as per advertisement dated 8.9.05 the question of desirable qualification does not arise. Because as per advertisement the category of desirable qualification clearly stated nil. The respondent authorities has already admitted in their written statement at para 7.12 clearly stated that the representation of the applicant are also considered in this regard.

8.13. That with regard to the statement made in para 8.1 of the written statement filed by respondent no. 1, 2 & 3 the deponent categorically denied the correctness through replying this statement that the entire selection and promotional process of the staff selection commission from the beginning at the end being vitiated by the participation of the secretary who had closed relation were also considered by the selection commission without the essential qualification of the respondent no.5 i.e. Madhivanan A who had no required qualification. The entire promotional method and selection process has been vitiated as ~~com~~ non judice.

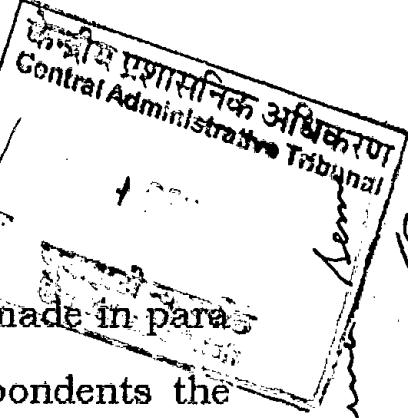
8.14. That with regard to the statement made in para 8.2 of the written statement the deponent categorically

Contd...



denied the correctness. Because the method of promotion through 20% promotional quota as per notification dated 25.2.1990 and 6.10.2000 respectively, the Respondent Authorities has already prepared and promoted the other candidate namely Respondent No.5 i.e. Madhivanan A. and also other candidate i.e. Abhijit Roy Choudhury, S.V. Sheddshadri, Miss Arati Singh without proper application of mind and without making any enquiry in regard to the eligibility criteria laid down by the said notification. The Respondent No.5 who is ineligible has already considered for selection and promotion the said post i.e. Wildlife Inspector is states in ground ex-facie proof that the recommendation of the staff selection committee had not been done fairly, bonafide and without non application of mind to the relevant factor. The impugned selection and promotion of the Respondent No.5 for the post of Wildlife Inspector has already been passed by the Respondent Authorities. On the other hand without consideration of the applicant who has requisite qualification and experience and long continuation of ATS service under the said establishment for the post of Technical Assistant who is benefit from getting promotion for the post of Wildlife Inspector is not only bad in law and also ultra-vires.

Contd...



Verdict

3

8.15. That with regard to the statement made in para 8.3 of the written statement filed by the respondents the deponent in the instant application categorically denied the correctness and also submits that the non payment of scale to the petitioner as provision/sanction laid down by the Fifth Central Pay Commission Report dated 1.1.1996 as stated specifically the scale Rs.5000/- to 8000/- for the post of Technical Assistant (Wildlife) under the Ministry of Environment and Forest. Regarding the scale the respondent Authorities paid the scale to the applicant as per 4500/- to 7000/- till today, which is not only illegal but also injustice and unreasonable which violates the Article 14,16 and 300A of the provision of the Constitution of India of the provision of the Constitution of India.

8.16. That with regard to the statement made in para 8.4 of the written statement filed by respondent no. 1, 2 & 3 the deponent categorically denied the correctness through replying this statement. The deponent it is hereby submitted that the respondent authority have acted illegally, irregularly, unreasonably, unfairly and arbitrarily so far the promotion to the post of Wildlife Inspector is concerned. It is pertinent to mention that the question of requisite qualification of the applicant does not arise because the applicant has the requisite qualification as

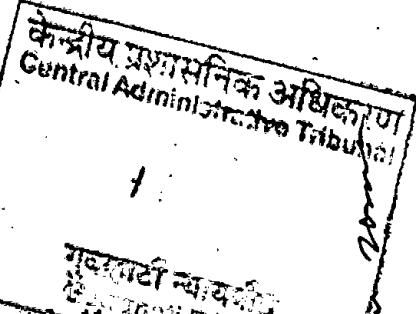
Contd...

133  
134  
- 146 -  
187  
BRI  
Lokman  
Jenman  
well as other experience. On the other hand the respondent no.5 who was selected to the post of Wildlife Inspector by the Staff Selection Committee was not only unqualified but also ineligible for the said post.

8.17. That the applicant most respectfully states and submits that he has been well acquainted with the work of Wildlife Inspector and obtained the experience for the implementation/enforcement of the Wildlife Protection Act, Export and Import policy. The petitioner has also taken the training for the inspection/examination of the export and import consignment after going in Kolkata and Airport and have gained full knowledge and experience of Wildlife Inspector. In this regard the petitioner filed various representation before the higher authority to the concerned Deptt. for promotion to the post of Wildlife Inspector to the petitioner. But the respondent authorities have not taken any steps regarding promotion and scale to the petitioner.

Photocopies of the representation dated 20.6.03, 30.12.03, 26.3.04, 4.5.05, 20.12.05, 28.7.06 and also 8.1.07 respectively are annexed herewith and marked as ANNEXURE - 9 series.

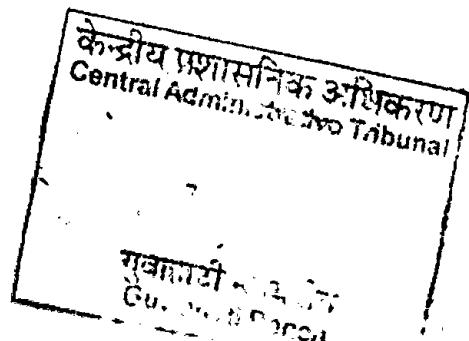
Contd...



8.18. That the deponent most respectfully states and submits that the instant application from the above point of view it is a fit case for the applicant and also the applicant prays for a direction of the Hon'ble Tribunal to the Govt. of India, Ministry of Environment and Forest to peruse and examine the relevant records mentioned above and on perusal of the same if satisfied that it is a clear case of bias and bonafide and also of ineligibility be pleased to set aside the impugned selection and promotion of the respondent No.5 viz. Madhuvanan A who has been holding the post of Wildlife Inspector and/or to give direction to the respondent authorities to promote the applicant by 20% promotional quota under the provisions of law laid down by the Ministry of Environment and Forest who has requisite qualification and experience for the post of Wildlife Inspector.

And/or to make payment of scale of Rs.5000/- to 8000/- to the applicant for the post of Technical Assistant who has been servicing in the said post. Since his date of joining till today in the said establishment. At present, the applicant has received the scale of pay of Rs.4500/- to 7000/- from his date of joining 1998. The Respondent Authorities have already violated the provision of Fifth Central Pay Commission Report, which is not only illegal but arbitrary action.

Contd...



### VERIFICATION

I, Sri Kishore Kumar Sarma, C/o. Wildlife Sub Regional Office, aged about 35 years, at presently working as technical assistant Tarun Nagar Main Road, Dispur in the District of Kamrup, Assam so hereby verify that the contents of paragraph 8.7, 8.8, 8.9, 8.12-8.16, 8.18, 8.1, 8.2, 8.4, 8.5, 8.3, 8.6, 8.10, 8.11, 8.17 are true to my knowledge and those made in paragraph are true to my information and record and the rest are my humble submission before this Hon'ble Tribunal which I believe to be true and I had not suppress any material facts.

And I sign this verification on this 27th day of November, 2008 at Guwahati.

Sri Kishore Kumar Sarma

Date : 27/11/08

Signature of the Applicant

Place : GUWAHATI.

1385-17  
1385-17  
(TO BE PUBLISHED IN PART II SECTION 3, SUB-SECTION (1)  
OF THE GAZETTE OF INDIA)

No. 24-9/86-WL.I/FE.  
Government of India  
Department of Environment, Forests & Wildlife  
Division of Environment, Forests & Wildlife, Sector

Paryavaran Bhawan, CGO Complex,  
Lodhi Road, New Delhi.

Dated the 25th Feb., 1990.

NOTIFICATION

G.O.R. . . . . In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules to amend the (Wildlife Inspector) Recruitment Rules, 1983, namely:-

1. (1) These rules may be called the (Wildlife Inspector) Recruitment Rules (Amendment) 1990.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. In the (Wildlife Inspector) Recruitment Rules, 1983, for the Schedule, the following Schedule shall be substituted, namely:-

THE SCHEDULE

(M.N. Kalita.)

Under Secretary to the Govt. of India

Note:- The Principal rules were published in Part II, Section 3, sub-Section (1) of the Gazette of India dated the 5th November, 1983, vide GSR No. 870 (in pages 2557-2558).

The General Manager,  
Government of India Press,  
Mayapuri, Industrial Area,  
Ring Road, New Delhi

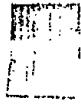
Copy also forwarded for information and necessary action to

1. the Regional Deputy Director (Wildlife Preservation), New Delhi, Bombay, Calcutta and Madras.

... 2/-

**CERTIFIED TO BE TRUE COPY**

J. Kalita.  
Advocate



- 3 -

138  
 method of recruitment whether by direct recruitment or by promotion or by deputation/transfer and percentage of the vacancies to be filled by various methods.

use of by promotion/ deputation/transfer grades from which promotion/ deputation/transfer to be made.

14 a Departmental Discourcusses promotion Committee in which exists, what is Union Public Service Commission

is to be consulted in making recruitment

15

✓ 10 failing which by transfer on deputation and failing both by direct recruitment.

✓ 30% by transfer on deputation/ transfer failing which by direct recruitment.

Promotion :

Technical Assistant (Wildlife Preservation) with 5 year's regular service in the cadre.

Transfer on deputation/ transfer

Officers under the Central Government/State Government -

(a) (i) holding analogous posts on a regular basis; or (ii) with 5 year's regular service in posts in the scale of Rs.1400-2300/- or equivalent and

(b) possessing the essential qualifications laid down for direct recruits under column 7.

(The Departmental Officers in the feeder grade who are in direct line of promotion will not be eligible for consideration for appointment on deputation.

Similarly, deputationists shall not be eligible for consideration for appointment on promotion).

16 a minimum period of

Group 'B' Departmental promotion Committee & (confirmation).

1. Joint Director (Wildlife) - Chairman

2. Under Secretary (Administration) - Member

3. Deputy Director (Wildlife preservation) - Member

Note:-The proceedings of the Departmental promotion Committee relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, fresh meeting of the Departmental promotion Committee to be presided over by the Chairman or Member of the Union Public Service Commission shall be held.

after considering promotion/

CERTIFIED TO BE TRUE COPY

J. Kalita.

Advocate

141

19-

ANNEXURE- 2.

139  
139  
MOST IMMEDIATE  
BY HAND

139  
F. S-1/90-FE  
Government of India  
Ministry of Environment and Forests

Paryavaran Bhawan, CGO Complex,  
Lodi Road, New Delhi.  
Dated, the 27th September, 2000.

केन्द्रीय प्रशासनिक अधिकारी  
Central Administrative Tribunal

1 DEC 2000

गुवाहाटी न्यायपीठ  
Guwahati Bench

To

The Manager,  
Government of India Press,  
Mayaouri, Ning Road,  
New Delhi.

Subject:- Wildlife Regional Office (Group 'B')  
Recruitment Rules, 2000 - publication of 139.

.....  
Sir,

I am directed to enclose herewith a copy each in English and Hindi of the above mentioned Recruitment Rules to be published in Part II, Section 3 Sub-Section(1) of the Gazette of India. You are, therefore requested to publish these rules at the earliest.

2. It may kindly be ensured that the name and designation of the signatory is indicated at the end of the notification to the enclosed recruitment rules. It is further requested that ten copies of the printed version may please be supplied to the undersigned.

Yours faithfully,

( N. BHATTACHARYA )  
UNDER SECRETARY TO THE GOVT. OF INDIA  
Tele. No. 4363983

Regey

Copy together with a copy of the rules forwarded to:-  
1. The Regional, Deputy Director (WLP), Calcutta, Chennai  
Mumbai and New Delhi.  
2. Ministry of Law and Justice (Legislative Department),  
Sangh Bhawan, New Delhi w.r.t. their U.O. Dy. No.  
1594/2000 dated 7th July, 2000.

2  
CERTIFIED TO BE TRUE COPY

J. Kalita  
Advocate

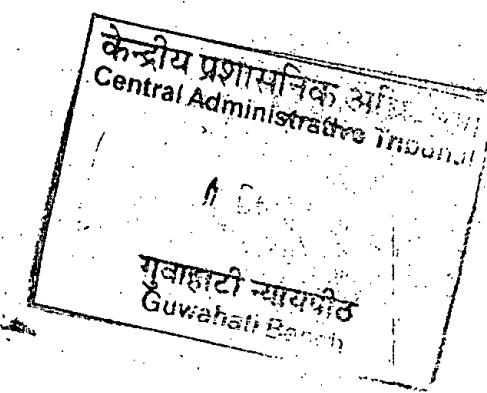
3. Department of Personnel and Training (U.O. No. 984/US(RR)/98) dated 1st December, 1998.

4. Secretary, UPSC, New Delhi. w.r.t. their letter No. 3/3/98-SW(B) dated the 17th December, 1998.

5. Wildlife Division/US(FE)

*M. Bhattacharya*  
( M. BHATTACHARYA )

Under Secretary to the Government of India  
Tele. No. 4363583



**CERTIFIED TO BE TRUE COPY**

*J. Kalita*  
Advocate

10  
11  
12  
13  
two years 20% by  
for Promotion  
direct failing which by direct  
recruits recruitment  
by  
✓ 30% Direct  
recruitment

## PROMOTION

Technical Assistant (Wildlife Preservation) with five  
years regular service in the grade.

13  
Group 'B' Departmental Promotion  
Committee for Considering Promotion/  
Confirmation  
1. Joint: Director (Wildlife), Ministry of  
Environment and Forests - Chairman.  
--  
2. Under Secretary (Administration),  
Ministry of Environment and Forests -  
Member.  
3. Deputy Director (Wildlife Preservation),  
Ministry of Environment and Forests -  
Member.

Committee  
Union Public  
Service Commission  
not necessary

The Manager,  
Government of India Press,  
Mayapuri Ring Road,  
New Delhi.

CERTIFIED TO BE TRUE COPY

J. Kalita  
Advocate

(N. Bhagat) (Signature)  
Under Secretary to the Government of India  
F. No. G-1/93-FE



1.1.96

0361 - 2522-7-09

A-14 COMPILATION OF FIFTH CENTRAL PAY COMMISSION REPORT

(1)	(2)	(3)	(4)	(5)
<b>IX. MINISTRY OF ENVIRONMENT AND FORESTS</b>				
Secretariat				
1. Forestry Division				
1.1. Technical Officer (Forestry)	2000-60-2300-EB-75-3200 -100-3500	7500-250-12000 6500-200-10500	64.4	
2. Research Investigator (Forestry)	1640-60-2600-EB-75-2900	6500-200-10500 5500-175-9000	64.4	
3. Research Assistant (Forestry)	1400-10-1800-EB-50-2300	5000-150-8000	64.4	
Wild Life Division				
4. Research Officer	2000-60-2300-EB-75-3200	7500-250-12000 6500-200-10500	64.5	
5. Wild Life Inspector	1640-60-2600-EB-75-2900	6500-200-10500 5500-175-9000	64.5	
6. Research Assistant	1400-10-1800-EB-50-2300	5000-150-8000	64.5	
Botanical Survey of India				
7. Scientific Assistant Level-II	1400-10-1800-EB-50-2300 -100-3500	5000-150-8000	64.10	
8. Officer Assistant	1400-10-1800-EB-50-2300	5000-150-8000	64.10	
9. Garden Supervisor	1400-10-1800-EB-50-2300	5000-150-8000	64.10	
10. Junior Scientific Assistant	1320-10-1560-10-200	4500-125-7000	64.10	
Forest Survey of India				
11. Technical Assistant (Plant Chemistry Stream)	1400-10-1800-EB-50-2300	5000-150-8000	64.10	
12. Scientific Assistant Level-IV/Ointhil Assistant	1400-10-1800-EB-50-2300	5000-150-8000	64.10	
13. Garden Supervisor	1640-60-2600-75-2900	5500-175-9000	64.12	
14. Head Assistant	1400-10-1800-EB-50-2300	5000-150-8000	64.12	
15. Assistant Grade IV	1200-30-1560-40-2040	5000-150-8000	64.15	
16. Assistant Grade I	1350-30-1440-40-1860 -50-2200	5000-150-8000	64.15	
17. Senior Assistant	1400-10-1800-EB-50-2300	6500-175-9000	64.15	
18. Chemical Assistant	1640-60-2600-EB-75-2900	6500-200-10500	64.15	
19. Photographer	1200-30-1560-40-2040	4000-100-6000	64.16	
20. Senior Photographer	1400-10-1800-EB-50-2300	4500-125-7000 5000-150-8000	64.16	
Forest Survey of India				
21. Senior Tech. Asslt.	1640-60-2600-EB-75-2900	5500-150-8000 6500-200-10500	64.21	
22. Jr. Technical Assistant (National Zoological Park)	1400-10-1800-EB-50-2300 -100-3500	5000-150-8000	64.21	
23. Assistant Veterinary Officer	2000-60-2300-EB-75-3200 -100-3500	8000-275-13500	64.35	
24. Biological Assistant	1400-10-1800-EB-50-2300	5000-150-8000	64.36	

केन्द्रीय प्रशासनिक अधिकारी  
Central Administrative Tribunal  
C.A.T.

(1) (2)  
General Survey of India  
25. Assistant Zoologist

26. Junior Draughtsman  
27. Photographer  
28. Senior Photographer  
29. Junior Taxidermist  
30. Taxidermist  
31. Senior Taxidermist

X. MINISTRY OF EXTERNAL AFFAIRS  
Central Passport Organization

1. Superintendent  
2. Assistant  
3. Stenographer  
Gr. III

XI. MINISTRY OF FINANCE  
Department of Economic  
India Govt. Mint

1. Assistant Engineer  
Assistant Metre  
Chargeman  
2. Junior Draughtsman  
Senior Draughtsman

3. Engraver Grade III  
Engraver Grade II  
Engraver Grade I  
Chargeman (Engraver)  
Assistant Artist  
Engraver

4. Assistant Assay  
Superintendent  
5. Head Laboratory  
Mint in India Govt.  
Mint, Mumbai

6. Assistant Inspector  
(Control)  
Senior Operator  
Technical Assistant  
Recoverer  
7. Inspector (Control)  
Dy. Technical Officer  
Engraver

ddt - 1/12/04

To  
The Regional Deputy Director  
Wildlife Preservation(E.R.)  
Kolkata-20

Sub :- Upgradation of pay scale from 4000-125-7000 to 5000-150-8000.

Sir,

With due respect I am to put the following few lines for your kind information -

- i) I joined this department as Technical Assistant(WL) on 03.09.98 in the pay scale of 4000-125-7000.
- ii) The Vth Pay Commission recommended for upgrading this scale to 5000-150-8000.
- iii) The recent advertisement regarding filling of one post of Technical Assistant(WL) in the Ministry has reflected the pay scale as 5000-150-8000.(Copy enclosed)
- iv) This seems that the Ministry has accepted the recommendation of Vth Pay Commission.
- v) If this is the case the same may be applicable to all the Technical Assistant(WL) working under the Ministry.

Therefore, I request you to consider my case and oblige.

Thanking You,

Your's faithfully

*Kishor Kumar Sarma*  
(KISHOR KUMAR SARMA)  
Tech. Asstt.(WL)  
Wildlife Sub-Regional Office  
Guwahati

No. E-2/98-84 (Sub-Office). 69  
Dd. 1/12/04.

8/

CERTIFIED TO BE TRUE COPY

J. Kalita  
Advocate



राष्ट्रसभा जयते

भारत सरकार

GOVT. OF INDIA

पर्याण और वन मंत्रालय

MINISTRY OF ENVIRONMENT & FORESTS  
REGIONAL DEPUTY DIRECTOR  
WILDLIFE PRESERVATION, EASTERN REGION

- 25 -

145  
ANNEXURE - 6

दूरभाष

Fax & Tel.: 2247-0690 (O)  
2449-9983 (R)

e-mail : wlperkolkata@vsnl.net

निजाम पैलेस

NIZAM PALACE,

हितीय एग. एस. ओ. थान, छत्ती ताल

2ND, MSO BUILDING, 6TH FLOOR

234/4, ए. जे. सी. बोरा रोड

234/4, A. J. C. BOSE ROAD,

गोलापगाँव-700020

Kolkata-700 020

Dated, Kolkata, .....

केन्द्रीय प्रशासनिक अधिकारी  
Central Administrative Tribunal

1 DFL 2008

गुवाहाटी न्यायालय  
Guwahati Bench

To  
Shri C.L. Langain,  
Under Secretary to the Govt. of India, (FPE Section)  
MOEF, New Delhi

Sub: Scale of pay Rs.4500-125-7000/- for the post of Tech. Asstt. (WL).

Please find enclosed a representation from Shri K.K. Sarma, Technical Assistant (WL) which is self explanatory. The matter may please be clarified at the earliest and necessary remedial actions may also please be intimated in isolated cases of

Yours faithfully,

Encl: stated

(P. SUBRAMANYAM)  
Regional Deputy Director

No. E-1/98-04(WLER)-1507 dt. 23/12/2004  
✓ Copy for information to Shri K.K. Sarma, TA(WL), WLPSO, Guwahati w.r.t. his letter  
No.E-2/98-04(WLERSO)-64 dt. 1.12.04.

(P. SUBRAMANYAM)  
Regional Deputy Director

CERTIFIED TO BE TRUE COPY

J. Kalita.

Advocate

भारत सरकार  
GOVT. OF INDIA

पर्यावरण और वन मंत्रालय  
MINISTRY OF ENVIRONMENT & FORESTS

वन्यप्राणी परिरक्षण, पूर्वाक्षय, सह क्षेत्रीय कार्यालय  
WILDLIFE PRESERVATION, EASTERN REGION, SUB-REGIONAL OFFICE

तरुन नगर, मुख्य पथ, दिस्म  
Taruṇ Nagar, Main Road, Dibrugarh  
गुवाहाटी - 781005  
Guwahati - 781 005

Ref. No. E - 2/786/3 (WLF.R/50) - 8 L

To  
The Regional Deputy Director  
Wildlife Preservation (E.R.)  
Kolkata-20

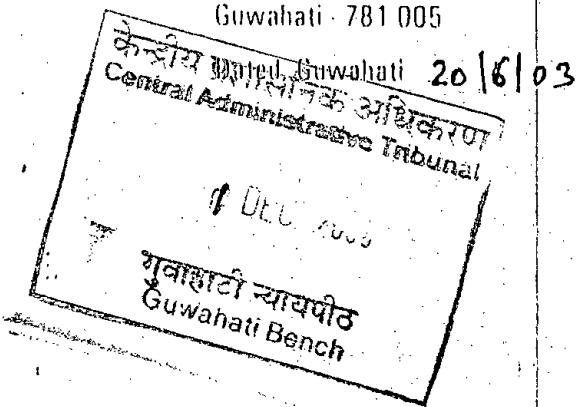
Sir,

I enclose herewith a prayer of Shri K.K. Sarma, Tech. Ass't. (W1.)  
addressed to the Addl. Director General (Forests & Wildlife), Govt of India, New Delhi  
and request you to forward the same with your kind recommendation.

Your's faithfully

26 Assistant Director

P.N.S. 20-6





भारत सरकार  
GOVT. OF INDIA

भौवरण और वन मंत्रालय  
MINISTRY OF ENVIRONMENT & FORESTS  
REGIONAL DEPUTY DIRECTOR  
WILDLIFE PRESERVATION, EASTERN REGION

No.....No.E-1/98-2005(WLER)-

To

The Addl. Director General of Forests(WL),  
Ministry of Environment & Forests,  
Parivaran Bhawan,CGO Complex,  
Lodhi Road, New Delhi-110003.

Sub: Forwarding an application of Sri K.K.Sarma, Technical assistant(WL) for the promotion to the post of Wildlife Inspector.

Sir,

I am forwarding herewith the representation received from Sri Kishor Kumar Sarma, Technical Asstt(WL), Sub-Regional Wildlife Preservation Office, Guwahati, Assam for your kind perusal and disposal.

Yours faithfully,

Regional Dy. Director,  
E.R., Kolkata

✓ Endt.No.E-1/98-2005(WLER)-422- Dated,Kolkata 13th May,2005.  
Copy forwarded for information to Shri K.K.Sarma, Technical Asstt.(WL), Guwahati Office.

D.P.N. Mukherjee  
Regional Dy. Director, 13-05-05  
E.R., Kolkata

RC  
CERTIFIED TO BE TRUE COPY

J. Kalita  
Advocate



147  
- 27 - ANNEXURE- 8

दूरभाष

Fax & Tel. : 2247-0690 (O)

2449-9983 (R)

e-mail : wlperkolkata@vsnl.net.in

निजाम पैलेस

NIZAM PALACE,  
दिल्लीपा, एम. एस. ओ, गवर्नर, एडिल

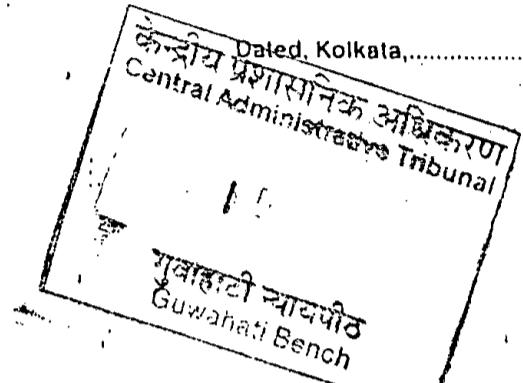
2ND, MSO BUILDING, 6TH FLC

२३४/४, ए. जी. री. गोरा रोड

234/4, A. J. C. BOSE ROAD,

गोलागांडा-७०० ०२०

Kolkata-700 020



Shri Kishor Kumar Sarma

ANNEXURE - 9 series.

To  
 The Addl. Director General (Forests and Wildlife)  
 & Director Wildlife Preservation, Govt. Of India  
 Ministry of Environment & Forests  
 Paryavaran Bhawan, C.G.O. Complex  
 Lodhi Road, New Delhi -110003

(Through Proper Channel)

Sub :- A prayer of Shri K.K.Sarma, Tech. Asstt. (WL) for promotion to the post of Wildlife Inspector.

Sir,

With due respect and humble submission I beg to state that I have joined in the post of the Tech./ Asstt. (WL) on 03.09.1998. in the O/O Assistant Director, Wildlife Preservation Sub- Regional Office, Guwahati and now about five years have been passed working with the Assistant Director/Wildlife Inspector. Thus, I have been well acquainted with the work of Wildlife Inspector and obtained the experience for the implementation / enforcement of The Wildlife Protection Act, Export and Import Policy, GOI and CITES- Rules & Regulations. I have also taken the training for the inspection /examination of the export and import consignment after going in Kolkata Seaport & Airport and have gained full knowledge & experience of the Wildlife Inspector.

I would also express you sir, so far I know the post of the four Wildlife Inspectors are remaining vacant including all Regional and Sub- Regional Offices and I am willing to serve anywhere in India as Wildlife Inspector.

So, under the circumstances as mentioned above I would request you to kindly consider my case sympathetically for the promotion to the post of the Wildlife Inspector and I assure that I will make you satisfied you discharging my duties sincerely.

Thanking You ,

Your's faithfully

*Yours truly*

(K.K.Sarma)  
 Tech. Asstt. (WL)  
 WLP Sub-Regional Office  
 Guwahati

Dated : 20 th June 2003

CERTIFIED TO BE TRUE COPY

*J. Kalita.*  
 Advocate

To S. S. BIST, I.C.S. Director Project Elephant, New Delhi

-29-

149

To  
The Addl. Director General (Forests and Wildlife)  
& Director Wildlife Preservation, Govt. Of India  
Ministry of Environment & Forests  
Paryavaran Bhawan, C.G.O. Complex  
Lodhi Road, New Delhi -110003

(Through Proper Channel)

Sub :- Petition of Sri K.K.Sarma, Tech. Asstt. (WL) for promotion to the post  
of Wildlife Inspector.

Sir,

With due respect and humble submission I beg to state that I have joined in the post of the Tech./ Asstt. (WL) on 03.09.1998 after completion of M.Sc.in Zoology in the O/O Assistant Director ,Wildlife Preservation Sub- Regional Office, Guwahati and now five years have been passed working with the Assistant Director/Wildlife Inspector . Thus, I have been well acquainted with the work of Wildlife Inspector and obtained the experience for the implementation / enforcement of The Wildlife Protection Act, Export and Import Policy, GOI and CITES- Rules & Regulations. I have also taken the training for the inspection /examination of the export and import consignment after going in Kolkata Seaport & Airport and have gained full knowledge & experience of the Wildlife Inspector at the time of joining.

I would also express you sir, so far I know the post of the four Wildlife Inspectors are remaining vacant including all Regional and Sub-Regional Offices and I am willing to serve any where in India as Wildlife Inspector.

So, under the circumstances as mentioned above I would request you to kindly consider my case sympathetically for the promotion to the post of the Wildlife Inspector and I assure that I will make you satisfied you discharging my duties sincerely.

Thanking You,

Yours faithfully

Dated : 30th Dec' 2003

*K.K.Sarma*  
(K.K.Sarma)  
Tech. Asstt. (WL)  
WLP Sub-Regional Office  
Guwahati

CERTIFIED TO BE TRUE COPY

*J.Kalita*  
Advocate

Sub-Regional Office  
Guwahati

-30-

150-  
~~149~~

To  
The Addl. Director General (Forests and Wildlife)  
& Director Wildlife Preservation, Govt. Of India  
Ministry of Environment & Forests  
Paryavaran Bhawan, C.G.O. Complex  
Lodhi Road, New Delhi -110003

(Through Proper Channel)  
Sub :- Prayer of Sri K.K.Sarma, Tech. Asstt. (WL) for promotion to the post  
of Wildlife Inspector.  
Ref :- My earlier application dated 30.12.03.

Sir,

With due respect and humble submission I  
beg to state that I have joined in the post of the Tech. Asstt. (WL) on  
03.09.1998 after completion of M.Sc.in Zoology in the O/O Assistant Director  
Wildlife Preservation Sub- Regional Office, Guwahati . As I have mentioned  
in my earlier application that I am willing to serve any where in India , thus I  
once again request you to grant my prayer and provide me a chance to serve  
the country as Wildlife Inspector

Thanking You ,

Dated : 26th March 2004

Your's faithfully

*Kishan K. S.*  
(K.K.Sarma)  
Tech. Asstt.(WL)  
WLP Sub-Regional Office  
Guwahati

CERTIFIED TO BE TRUE COPY

*J. Kalita*  
Advocate

151

To  
The Addl. Director General (Forests and Wildlife)  
& Director Wildlife Preservation, Govt. Of India  
Ministry of Environment & Forests  
Parivar Bhawan, C.G.O. Complex  
Lodhi Road, New Delhi -110003

(Through Proper Channel)

Sub :- Prayer for promotion to the post of Wildlife Inspector.

Ref :- My earlier application dated 26.03.04.

Sir,

With due respect I humbly submit the following few lines for your kind consideration ----

- i) I have joined in the post of the Tech. Asstt. (WL) on 03.09.1998 after completion of M.Sc.in Zoology in the O/O Assistant Director ,Wildlife Preservation Sub- Regional Office, Guwahati .
- ii) Since 14.02.04 I am looking after the Office as defacto in charge.
- iii) Since April 2004, Import consignments started to come Guwahati, which I am examining.
- iv) I am willing to serve any where in India .

Thus Sir, I fervently request you to grant my prayer and provide me a chance to serve the department as Wildlife Inspector, as this opportunity was given to earlier Technical Assistants.

Thanking You ,

Dated : 4th May 2005

Yours' faithfully

Kishan K. S.  
(K.K.Sarma)

Tech. Asstt. (WL)

WLP Sub-Regional Office  
Guwahati

Case No E-2/98-05(WLER/50)-SS dt 4/5/05

CERTIFIED TO BE TRUE COPY

J. Kalita.

Advocate

# - 152

- 32 -

Dt. 20.12.05

To  
The Addl. Director General (Forests and Wildlife)  
& Director Wildlife Preservation, Govt. Of India  
Ministry of Environment & Forests  
Parivaran Bhawan, C.G.O. Complex  
Lodhi Road, New Delhi -110003

(Through proper channel)

Sub :- Application for the post of Wildlife Inspector.

Sir,

With humble submission I am to inform you that I have applied for the post of Wildlife Inspector as per the Advt. published in Employment News 10 -16 December 2005. This is for your kind information & necessary action.

NT E-2/98-~~25~~ (2256980)-60

Your's faithfully

*Kishor Kumar Sarma*  
(Kishor Kumar Sarma)  
Tech. Asstt (WL)  
Wildlife Sub-Regional Office  
Taruin Nagar Main Road  
Dispur, Guwahati 781008

8/c

CERTIFIED TO BE TRUE COPY

J. Kalita.

Advocate

Kishor Kumar Sarma

Dt. 28.07.06

To  
The Additional Director General of Forests(WL)  
& Director Wildlife Preservation  
Ministry of Environment & Forests  
Parivar Bhawan, CGO Complex  
Lodhi Road, New Delhi-110003  
(Through Proper Channel)

Sub:- Prayer for promotion to the post of Wildlife Inspector.

Sir,

I beg to submit the following points for consideration of my promotion to the post of Wildlife Inspector for your kind sympathetic consideration & necessary action.

I have joined the Department as Technical Assistant(WL) on 03.09.2001 at the Scale of Rs.4500-125-7000 after being selected by SSC. I have been working in the capacity of Technical Assistant(WL) at Wildlife Sub-Regional Office, Guwahati.

I have done M.Sc. in Zoology from Gauhati University and published paper(Enclosed). I have acquired sufficient knowledge & experience while working in the office.(Experience certificate from RDD enclosed).

During my tenure as Technical Assistant(WL) I have discharge my duty very efficiently and detected many offence cases under WLP(A), 1972 & Customs Act and provided assistance to Regional Deputy Director, Assistant Director and Wildlife Inspector.

I have applied for the post of Wildlife Inspector in response to the Advertisement from SSC, New Delhi. I am expecting a call to interview but to my utmost surprise SSC has given a regret letter as I am short of Essential Qualification (II) i.e. Diploma/Certificate in Wildlife Management awarded by Wildlife Institute of India or Equivalent(Copy enclosed).

I beg to state that being a departmental candidate I have gained sufficient experience in the field of wildlife Protection/Preservation & Management. I have visited various PA of the North Eastern Region & assisted senior officers in CCS, PE, monitoring and other works as assigned.

As per recruitment rule for Wildlife Inspector Diploma/Certificate in Wildlife Management awarded by Wildlife Institute of India or Equivalent is required for which I have applied earlier but no response from head of the Department. (Copy enclosed).

I have 7 years of experience as Technical Assistant(WL) as per qualification & seniority I am highly eligible candidate for the post of Wildlife Inspector and I fulfill all the requirements. The work of Wildlife Inspector can be better discharged by me as I am working in Wildlife Sub-Regional Office, MOEF, GOI as defacto incharge after Assistant Director post is shifted to New Delhi, & no regular Wildlife Inspector posted here from 2004 onwards.

Departmental candidate may be given weightage for promotion.

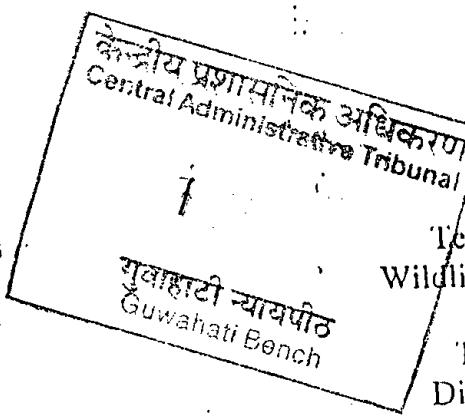
**CERTIFIED TO BE TRUE COPY**

J. Kalita.  
Advocate

It is therefore my case kindly be considered keeping in view the above stated experience & qualification since Technical Assistant(WL) are in the feeder category for promotion to Wildlife Inspector.

All the Technical Assistant(WL) of the Department were given either Promotion or regularize by calling interview by UPSC [ UPSC Advt.No.3/1998 Ref. No. F-14/20/97-SW(B) ] It is to mentioned that neither of them posses the said Diploma.

I shall be highly gratesfull if you consider my case and servently request for a sympathetic action & oblige.



Yours faithfully

Kishor Kumar Sarmah  
(Kishor Kumar Sarmah)  
Technical Assistant (WL)  
Wildlife Sub-Regional Office  
MoEF, Govt. of India  
Tarun Nagar Main Road  
Dispur, Guwahati-781005

✓ copy to Shri B. C. Behra, Under Secretary (FE), for  
kind information & necessary action.

Kishor Kumar Sarmah  
Tech. Ass't (WL)  
Wildlife Sub-Regional Office  
Guwahati

**CERTIFIED TO BE TRUE COPY**

J. Kalita.  
Advocate

35-155  
Dt. 03.01.07

Additional Director General of Forests(WL)  
Director Wildlife Preservation  
Ministry of Environment & Forests  
Vidyavaran Bhawan ,CGO Complex  
Lodhi Road, New Delhi-110003

(Through Proper Channel)

Sub:- Prayer for promotion to the post of Wildlife Inspector.

Sir,

I beg to submit the following points for consideration of my promotion to the post of Wildlife Inspector for your kind sympathetic consideration & necessary action:

- 1) I have joined the Department as Technical Assistant(WL) on 03.09.98 at the Scale of Rs.4500-125-7000 after being selected by SSC. I have been working in the capacity of Technical Assistant(WL) at Wildlife Sub-Regional Office, Guwahati.
- 2) Undue hardship is faced by me as recruitment rule is amended after my placement and Diploma in Wildlife Management is made an Essential Qualification.
- 3) Although I have applied to the department for sending me to do the said diploma as only inservice candidates are enrolled in the course my application was not considered.
- 4) That Sir, while the recruitment rule is amended this matter for feeder category candidates were not kept in mind.
- 5) The Note-1 states that this criteria may be relaxed in case of candidates otherwise well qualified. May I invite your kind attention to this point.
- 6) In the previous advertisement my candidature is turned down on the onus that I am short of Essential Qualification(i.e Diploma in Wildlife Management).
- 7) I have 7 years of experience as Technical Assistant(WL) as per qualification & seniority I am highly eligible candidate for the post of Wildlife Inspector and I fulfill all the requirements. The work of Wildlife Inspector can be better discharged by me as I am working in Wildlife Sub-Regional Office, MOEF, GOI as defacto incharge after Assistant Director post is shifted to New Delhi & no regular Wildlife Inspector posted here from 2004 onwards.
- 8) Departmental candidate may be given weightage for promotion.
- 9) It is therefore my case kindly be considered keeping in view the above stated experience & qualification since Technical Assistant(WL) are in the feeder category for promotion to Wildlife Inspector.
- 9) All the Technical Assistant(WL) of the Department were given either Promotion or regularized by calling interview by UPSC [ UPSC Advt. No.3/1998 Ref. No. F-14/20/97-SW(B) ] It is to be mentioned that neither of them posses the said Diploma.

I shall be highly grateful if you consider my case and fervently request for a sympathetic action & oblige.

Yours faithfully

*Kishor Kumar Sarma*

(Kishor Kumar Sarma)

Technical Assistant (WL)

Wildlife Sub-Regional Office

MoEF, Govt. of India

Tarun Nagar Main Road, Guwahati-5

**CERTIFIED TO BE TRUE COPY**

*J. Kalita*  
Advocate

156  
11 DEC 2008  
Central Administrative Tribunal  
Guwahati Bench  
District : KAMRUP

Filed by the Applicant  
Through  
Impachee Kalita,  
Advocate.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

IN THE MATTER OF :-

O.A. No. 218/2007

Sri K. K. Sarma

.... Applicant

- Vs -

Union of India & Ors.

.... Respondents

- AND -

IN THE MATTER OF :-

Reply of the applicant against  
the written statement filed by  
Respondent No. 4.

REPLY OF THE WRITTEN STATEMENT :

I, Sri Kishore Kumar Sarma, C/o. Wildlife  
Sub Regional Office, aged about 35 years, at presently  
working as Technical Assistant Tarun Nagar Main Road,  
Dispur, in the District of Kamrup, Assam do hereby  
solemnly affirm and declare as follows --

1. That I am the instant applicant in this case and I have already received a copy of the written

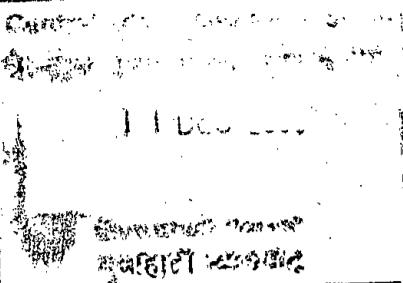
Contd...

Central Govt. of Assam  
High Court, Gauhati, Assam  
11 Dec 2000  
Government of Assam  
Bar Office 223382

statement filed by the respondent No.4 before the Hon'ble Tribunal through the standing counsel of the Central Govt. I have gone through the same and understood the contents thereof.

2. That save and except those statement that are specifically admitted herein below, all other statement made in the written statement are also denied and the respondents are put to strict proof thereof.
3. That the deponent states and submits that the statement made in para 2 of the written statement which is specifically denied.
4. That with regard to the statement made in para 3 of the written statement filed by the respondent no. 4 i.e. the Staff Selection Commission, Rukmini Nagar, Guwahati; the deponent of the instant application has no any comment.
5. That with regard to the statement made in para 4 of the written statement filed by respondent no.4, the deponent in the instant application through this reply clearly stated that regarding advertisement as well as the Wildlife Inspector Recruitment Rules (Amendment), 1990

Contd...



notified on 25.2.90 provided the method of recruitment and qualification clearly stated regarding desirable qualification was nil.

A copy of the advertisement dated 8.9.05 is annexed herewith and marked as ANNEXURE - 1.

6. That with regard to the statement made in para 5 of the written statement filed by the respondent no.4, the deponent through this reply of the written statement categorically denied the correctness because regarding selection of two candidates viz. Madhinanan A i.e. the respondent No.5 and Balbir Singh Khati who were selected by the Staff Selection Commission for the post of Wildlife Inspector and accordingly the respondent No.5 i.e. Sri Madhivanan A was appointed to the said post, which has illegally selected the respondent no.5 by the Staff Selection Commission through relaxing educational qualification. It is pertinent to mention that Sri Madhivanan A possess higher qualification than required. So how can he be selected by the Staff Selection Commission ? So the action of the respondent no.4 i.e. Staff Selection Commission was acted not only illegally but also injustice, arbitrary, unreasonable and malafide action.

Contd...

7. That with regard to the statement made in para 6 of the written statement the deponent through this reply categorically denied the correctness because though the staff selection commission published an advertisement made in 8.9.05 through inviting application for appointment to the post of Wildlife Inspector, as per due procedure the deponent filed an application but the said commission had already rejected the application due to lack of diploma/certificate in Wildlife management which was awarded by the Wildlife Institute of India. It is pertinent to mention that as per advertisement dated 8.9.05, the deponent is ineligible for the said post. Moreover the staff selection commission has invoke the discriminatory power for educational qualification. But from the receipt of application it is clear that most of the candidates having higher qualification than requirement. But through invoking the discriminatory power by the staff selection commission Sri Madhivanan A and also Balbir Singh Khati were selected illegally. It is pertinent to mention that M.Sc. in Wildlife Biology is higher than diploma in Wildlife Management. So, the degree is always higher than a diploma. But management is a different aspect. Therefore as per advertisement the deponent is ineligible for the said post.

Contd...

#### 8. REPLY OF THE FACTS OF THE CASE

8.1. That with regard to the statement made in para 7.1 of the written statement, the applicant has no any comment.

8.2. That with regard to the statement made in para 7.2 of the written statement filed by the respondent no.4, the deponent of the instant application through replying this, categorically denied the correctness of the statement. Regarding this advertisement and appointment for the post of Wildlife Inspector, Wildlife preservation (Northern Region), Ministry of Environment and Forest, New Delhi through this advertisement application were invited for the post of Wildlife Inspector by the Staff Selection Commission has required essential qualification as stated in the advertisement.

As per recruitment rules of Wildlife Inspector (Amendment) 1990, the essential qualification for appointment to the said advertised post of Wildlife Inspector is prescribed as follows --

#### ESSENTIAL QUALIFICATION :-

(i) Bachelor's degree in Science with Biology as a subject from a recognise University or equivalent.

Contd...

161  
157

(ii) Diploma/Certificate in Wildlife Management awarded by the Wildlife Institute of India of equivalent. Further in pursuance of the rule in the said advertisement it was provided that -

“ Qualification are relaxable at a discretion of Staff Selection Commission in the case of candidates otherwise well qualified.”

Accordingly, the petitioner was applied for the said post along with other candidates. It is pertinent to mention that regarding selection and appointment the deponent categorically denied the correctness and submits that as per due procedure the deponent filed an application but the said commission had already rejected the application due to lack of diploma/certificate in Wildlife Management which was awarded by the Wildlife Institute of India. It is pertinent to mention that as per advertisement dated on 8.9.05. the deponent is ineligible for the said post. Moreover, the Staff Selection Commission has invoked the discriminatory power for educational qualification. But from the receipt of application it is clear that most of the candidates having higher qualification than requirement. But through involving discriminatory power by Staff Selection Commission Sri Madhinanan A and Balbir Singh Khati were selected illegally by the Staff

Contd...

Selection Commission. It is pertinent to mention that M.Sc. is higher than 'Diploma'. So, the degree is always higher than a diploma, but management is a different aspect.

That the deponent further submits that as stated in the written statement the second nominee having the requisite qualification fulfill the criteria as per advertisement which is not admissible and correct, because the respondent No.5 Sri Madhinanan A is a graduate in Science with Zoology and also M.Sc in Wildlife Biology. But as per advertisement he was not eligible for the said post. In the essential qualification No.2 specifically stated as diploma/certificate in Wildlife Management awarded by the Wildlife Institute of India for the post of Wildlife Inspector. So, the selection and appointment of the respondent No.5 is not only illegal but also unreasonable, injustice and also malafide action of the respondent authorities.

A copy of the application of reject order dated 30.6.06 is annexed herewith and marked as ANNEXURE - 2.

8.III. That with regard to the statement made in para 7.3 of the written statement filed by the respondent no. 4,

Contd...

the deponent through this reply categorically denied the correctness of the statement. Because the respondent No.5 i.e. Sri Madhinanan who was the second nominee did not possess the diploma /certificate in the Wildlife management as per provision of recruitment rules and as mentioned in the advertisement. On the other hand it is pertinent to mention that the respondent No.5 Sri Madhinanan A belongs to a schedule caste community but he was selected from the unreserved quota which is not only illegal but also malafide action of the respondents as well as against the provision of recruitment rules and against the principles of natural justice.

8.IV. That with regard to the statement made in para 7.4 of the written statement filed by the respondent no.4, the deponent submits that the statement is not admissible because as stated the statement in the application filed by the applicant all these are being matters of records of the case.

9. Reply of the applicant against the written statement as stated in the reply to the ground of the case :

9.I. The deponent most respectfully and humbly states and submits that the statement of the written statement in para 8.1 is not correct, because the entire

Contd...

process of selection of the respondent no.5 was not made by following the recruitment rules. Because the respondent no.5 who was in illegible had already been considered for selection and promotion to the said post. The recommendation of the Staff Selection Commission had not been done fairly, bonafide and without not application of mind to the relevant factor. The impugned selection promotion of the respondent no.5 for the post of Wildlife Inspector has already been passed by the respondent authorities. On the other hand without considering the case of the applicant who has requisite qualification and experience and long continuation of ATS service under the said establishment for the post of technical assistant who is deprived from getting promotion for the post of Wildlife Inspector is not only bad in law but also ultravirous.

9.II. That with regard to the statement made in para 8.2 of the written statement, the deponent begs to state and submits that the respondent authorities have already been admitted regarding this statement.

9.III. That with regard to the statement made in para 9 of the written statement categorically denied the correctness.

Contd...

11 DEC 2008

VERIFICATION

I, Sri Kishore Kumar Sarma, C/o. Wildlife Sub Regional Office, aged about 35 years, at presently working as technical assistant Tarun Nagar Main Road, Dispur in the District of Kamrup, Assam so hereby verify that the contents of paragraph 5, 8-2, 9, 9-1, 9-11, 9-111 are true to my knowledge and those made in paragraph 1, 2, 3, 4, 6, 7, 8-1, 8-11 are true to my information and record and the rest are my humble submission before this Hon'ble Tribunal which I believe to be true and I had not suppress any material facts.

And I sign this verification on this day of December, 2008 at Guwahati.

*Sri Kishore Kumar Sarma.*

Date :

Signature of the Applicant

Place : GUWAHATI.

MENT NO. SSC/HQ/3/2005

## APPLICATIONS ARE INVITED FOR

Post No. NR-(B)-1 : Chemist, Ministry of Consumer Affairs, Food & Public Distribution, Deptt. of Food & Public Distribution (Directorate of Vanaspati, Vegetable Oils & Fats), New Delhi.

Pay Scale : Rs. 5500-175-9000/- (General Central Service Group 'B' Non Ministerial)  
Vacancy : 01-UR

Age : Not exceeding 30 years.

(Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel).

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Laddakh division of Jammu and Kashmir State, Lahaul and Spiti District and Pangi Sub-division of Chamba district of Himachal Pradesh and Andaman and Nicobar Islands or Lakshadweep).

EQ : (a) Master's Degree in Chemistry or Applied Chemistry with specialization in Oils & Fats or Degree in Oil Technology from a recognised University or Institute or equivalent;  
OR

(b)(i) Degree in Science followed by Diploma in Oil Technology of a recognized University or Institute;

(ii) Two years' practical experience in the analysis of Oils and Fats and estimation of Vitamins.

DQ : NIL

Note : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

IP : New Delhi (with AISL).

JR : The Chemist needs to work in setting up experiments and conducting various tests to ascertain the physical, chemical and other properties of samples collected under the Vegetable Oils Product Regulatory Order and Solvent Extracted Oil, De-oiled Meal and Edible Flour (Control) Order, 1967. The Chemists are engaged in analysis of Vanaspati and other edible oils by conventional methods of analysis and as well as by using modern sophisticated instruments. Besides, performing work of routine character like preparation of reagents, conducting standardized tests and calibration etc. and collection of scientific information and making technical reports.

Cat. No. NR-(B)-2 : Assistant Chemist (Vanaspati), Ministry of Consumer Affairs, Food & Public Distribution, Deptt. of Food & Public Distribution (Directorate of Vanaspati, Vegetable Oils & Fats), New Delhi.

Pay Scale : Rs. 4500-125-7000/- (General Central Service Group 'B' Non Gazetted, Non Ministerial)

Vacancy : 01-UR

Age : Between 18-25 years.

(Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel).

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (other than those of Andaman and Nicobar Islands & Lakshadweep).

EQ : (i) Degree in Science with Chemistry as one of the subjects.

(ii) About one year experience in the analysis of Oils & Fats.

DQ : Diploma in Oil Technology from a recognized Institute.

Note : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

## APPLYING POSTS

9969

F.NO. 8/9/2005-RHQ

A : Not exceeding 30 years.  
(F) : Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel). (Relaxable to OBC by 3 years).

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Laddakh division of Jammu and Kashmir State, Lahaul and Spiti District and Pangi Sub-division of Chamba district of Himachal Pradesh and Andaman and Nicobar Islands or Lakshadweep).

EQ : 1. Masters' Degree in Hindi or Sanskrit with Hindi as elective subject at Degree level from a recognised University or equivalent and should have studied English as a Compulsory/optional subject at Degree level.

DQ : Certificate/ Diploma from a recognised institution in Translation or applied linguistics or functional Hindi.

Note 1 : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

Note 2 : Selected candidates will have to complete a departmental training programme during their probation.

IP : New Delhi.

JR : Implementation of Schemes relating to propagation and development of Hindi, preparation of bilingual, trilingual and multi-lingual dictionaries etc.

Cat. No. NR-(B)-5 : Wildlife Inspector, Wildlife Preservation (Northern Region), Ministry of Environment & Forests, New Delhi.

Pay Scale : Rs. 5500-175-9000/- (General Central Service Group 'B' Non Gazetted, Non Ministerial)

Vacancy : 02 (UR)

Age : Not exceeding 30 years.

(Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government. However, this relaxation is admissible only to Civilian Govt. Servants and not to Armed Forces Personnel).

The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Laddakh division of Jammu and Kashmir State, Lahaul and Spiti District and Pangi Sub-division of Chamba district of Himachal Pradesh and Andaman and Nicobar Islands or Lakshadweep).

EQ : (1) Bachelor's Degree in Science with Zoology as a subject from a recognised university or equivalent.

(2) Diploma/Certificate in Wild Life Management awarded by the Wildlife Institute of India or equivalent.

DQ : NIL

Note : Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.

IP : New Delhi with AISL.

JR : (1) Enforcements and implementation of provisions of CITES, Wild Life (P) Act and EXIM Policy;

(2) Pre-shipment/pre-clearance;

(3) Detection & booking of offence cases under Wild Life (P) Act, Ministry of Commerce & Industry.

Cat. No. : NR-(B)- 6 : Library Information Assistant, Patent Office, Ministry of Commerce & Industry.

CERTIFIED TO BE TRUE COPY

J. K. Lalit

Advocate

NO.3/5/2005-RNR  
STAFF SELECTION COMMISSION  
DEPARTMENT OF PERSONNEL & TRAINING  
COMMISSION OF PERSONNEL PUBLIC GRIEVANCES & PENSION  
BLOCK NO.12, CGO COMPLEX,  
LODHI ROAD NEW DELHI -110003

-12-

ANNEXURE-2  
167

DATED: 30/06/2006

MEMORANDUM

REJECT : RECRUITMENT TO THE POST OF WILD LIFE INSPECTOR  
ADVERTISED VIDE CAT NO NR-(B)-5 OF ADVT NO. SSC/HQ/3/2005

WITH REFERENCE TO HIS/HER APPLICATION FOR THE ABOVE  
NOTED POST HE/SHE IS INFORMED THAT HE/SHE HAS NOT BEEN FOUND  
ELIGIBLE FOR THE REASON AS GIVEN BELOW

DOES NOT MEET EG (II) I.E. DIPLOMA/CERTIFICATE IN WILD LIFE MANAGEMENT  
AWARDED BY THE WILD LIFE INSTITUTE OF INDIA OR EQUIVALENT

(V F VOHRA)  
UNDER SECRETARY (NR)  
PHONE : 24365802

11 DEC 2006

R.S. Seal  
243600470

CERTIFIED TO BE TRUE COPY

J. Kalita  
Advocate